HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD

ROC.NO.2193/2022-B.SPL.

DATED: 1 .07.2022

CIRCULAR

SUB: ALTERNATIVE INCHARGE ARRANGEMENTS - District and Sessions Judges, Senior Civil Judges and Junior Civil Judges - Making alternative in-charge arrangements during the leave period/trainings/transfers in view of establishment of 33 New Judicial Districts in the State - Orders - Issued.

READ: 1. High Court's Letter Roc.No.346/E1/2021, dated 19.05.2022.

- 2. High Court's proceedings order Roc No.2194/2022-B.Spl., dated 03.06.2022.
- 3. High Court's letter Roc No.2193/2022-B.Spl. dated 03.06.2022.

-oOo-

In view of establishment of 33 New Judicial Districts in the State and functioning as such w.e.f., 02.06.2022, the High Court has approved the proposed in-charge arrangements submitted by the Principal District and Sessions Judges/Unit Heads respectively. Accordingly all the Unit Heads are directed to follow the said alternative in-charge arrangements during the Leave period/Training/Transfer of the Officers and to place/propose the officer of the first nearest court/second nearest Court/third nearest Court, as per the feasibility, as in-charge or full additional charge, for smooth functioning of courts and to avoid inconvenience to the Advocates as well as to the litigant public.

The copy of alternative in-charge arrangements proposed and accepted by the High Court for the state of Telangana is hereby enclosed.

REGISTRAR (VIGILANCE)

То

- 1. The Chief Judge, City Civil Court, Hyderabad.
- 2. The Metropolitan Sessions Judge, Hyderabad.
- 3. The Chief Judge, City Small Causes Court, Hyderabad
- 4. The Principal Special Judge for CBI Cases, Hyderabad.

5. THE PRL. DISTRICT AND SESSIONS JUDGES:

(i) Adilabad, (ii) Mancherial, (iii) Nirmal, (iv) Kumuram-Bheem District at Asifabad, (v) Karimnagar, (vi) Jagtial, (vii) Rajanna Sircilla District at Sircilla, (viii) Peddapally, (ix) Khammam, (x) Bhadradri-Kothagudem District at Kothagudem, (xi) Mahabubnagar, (xii) Jogulamba Gadwal District at Gadwal, (xiii) Wanaparthy, (xiv) Narayanpet, (xv) Nagarkurnool, (xvi) Sangareddy, (xvii) Medak, (xviii) Siddipet, (xix) Nalgonda, (xx) Suryapet, (xxi) Yadadri Bhongir District at Bhongir, (xxii) Nizamabad, (xxiii) Kamareddy, (xxiv) Rangareddy District at L.B.Nagar, (xxv) Medchal-Malkajgiri District at Malkajgiri, (xxvi) Vikarabad, (xxvii) Hanumakonda, (xxviii) Warangal, (xxix) Jangaon, (xxx) Mahabubabad, (xxxi) Mulugu, (xxxii) Jayashankar-Bhupalpally District at Bhupalpally.

PRL. DISTRICT AND SESSIONS COURT: ADILABAD::

From Smt.M.R.Sunitha, Prl. District and Sessions Judge, Adilabad. To
The Registrar (Vigilance)
Hon'ble High Court for the
state of Telangana,
Hyderabad

Lr.Dis.No.2053/2022/Admn., dated: 9.06.2022

Respected Madam,

Sub:- ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges / Senior Civil Judges / Junior Civil Judges – Making alternative in-charge arrangements during the leave period / training / transfers – Information Submitted - Reg.

illorillation Submitted - Reg.

Hon'ble High Court's ROC No.2193/2022-B.SPL., dt:03.06.2022

-:000:-

Anent to the subject cited above, I am herewith furnishing the following information with regard to all Courts in the cadre of District & Sessions Judges, Senior Civil Judges and Junior Civil Judges in Adilabad District for making in-charge arrangements in respect of leave period / trainings / transfers of any Officer in the prescribed format as directed.

SI. No.	Designation of the Court	First nearest court of the court mentioned in Column No.2 with distance I place of functioning where ever necessary	Second nearest court of the court mentioned in Column No.2 with distance I place of functioning where ever necessary	Third nearest court of the court mentioned in Column No.2 with distance / place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
1	Prl. District and Sessions Judge, Adilabad	I Addl. District & Sessions Judge, Adilabad (Headquarters)	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum- II Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	Judge, Family Court- cum-Ill Addl. Dist. & Sessions Judge, Adilabad (Headquarters)
2	I Addl. District & Sessions Judge, Adilabad	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum- II Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	Judge, Family Court- cum-III Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	Prl. District and Sessions Judge, Adilabad (Headquarters)

SI. No.	Designation of the Court	First nearest court of the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Second nearest court of the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Third nearest court of the court mentioned in Column No.2 with distance / place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
3	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-II Addl. Dist. & Sessions Judge, Adilabad	Judge, Family Court-cum-III Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	I Addl. District & Sessions Judge, Adilabad (Headquarters)	Prl. District and Sessions Judge, Adilabad (Headquarters)
4	Judge, Family Court- cum-III Addl. Dist. & Sessions Judge, Adilabad	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum- II Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	I Addl. District & Sessions Judge, Adilabad (Headquarters)	Prl. District and Sessions Judge, Adilabad (Headquarters)
5	Senior Civil Judge, Adilabad	Secretary, District Legal Services Authority, Adilabad (Headquarters)	Senior Civil Judge, Nirmal (80 Kms)	Senior Civil Judge, Asifabad (120 Kms)
6	Prl. Junior Civil Judge, Adilabad	Spl. Judl. Magistrate of First Class Mobile (PCR)-cum-I Addl. Junior Civil Judge, Adilabad (Headquarters)	Junior Civil Judge, Utnoor (55 Kms)	Junior Civil Judge, Boath (57 Kms)
7	Spl. Judl. Magistrate of First Class Mobile (PCR)-cum-I Addl. Junior Civil Judge, Adilabad	Prl. Junior Civil Judge, Adilabad (Headquarters)	Junior Civil Judge, Utnoor (55 Kms)	Junior Civil Judge, Boath (57 Kms)
8	Junior Civil Judge, Boath	Junior Civil Judge, Adilabad (57 Kms)	Spl. Judl. Magistrate of First Class Mobile (PCR)-cum-I Addl. Junior Civil Judge, Adilabad (57 Kms)	Junior Civil Judge, Utnoor (75 Kms)
9	Junior Civil Judge, Utnoor	Prl. Junior Civil Judge, Adilabad (55 Kms)	Spl. Judl. Magistrate of First Class Mobile (PCR)-cum-I Addl. Junior Civil Judge, Adilabad (55 Kms)	Junior Civil Judge, Boath (75 Kms)

Yours faithfully,

Prl. District and Sessions Judge,
Adilabad

PRL. DISTRICT AND SESSIONS JUDGE:: MANCHERIAL

From:

To

Sri B. Sathaiah, B.A., L.L.M., Prl. District & Sessions Judge, Mancherial

The Hon'ble Registrar (Vigilance)
High Court of Judicature at
Hyderabad for the State of Telangana.

Lr. Dis. No. 5 / /2022, Dt. 16.06.2022

Respected Madam,

Sub:- HIGH COURT FOR THE STATE OF TELANGANA – ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/Senior Civil Judges/Junior Civil Judges – Making alternate in-charge arrangements during the leave period / Training / Transfer, information called for in view of establishment of 33 New Judicial Districts in the State of Telangana – pertaining to the Prl. District and Sessions Court, Mancherial unit – Information Submitted - Regarding.

Ref:- 1. Hon'ble High Court Letter ROC No.346/E1/2021, dated: 19.05.2022.

2. Hon'ble High Court for the State of Telangana, Hyderabad, ROC No.2193/2022-B.Spl., dated: 03.06.2022.

With reference to the subject cited above, I have the honour to submit herewith the information with regard to the ALTERNATIVE INCHARGE ARRANGEMENTS for District and Sessions Judges / Senior Civil Judges / Junior Civil Judges for making alternate in-charge arrangements during the leave period / training / transfer pertaining to the Prl. District and Sessions Court, Mancherial unit, in the prescribed proforma, as directed.

PrL District and Sessions Judge, Mancherial

Copy to:-

- 1. The Prl. District and Sessions Judge, Adilahad
- 2. The Prl. District and Sessions Judge, KB Asifabad.
- 3. The I Addl. District and Sessions Judge, Manchenal
- 4. The Senior Civil Judges Judge, Adilabad.
- 5. The Senior Civil Judges Judge, Nirmal
- 6. The Addl. Senior Civil Judge Judge, Mancherial.
- 7. The Junior Civil Judge, Bellampalli
- 8. The Prl. Junior Civil Judge, Mancherial
- 9. The I Addl. Junior Civil Judge, Mancherial
- 10. The II Addl. Junior Civil Judge, Mancherial
- 11. The Spl. JFCM (Excise), Mancherial
- 12. The Junior Civil Judge, Luxettipet
- 13. The Junior Civil Judge, Chennur.

PRL. DISTRICT AND SESSIONS COURT :: MANCHERIAL

ALTERNATIVE INCHARGE ARRANGEMENTS – DISTRICT AND SESSIONS JUDGE / SENIOR CIVIL JUDGES IN THE UNIT OF MANCHERIAL DISTRICT

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE	THIRD NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLAC E OF FUNCTIONING WHERE EVER NECESSARY
1	Prl. District and Sessions Judge, Mancherial	I Addl. District and Sessions Judge, Mancherial	Prl. Dist and Sessions Judge, Asifabad, 65 KMs	Prl. Dist and Session Judge, Ninnal, 138 KMs
2	l Addl. District and Sessions Judge, Mancherial	Prl. District and Sessions Judge, Mancherial	Prl. Dist and Session Judge, Asifabad, 65KMs	Prl. Dist and Session Judge, Nirmal, 138 Kms
3	Fast Track Spl. Court for Expeditious Trial and Disposal of Cases of Rape and POCSO Act, Mancherial (Post Kept Vacant)	I Addl. District and Sessions Judge, Mancherial	Prl. District and Sessions Judge, Mancherial, 65 KMs	Prl. Dist and Session Judge, Asifabad, 65 KMs
4	Prl. Senior Civil Judge's, Mancherial	Addl. Senior Civil Judge, Mancherial (Post Kept Vacant)	Senior Civil Judge, Asifabad, 65 KMs	Senior Civil Judge , Nirmal, 138 KMs
5	Addl. Senior Civil Judge, Mancherial (Post Kept Vacant)	Prl. Senior Civil Judge, Mancherial	Senior Civil Judge, Asifabad, 65 KMs	Senior Civil Judge , Nirmal, 138 Kms
6	Prl. Junior Civil Judge, Mancherial	I Addl. Junior Civil Judge Mancherial (0Kms)	Judge, Mancherial (Kins)	(5 .)
7	I Addl. Junior Civil Judge Mancherial	II Addl. Junior Civil Judg Mancherial (0 Kms)	se, Spl. JFCM (Excise Mancherial (0 Kms), Prl. Junior Civil Judge, Mancheria (0 Kms)

8	II Addl. Junior Civil Judge, Mancherial	l Addl. Junior Civil Judge, Mancherial (0Kms)	Spl. JFCM (Excise), Mancherial (0 Kms)	Prl. Junior Civil Judge, Mancherial (0 Kms)
9	Spl. JFCM (Excise), Mancherial	H Addl. Junior Civil Judge, Mancherial (0 Kms)	I Addl. Junior Civil Judge, Mancherial (OK105)	Prl. Junior Civil Judge, Mancherial (0 Kms)
10	Junior Civil Judge, Bellampalli	Prl. Junior Civil Judge, Mancherial (25 Kms)	I Addl. Junior Civil Judge, Mancherial (25 Kins)	II Addl. Junior Civil Judge, Mancherial (25 Kms)
11	Junior Civil Judge, Chennur	Prl. Junior Civil Judge, Mancherial (36 Kms)	H Addl. Junior Civil Judge, Mancherial (36 Kms)	Spl. JFCM (Excise), Mancherial (36 Kms)
12	Junior Civil Judge, Luxettipet	Prl. Junior Civil Judge, Mancherial (25 Kms)	I Addl. Junior Civil Judge, Mancherial (25 Kms)	Spl. JFCM (Excise), Mancherial (25 Kms)

Prl. District and Sessions Judge, Mancherial

PRL.DISTRICT AND SESSIONS COURT :: NIRMAL

From Sri.A.Karna Kumar, Prl. District and Sessions Judge, NIRMAL.

To The Hon'ble Registrar, (Vigilance), High Court of Telangana State, HYDERABAD.

Lr. Dis.No. 27 /2022, Dated 7.06.2022.

Respected Sir,

Sub:-Ref:-

HIGH COURT FOR THE STATE OF TELANGANA ALTERNATIVE INCHARGE ARRANGEMENTS - District and Sessions Judges/Senior Civil Judges/Junior Civil Judges -Making alternate in-charge arrangements during the leave period/training/transfers, information called for in view of establishment of 33 New Judicial Districts in the State of Telangana - Information submitted - Regarding.

- 1. Hon'ble High Court Letter Roc.No.346/E1/2021, Dated 19.5.2022.
- 2. Hon'ble High Court for the Sate of Telangana, Hyderabad, ROC.No.2193/2022-B.Spl., Dated 3.6.2022.

With reference to the subject cited above, I am submit herewith the information with regard to the ALTERNATIVE INCHARGE ARRANGEMENTS -District and Sessions Judges/Senior Civil Judges/Junior Civil Judges - Making alternate in-charge arrangements during the leave period/training/transfers, information called for in view of establishment of 33 New Judicial Districts in the State of Telangana, in the prescribed proforma, as directed.

Yours faithfully,

Prl.District and Sessions Judge,

Nirmal.

PRL.DISTRICT AND SESSIONS COURT :: AT NIRMAL ::

ALTERNATIVE INCHARGE ARRANGEMENTS - DISTRICT AND SESSIONS JUDGES/SENIOR CIVIL JUDGES/JUNIOR CIVIL JUDGES IN THE UNIT OF NIRMAL DISTRICT.

			SECOND NEAREST COURT	THIRD NEAREST COURT
		FIRST NEAREST COURT OF THE	OF THE COURT	OF THE COURT
SI.		COURT MENTIONED IN COLUMN	MENTIONED IN COLUMN	MENTIONED IN COLUMN
No.	DESIGNATION OF THE COURT	NO.2 WITH DISTANCE/PLACE OF	NO.2 WITH	NO.2 WITH
140.		FUNCTIONING WHERE EVER	DISTANCE/PLACE OF	DISTANCE/PLACE OF
		NECESSARY	FUNCTIONING WHERE	FUNCTIONING WHERE
			EVER NECESSARY	EVER NECESSARY
1.	2.	3	4.	5.
1.	Prl.District and Sessions Court,	Fast Track Spl.Court for	Prl.Dist.& Sessions Court,	Prl.Dist. & Sessions
	Nirmal.	Expeditious Trial and Disposal of	Adilabad, 78 KMs.	Court, Nizamabad, 74
		Cases of Rape and POCSO Act,		KMs.
		Nirmal.		
		Court premises,		
		(Post kept vacant)		
2.	Fast Track Spl.Court for Expeditious	Prl.District and Sessions Court,	Prl.Dist.& Sessions Court,	Prl.Dist. & Sessions
	Trial and Disposal of Cases of Rape	Nirmal. (Court premises)	Adilabad, 78 KMs.	Court, Nizamabad, 74
	and POCSO Act, Nirmal.	·		KMs.
	Court premises, (Post kept vacant)			
3.	Senior Civil Judge's Court, Nirmal.	Senior Civil Judge's Court,	Senior Civil Judge's	Senior Civil Judge's
		Adilabad, 78 KMs.	Court, Armoor, 40 KMs.	Court, Nizamabad, 74
				KMs.
4.	Prl.Junior Civil Judge's Court, Nirmal	Addl. Junior Civil Judge's Curt,	Junior Civil Judge's	Junior Civil Judge's
		Nirmal (Court premises).	Court, Bhainsa, 44 KMs.	Court, Khanapur, 33 KMs.
		(Post kept vacant)		,

					-	
5.	Addl.Junior Ci	vil Judge's	Court,	Prl. Junior Civil Judge's Court,	Junior Civil Judge's	Junior Civil Judge's
	Nirmal			Nirmal, 44 KMs.	Court, Bhainsa, 44	Court, Khanapur, 33
					KMs.	KMs.
6.	Junior Civil	Judge's	Court,	Prl. Junior Civil Judge's Court,	Addl. Junior Civil	Junior Civil Judge's
	Bhainsa			Nirmal 44 KMs.	Judge's Court, Nirmal,	Court, Khanapur, 33
					44 KMs. (Post kept	KMs.
	_				vacant)	
7.	Junior Civil	Judge's	Court,	Prl. Junior Civil Judege's Court,	Addl. Junior Civil	Junior Civil Judge's
	Khanapur			Nirmal, 33 KMs.	Judge's Court, Nirmal,	Court, Bhainsa, 44
					33 KMs (Post kept	KMs.
					vacant)	

PRL.DISTRICT AND SESSIONS JUDGE,
NIRMAL.

PRL.DISTRICT AND SESSIONS COURT :: K.B. ASIFABAD

From

To

Sri D. Ravindra Sharma Prl.District and Sessions Judge, K.B. Asifabad.

The Hon'ble Registrar (Vigilance) High Court of Telangana State, HYDERABAD.

Lr.Dis.No. | 2 /2022, dt: 8 -6-2022

Respected Madam,

Sub:-

HIGH COURT FOR THE STATE OF TELANGANA – ALTERNATIVE INCAHRGE ARRANGEMENTS – District and Sessions Judges / Senior Civil Judges / Junior Civil Judges – Making alternate in-charge arrangements during the leave period / Training / Transfers, information called for in view of establishment of 33 New Judicial Districts in the State of Telangana – pertaining to the Prl.District and Sessions Court, K.B. Asifabad unit – Information Submitted – Regarding.

1. Hon'ble High Court Letter ROC No. 346/E1/2021, dt: 19.5.2022

2. Hon'ble High Court for the State of Telangana, Hyderabad, ROC No. 2193/2022-B. Spl., dt: 3.6.2022.

With reference to the subject cited above, I am submit herewith the information with regard to the **ALTERNATIVE INCHARGE ARRANGEMENTS** for District and Sessions Judges / Senior Civil Judges / Junior Civil Judges for Making alternate in-charge arrangements during the leave period / training / transfers pertaining to the Prl.District and Sessions Court, K.B. Asifabad unit, in the prescribed proforma, as directed.

Yours faithfully

Prl.District & Sessions Judge

K.B. Asifabad.

PRL.DISTRICT AND SESSIOSN COURT :: AT K.B. ASIFABAD ::

ALTERNATIVE INCHARGE ARRANGEMENTS - DISTRICT AND SESSIONS JUDGES / SENIOR CIVIL JUDGES / JUNIOR CIIVL JUDGES IN THE UNIT OF K.B. ASIFABAD DISTRICT

Sl.	DESIGNATION OF	FIDOT NE A DECE	0000000	
No	THE COURT	FIRST NEAREST COURT OF THE	SECOND	THIRD NEAREST
INU	THE COURT	COURT	NEAREST COURT	COURT OF THE
190		MENTIONED IN	OF THE COURT	COURT
- 8			MENTIONED IN	MENTIOEND IN
		COLUMN NO.2	COLUMN NO.2	COLUMN NO.2
		WITH DISTANCE	WITH DISTANCE	WITH DISTANCE
		/ PLACE OF	/ PLACE OF	/ PLACE OF
		FUNCTIONING	FUNCTIONING	FUNCTIONING
		WHERE EVER NECESSARY	WHERE EVER	WHERE EVER
01	02		NECESSARY	NECESSARY
01	02	03	04	05
01.	Prl.District and Sessions Court, K.B. Asifabad	Fast Tract Spl.Court for Expeditious Trial and Disposal of Cases of Rape and PCSO Act, K.B. Asifabad Court Premises (Post Kept Vacant)	Prl.Dist and Sessions Court, Mancherial, 65 KMs	Prl.District and Sessions Court, Adilabad, 120 KMs
02.	Fast Tract Spl.Court for Expeditious Trial and Disposal of Cases of Rape and PCSO Act, K.B. Asifabad Court Premises (Post Kept Vacant)	Prl.District and Sessions Court, K.B. Asifabad	Prl.Dist and Sessions Court, Mancherial, 65 KMs	Prl.District and Sessions Court, Adilabad, 120 KMs
03.	Senior Civil Judge's Court, Asifabad	Addl.Senior Civil Judge's Court, Mancherial, 65 Kms	Senior Civil Judge, Adilabad, 120 Kms	Senior Civil Judge, Nirmal, 150 Kms
04.	Prl.Junior Civil	Addl.Junior Civil	Junior Civil	Prl.Junior Civil
01.	Judge's Court, K.B.	Judge's Court, K.B.	Judge's Court,	Judge's Court,
	Asifabad	Asifabad (Court	Sirpur, 45 KMs	Mancherial, 65
		Premises	•	KMs

05.	Addl.Junior Civil Judge's Court, K.B. Asifabad (Court Premises	Prl.Junior Civil Judge's Court, K.B. Asifabad (Court Premises)	Junior Civil Judge's Court, Sirpur, 45 KMs	Prl.Junior Civil Judge's Court, Mancherial, 65 KMs
06.	Junior Civil Judge's Court, Sirpur	Prl.Junior Civil Judge's Court, K.B. Asifabad (Court Premises)	Addl.Junior Civil Judge's Court, K.B. Asifabad (Court Premises	Prl.Junior Civil Judge's Court, Mancherial, 65 KMs

Prl.District and Sessions Judge K.B. Asifabad

PRINCIPAL DISTRICT AND SESSIONS JUDGE'S COURT, KARIMNAGAR

From Smt. B. Prathima, Prl. District and Sessions Judge, KARIMNAGAR.

To The Registrar (Vigilance), Hon'ble High Court for the State of Telangana, <u>HYDERABAD</u>.

Letter Dis. No. 369 TADM/DCK/2022, dt: 08.06.2022.

Madam,

Sub:- HON'BLE HIGH COURT FOR THE STATE OF TELANGANA -ALTERNATIVE INCHARGE ARRANGEMENTS - District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges - Alternate in-charge arrangements during the leave period/ training /transfers of the Officers, in view of establishment of 33 New Judicial Districts - Information pertaining to Karimnagar District - Submitted - Reg.

Ref:- Hon'ble High Court's ROC. No. 2193/2022-B.SPL., Dated: 03.06.2022

With reference to the subject cited, I am submitting herewith the information in respect of all Courts regarding making alternative in-charge arrangements during the leave period/ training /transfers of the Officers in the Karimnagar Unit, in the prescribed proforma.

Yours faithfully,

Prl. District and Sessions Judge, (Karimnagar.

Encl: (02 sheets)

PRL. DISTRICT AND SESSIONS JUDGE'S COURT, KARIMNAGAR

SI.No	Designation of the court	First nearest court of the court mentioned in column No. 2 with Distance /Place of functioning where ever necessary	Second nearest court of the court mentioned in column No. 2 with Distance /Place of functioning where ever necessary	Third nearest court of the court mentioned in column No. 2 with Distance /Place of functioning where ever necessary
1	2	3	4	5
1	Prl. District and Sessions Judge's Court, Karimnagar	I Addl. District and Sessions Judge's Court, Karimnagar. Distance: NIL Housed in same Complex	Chairman, Land Reforms Appellate Tribunal -cum-II Addl. District and Sessions Judge's Court, Karimnagar. Distance: NIL Housed in same Complex	Spl. Judge for trial of Cases under SCs and STs (POA) Act, 1989 -cum-III Addl. District and Sessions Judge's Court, Karimnagar. Distance: NIL
		·	•	Housed in same Complex
2	I Addl. District and Sessions Judge's Court, Karimnagar.	Prl. District and Sessions Judge's Court, Karimnagar. Distance: NIL	Chairman, Land Reforms Appellate Tribunal -cum-II Addl. District and Sessions Judge's Court, Karimnagar	Spl. Judge for trial of Cases under SCs and STs (POA) Act, 1989 -cum-III Addl. District and Sessions Judge's Court, Karimnagar.
		Housed in same Complex	Distance: NIL Housed in same Complex	Distance: NIL Housed in same Complex
3	Chairman, Land Reforms Appellate Tribunal -cum-II Addl. District and Sessions	Spl. Judge for trial of Cases under SCs and STs (POA) Act, 1989 - cum-III Addl. District and Sessions Judge's Court, Karimnagar.	Judge, Family Court-cum- IV Addl. District and Sessions Judge's Court, Karimnagar	Special Judge for trial of Special Police Establishment and Anti Corruption Bureau Cases Court, Karimnagar.
	Judge's Court, Karimnagar	Distance: NIL Housed in same Complex	Distance: NIL Housed in same Complex	Distance: NIL Housed in same Complex
4	Spl. Judge for trial of Cases under SCs and STs (POA) Act, 1989 -cum-III Addl. District	Chairman, Land Reforms Appellate Tribunal - cum-II Addl. District and Sessions Judge's Court, Karimnagar	Judge, Family Court-cum- IV Addl. District and Sessions Judge's Court, Karimnagar	Special Judge for trial of Special Police Establishment and Anti Corruption Bureau Cases Court, Karimnagar.
	and Sessions Judge's Court, Karimnagar.	Distance: NIL Housed in same Complex	Distance: NIL Housed in same Complex	Distance: NIL Housed in same Complex
5	Judge, Family Court-cum- IV Addl. District and Sessions Judge's Court, Karimnagar	Chairman, Land Reforms Appellate Tribunal - cum-II Addl. District and Sessions Judge's Court, Karimnagar	Spl. Judge for trial of Cases under SCs and STs (POA) Act, 1989 -cum-III Addl. District and Sessions Judge's Court, Karimnagar.	Special Judge for trial of Special Police Establishment and Anti Corruption Bureau Cases Court, Karimnagar.
	Kummugai	Distance: NIL Housed in same Complex	Distance: NIL Housed in same Complex	Distance: NIL Housed in same Complex
6	Special Judge for trial of Special Police Establishment and Anti Corruption	Chairman, Land Reforms Appellate Tribunal - cum-II Addl. District and Sessions Judge's Court, Karimnagar	under SCs and STs (POA) Act, 1989 -cum-III Addl. District and Sessions Judge's Court, Karimnagar.	Judge, Family Court-cum IV Addl. District and Sessions Judge's Court, Karimnagar
	Bureau Cases Court, Karimnagar.	Distance: NIL Housed in same Complex	Distance: NIL Housed in same Complex	Distance: NIL Housed in same Complex

7	Prl. Senior Civil Judge -cum- Assistant Sessions Judge's Court, Karimnagar.	Addl. Senior Civil Judge - cum- Additional Assistant Sessions Judge's Court, Karimnagar	Secretary, District Legal Services Authority, Karimnagar.	Senior Civil Judge -cumcum- Assistant Sessions Judge's Court, Huzurabad.
	The state of the s	Distance: NIL	Distance: NIL	(40 Kms) Distance.
8	Addl. Senior Civil Judge -cum- Additional Assistant Sessions Judge's Court,	Prl. Senior Civil Judge - cum- Assistant Sessions Judge's Court, Karimnagar.	Secretary, District Legal Services Authority, Karimnagar.	Senior Civil Judge -cum cum- Assistant Sessions Judge's Court, Huzurabad.
	Karimnagar.	Distance: NIL	Distance: NIL	(40 Kms) Distance
9	Senior Civil Judge -cum cum- Assistant Sessions Judge's Court,	Prl. Senior Civil Judge - cum- Assistant Sessions Judge's Court, Karimnagar.	Addl. Senior Civil Judge -cum- Additional Assistant Sessions Judge's Court, Karimnagar. (40 Kms) Distance	Secretary, District Legal Services Authority, Karimnagar.
	Huzurabad.	(40 Kms) Distance		(40 Kms) Distance
10	Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class Court, Karimnagar.	I Addl. Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar Distance: NIL	II Addl. Junior Civil Judge - cum- II Additional Judicial Magistrate of First Class Court, Karimnagar. Distance: NIL Housed in same Complex	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- I Addl. Junior Civil Judge's Court, Karimnagar. Distance: NIL
11	I Addl. Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar	II Addl. Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class Court, Karimnagar. Distance: NIL	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- III Addl. Junior Civil Judge's Court, Karimnagar. Distance: NIL Housed in same Complex	Prl. Junior Civil Judge - cum- Judicial Magistrate of First Class Court, Karimnagar.
12	II Addl. Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class Court, Karimnagar	I Addl. Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum-III Addl. Junior Civil Judge's Court, Karimnagar. Distance: NIL	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act -cum- IV Additional Junior Civil Judge's Court, Karimnagar. Distance: NIL
13	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act - cum- III Addl. Junior Civil Judge's Court,	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act -cum- IV Additional Junior Civil Judge's Court, Karimnagar.	II Addl. Junior Civil Judge - cum- II Additional Judicial Magistrate of First Class Court, Karimnagar	I Addl. Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar
	Karimnagar.	Distance: NIL Housed in same Complex	Distance: NIL	Distance: NIL Housed in same Complex

14_	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum- IV Additional Junior Civil Judge's Court, Karimnagar.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act cum- III Addl. Junior Civil Judge's Court, Karimnagar. Distance: NIL Housed in same Complex	II Addl. Junior Civil Judge - cum- II Additional Judicial Magistrate of First Class Court, Karimnagar.	I Addl. Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar. Distance: NIL Housed in same Complex
15	Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class Court, Huzurabad	I Addl. Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class Court, Huzurabad. Distance: NIL Housed in same Complex	Il Addl. Junior Civil Judge - cum- Il Additional Judicial Magistrate of First Class Court, Huzurabad Distance: NIL Housed in same Complex	I Addl. Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar (40 Kms) Distance.
16	I Addl. Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class Court, Huzurabad.	Prl. Junior Civil Judge - cum- Judicial Magistrate of First Class Court, Huzurabad Distance: NIL Housed in same Complex	Il Addl. Junior Civil Judge - cum- Il Additional Judicial Magistrate of First Class Court, Huzurabad Distance: NIL Housed in same Complex	I Addl. Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar (40 Kms) Distance.
17	Il Addl. Junior Civil Judge - cum- Il Additional Judicial Magistrate of First Class Court, Huzurabad	I Addl. Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class Court, Huzurabad. Distance: NIL Housed in same Complex	Pri. Junior Civil Judge -cum- Judicial Magistrate of First Class Court, Huzurabad Distance: NIL Housed in same Complex	I Addi. Junior Civii Judge - cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar. (40 Kms) Distance.

Prl. District and Sessions Judge, Karimnagar.

PROCEEDINGS OF THE PRL. DISTRICT AND SESSIONS JUDGE'S COURT JAGTIAL.

From:

To:

Sri. A. Veeraiah I-Addl. District and Sessions Judge, JAGTIAL.

The Registrar (Vigilance), Hon'ble High Court for the State Of Telangana, HYDERABAD.

I/C. Prl. District and Sessions Judge, JAGTIAL.

Letter Dis. No. 812 /ADM/DCJ/2022/ Dt: 3 .06.2022.

Madam,



HON'BLE HIGH COURT FOR THE STATE OF TELANGANA -ALTERNATIVE INCAHRGE ARRANGEMENTS - District and Sessions Judges / Senior Civil Judges / Junior Civil Judges -Alternate in-charge arrangements during the leave period / training / transfers of the Officers, in view of establishment of 33 New Judicial District – Information pertaining to **Jagtial District** – Submitted - Reg.

Ref:-

Hon'ble High Court's ROC. No. 2193/2022-B.SPL., Dated: 03.06.2022.

With reference to the subject cited, I am submitting herewith the information in respect of all Courts regarding making alternative in-charge arrangements during the leave period / training / transfers of the Officers in the Jagtial unit, in the prescribed proforma.

Yours faithfully

I-Addl. Dist. & Sessions Judge,

Jagtial.

I/C. Prl. Dist. & Sessions Judge, Jagtial.

Encls: (2 Sheets)

PRL. DISTRICT AND SESSIONS JUDGE'S COURT JAGTIAL.

SL. NO.	DESIGNATION OF THE COURT Prl. District and	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHEREVER NECESSARY I-Addl. District &	SECOND NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHEREVER NECESSARY Prl. District &	THIRD NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHEREVER NECESSARY Prl. District & Sessions
	Sessions Judge's Court, Jagtial	Sessions Judge's Court, Jagtial Distance: Nil Housed in same complex	Sessions Judge's Court, Karimnagar Distance: 50 KM	Judge's Court, Sircilla Distance: 54 KM
2.	I-Addl. District & Sessions Judge's Court, Jagtial	Prl. District and Sessions Judge's Court, Jagtial Distance: Nil Housed in same complex	I-Addl. District & Sessions Judge's Court, Karimnagar Distance: 50 KM	I-Addl. District & Sessions Judge's Court, Sircilla Distance: 54 KM
3.	Judge, FAST TRACK SPECIAL COURT FOR EXPEDITIOUS TRIAL AND DISPOSAL OF RAPE AND POCSO ACT CASES, JAGTIAL	Prl. District and Sessions Judge's Court, Jagtial Distance: Nil Housed in same complex	I-Addl. District & Sessions Judge's Court, Karimnagar Distance: 50 KM	I-Addl. District & Sessions Judge's Court, Sircilla Distance: 54 KM
4.	Senior Civil Judge, Jagtial	Senior Civil Judge, Karimnagar Distance: 50 KM	Addl. Senior Civil Judge, Karimnagar Distance: 50 KM	Senior Civil Judge, Sircilla Distance: 54 KM
5.	Prl. Junior Civil Judge, Jagtial	I-Addl. Junior Civil Judge, Jagtial Distance: Nil Housed in same complex	II-Addl. Junior Civil Judge, Jagtial Distance: Nil Housed in same complex	Junior Civil Judge, Korutla Distance: 23 KM
6.	I-Addl. Junior Civil Judge, Jagtial	Prl. Junior Civil Judge, Jagtial Distance: Nil Housed in same complex	II-Addl. Junior Civil Judge, Jagtial Distance: Nil Housed in same complex	Junior Civil Judge, Korutla Distance: 23 KM
7.	II-Addl. Junior Civil Judge, Jagtial	Prl. Junior Civil Judge, Jagtial Distance: Nil Housed in same complex	I-Addl. Junior Civil Judge, Jagtial Distance: Nil Housed in same complex	Junior Civil Judge, Korutla Distance: 23 KM

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHEREVER NECESSARY	THIRD NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHEREVER NECESSARY
8.	Junior Civil Judge, Korutla	Junior Civil Judge, Metpalli Distance: 11 KM	I-Addl. Junior Civil Judge, Jagtial Distance: 23 KM	Prl. Junior Civil Judge, Jagtial Distance: 23 KM
9.	Junior Civil Judge, Metpalli	Junior Civil Judge, Korutla Distance: 11 KM	I-Addl. Junior Civil Judge, Jagtial Distance: 23 KM	Prl. Junior Civil Judge, Jagtial Distance: 23 KM
10.	Junior Civil Judge, Dharmapuri	I-Addl. Junior Civil Judge, Jagtial Distance: 30 KM	II-Addl. Junior Civil Judge, Jagtial Distance: 30 KM	Prl. Junior Civil Judge, Jagtial Distance: 30 KM

I-Addl. Dist. & Sessions Judge, Jagtial.

I/C. Prl. Dist. & Sessions Judge,

Jagtial.

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE'S COURT :AT: SIRCILLA.

From:

. . (5)

N. Prema Latha,

Prl. District and Sessions Judge,

Rajanna Sircilla.

To

The Registrar (Vigilance), High Court for the State of

Telangana, Hyderabad.

Honoured Sir/Madam,

Letter Dis.No. SGR./P.R.No.01/2022/Estt/.PDJ./Sircilla, Dated: 15.06-2022.

SUB:-HIGH COURT FOR THE STATE OF TELANGANA - ALTERNATIVE INCHARGE ARRANGEMENTS - District and Sessions Judges/Senior Civil Judges/ Junior Civil Judges - Making alternate in-charge arrangements during the leave period/training/transfers - In view of establishment of 33 new judicial districts in the state of Telangana - Required information - Submitted - Reg.

- :-1. Proceedings of the Hon'ble High Court for the State of Telangana, Hyderabad ROC.No.346/E1/2021, dated 19.5.2022.
 - 2. Proceedings of the Hon'ble High Court for the State of Telangana, Hyderabad ROC.No.2193/2022-B.SPL, dated 3.6.2022.

-:000:-

Adverting to the subject and references cited above, I am to submit that in view of establishment of 33 new judicial districts in the state of Telangana, I am herewith furnishing the following information in respect of all courts of this Unit in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges for making incharge arrangements in respect of leave period/trainings/transfers of any officer in the unit of Rajanna Sircilla district.

S.No.	Designation	of First nearest Court of	Second nearest	Third nearest Court t	o the
	the Court	the Court mentioned in coumn No.2 with distance/place of functioning where ever necessary	mentioned in column No.2 with	column No.2 distance/place functioning where	in with of ever
1	2	3	4	5	

9.649

1	Sessions Court,	I Addl. District and Sessions Court, Karimnagar	and Sessions	I Addl. District and Sessions Court, Jagtial
2	Senior Civil Judge-cum- Assistant Sessions Judge's Court, Rajanna Sircilla.	Prl. Senior Civil Judge, Karimnagar		0 ,
3		Addl. Junior Civil Judge, Rajanna Sircilla		Prl. Junior Civil Judge, Karimnagar
4	Addl. Junior Civil Judge, Rajanna Sircilla	Judge, Rajanna	Junior Civil Judge, Vemulawada	Prl. Junior Civil Judge, Karimnagar
5	Judge,		Addl. Junior Civil Judge, Rajanna Sircilla	Prl. Junior Civil Judge, Karimnagar

Note: 1) At present the posts of I Addl. District and Sessions Judge and Spl.Judge Fast Tract Court for trial and disposal of POCSO Act cases are kept vacant.

2)The IX Addl. Senior Civil Judge (FTC) City Civil Court, Hyderabad is to be shifted to Vemulawada and redesigned as Senior Civil Judge, Vemulawada.

Prl.District and Sessions Judge,
Rajanna Sircilla.

// BY REGD. POST //

IN THE COURT OF THE PRL. DISTRICT AND SESSIONS JUDGE, PEDDAPALLI.

Dis.No. 363/2022.

Date: 20-06-2022.

From

Sri M. Nagaraju,

Prl. District and Sessions Judge, PEDDAPALLI.

То

The Hon'ble Registrar (Vigilance) Hon'ble High Court for the State of

Telangana, HYDERABAD.

Honoured Madam,

Sub:

ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/Senior Civil Judges/Junior Civil Judges – Making alternate incharge arrangements during the leave period/training/transfers – Information - Submitted – Regarding.

Ref:-

ROC.No.2193/2022-B.SPL, Dated: 03-06-2022 of Hon'ble High Court for the State of Telangana.

With reference to the subject cited above, I have the Honour to submit herewith the information in respect of all Courts in the Cadre of District and Sessions Judges/Senior Civil Judges and Junior Civil Judges for making incharge arrangements in respect of leave period/trainings/transfers of any officer in the Peddapalli District.

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0	f the							
Court								Court
		mentioned	in	mentioned	in	mentior	ied	in
		Column N	o.2 with	Column No	o.2 with	Column	No.2	with
		Distance /	'Place of	Distance /	place of	Distanc	e /pla	ace of
		functioning	where	functioning	where	function	ning	where
		ever necessa	ary	ever necessa	ary	ever ned	essary	
(2)		(3)		(4)			(5)	
Prl. Disrtrict	and	Fast Tract	Special	Chairman,		Prl. D	istrict	and
Sessions	Judge,	Court	for	Industrial	Court-	Session	S (Judge,
Peddapalli.		expeditious	disposal	cum-Labour	r Court-	Karimna	agar.	
1		•	•				0	۲ms.
					0			
14		0		Distance (3	30) Kms.			
					,			
		VACANT)	(2 0 0 1					
	(2) Prl. Disrtrict Sessions	(2) Prl. Disrtrict and Sessions Judge,	Court of the mentioned Column North Distance / functioning ever necess: (2) (3) Prl. Disrtrict and Sessions Judge, Peddapalli. Peddapalli. Fast Tract Court expeditious of cases of I Protection against Offences (POCSO) Peddapalli,	of the Court mentioned in Column No.2 with Distance /Place of functioning where ever necessary (2) (3) Prl. Disrtrict and Sessions Judge, Peddapalli. Fast Tract Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act. Peddapalli, (POST	of the Court mentioned in Column No.2 with Distance /Place of functioning where ever necessary (2) (3) (4) Prl. Disrtrict and Sessions Judge, Peddapalli. Peddapalli. Fast Tract Special Chairman, Industrial cum-Labou of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act. Peddapalli, (POST)	Court of the Court mentioned in Column No.2 with Distance /Place of functioning where ever necessary (2) (3) (4) Prl. Disrtrict and Sessions Judge, Peddapalli. Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act. Peddapalli, (POST VACANT)	Of the Court Court to the Court mentioned in Column No.2 with Distance /Place of functioning where ever necessary (2) (3) (4) Prl. Disrtrict and Sessions Judge, Peddapalli. Peddapalli. Fast Tract Special Chairman, Industrial Court-expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act. Peddapalli, (POST VACANT)	Court of the Court mentioned in Column No.2 with Distance /Place of functioning where ever necessary (2) (3) (4) (5) Prl. Disrtrict and Sessions Judge, Peddapalli. Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act. Peddapalli, (POST)

				- V
02	Fast Tract Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Peddapalli, (POST VACANT).	Sessions Judge, Peddapalli	Industrial Court- cum-Labour Court-	expeditious disposal of cases of Rape and Protection of Child against Sexual
03	Chairman, Industrial Court-cum-Labour Court-Addl. District and Sessions Judge, Godavarikhani. (POST VACANT)	Sessions Judge,	Fast Tract Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Peddapalli. Distance (30) Kms. (POST VACANT)	Sessions Judge, Karimnagar.
04	cum-Assistant Sessions Judge, Peddapalli.(Presently	Godavarikhani (POST VACANT)	cum-Assistant Sessions Judge, Manthani (POST VACANT) Distance	Judge-cum- Assistant Sessions
05	cum-Assistant	Sessions Judge, Peddapalli (PRESENTLY	cum-Assistant Sessions Judge, Manthani (POST VACANT). Distance (25) Kms	Prl. Senior Civil Judge, Karimnagar. Distance (70) Kms
06	cum-Assistant Sessions Judge,	cum-Assistant	cum-Assistant Sessions Judge, Peddapalli	Judge-cum- Assistant Sessions Judge, Karimnagar
07	cum-Judicial	Junior Civil Judge- cum-Judicial Magistrate of Fist	Judge-cum-Judicial	_

	Class, Peddapalli	Class, Sulthanabad. Distance (10) Kms	Class, Godavarikhani. Distance (30) Kms.	of Fist Class, Godavarikhani. Distance (30) Kms.
08	Junior Civil Judge- cum-Judicial Magistrate of Fist Class, Sulthanabad	Junior Civil Judge- cum-Judicial Magistrate of Fist Class, Peddapalli. Distance (10) Kms	Judge-cum-Judicial	I Addl. Junior Civil Judge-cum-Judicial Magistrate of Fist Class, Godavarikhani. Distance (40) Kms
09	Prl. Junior Civil Judge-cum-Judicial Magistrate of Fist Class, Godavarikhani.	Judge-cum-Judicial	Judge-cum-Judicial	
10	I Addl. Junior Civil Judge-cum-Judicial Magistrate of Fist Class,Godavarikhani.	Judge-cum-Judicial		Judge-cum-Judicial
11	II Addl. Junior Civil Judge-cum-Judicial Magistrate of Fist Class,Godavarikhani	Judge-cum-Judicial	0	Judge-cum-Judicial
12	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani.		Judge-cum-Judicial	
13	Addl Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani	Judge-cum-Judicial	I Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani. Distance(25) Kms.

This is submitted for favour of kind information.

Yours faithfully,

Prl. District and Sessions Judge, PEDDAPALLI.

9

PRL. DISTRICT AND SESSIONS COURT :: KHAMMAM

Dis. No. 2032

Date 8 .06.2022

From
Dr. T. Srinivasa Rao,
Prl. District and Sessions Judge,
KHAMMAM.

To
The Registrar (Vigilance)
High Court for the State of Telangana,
HYDERABAD

Madam,

Sub:

Alternative incharge arrangements – District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges – Making alternative in-charge arrangements during the leave period/ training/ transfer – Regarding.

Ref:

High Court's Letter ROC No.2193/2022-B.Spl., dated

03.06.2022

With reference to the subject cited above, I am submitting herewith the following information in respect of all the Courts in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges for making in-charge arrangements in respect of leave period/ training/ transfers of any officer in the Unit of District Judge, Khammam:

1				
SI. No.	Designation of the Court	First nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Second nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Third nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary
01	Prl. District and Sessions Judge, Khammam.	I Addl. District and Sessions Judge, Khammam	II Addl. District and Sessions Judge, Khammam	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-III Addl. District Adge, Khammam
02	I Addl. District and Sessions Judge, Khammam.	II Addl. District and Sessions Judge, Khammam	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-III Addl. District Judge, Khammam	Judge, Family Court- cum-IV Addl. District Judge, Khammam
03	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-III Addl. District, Khammam.	Judge, Family Court-cum- IV Addl. District and Sessions Judge, Khammam.	Spl. Sessions Judge for fast tracking the cases relating to atrocities against womencum-V Addl. District Judge, Khammam	II Addi. District and Sessions Judge, Khammam
04	Judge, Family Court- cum- IV Addl. District and Sessions Judge, Khammam.	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-III Addl. District Judge, Khammam	Spl. Sessions Judge for fast tracking the cases relating to atrocities against women- cum-V Addl. District Judge, Khammam	II Addl. District and Sessions & dge, Khammam.
05	Spl. Sessions Judge for fast tracking the cases relating atrocities against women-cum-V Addl. District Jduge, Khammam		Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-III Addl. District Judge, Khammam	II Addl. District and Sessions Jedge, Khammam.

Contd...02

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		//02//		
06	I Special Sessions Judge for expeditious of cases of Rape and Protection of Children against Sexual Offences POCSO Act, Khammam.	Sessions Judge,	Spl. Sessions Judge for fast tracking the cases relating atrocities against women-cum-V Addl. District Jduge, Khammam	trial of cases under SCs/ STs (POA) Act-cum-III
07	If Special Sessions Judge for expeditious of cases of Rape and Protection of Children against Sexual Offences POCSO Act, Khammam.		Spl. Sessions Judge for fast tracking the cases relating atrocities against women-cum-V Addl. District Jduge, Khammam	and Sessions Judge,
08	VI Addl. District and Sessions Judge, Sathupalli	l.	Spl. Sessions Judge for trial of cases under SCs/ STs (POA) Act-cum-III Addl. District Judge, Khammam (80 Kmts)	cum- IV Addl. District
9	Principal Senior Civil Judge, Khammam	Judge,Khammam	Secretary, District Legal Services Authority, Khammam	Sathupally. (80 Kmts)
10	Additional Senior Civil Judge, Khammam	Judge,Khammam	Services Authority, Khammam	Sathupally. (80 Kmts)
11	Secretary, District Legal Services Authority, Khammam	Khammam	Addl. Senior Civil Judge,Khammam	Sathupally. (80 Kmts)
12	Senior Civil Judge, Sathupally.	Prl. Senior Civil Judge, Khammam (80 Kmts)	Addl. Senior Civil Judge, Khammam (8 0Kmts)	Secretary, District Legal Services Authority, Khamm an (80 Kmts)
13	Prl. Junior Civil Judge - cum-Judl. Magistrate of I Class, Khammam.	Judge, Khammam.	Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.
14	I Addl. Judl. Magistrate of I Class -cum-Junior Civil Judge, Khammam.	II Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.	Judl. Magistrate of I Class, Spl. Mobile Court- cum-IV Add. Junior Civil Judge, Khammam.
15	II Addl. Judl. Magistrate of I Class - cum-Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.	1 Addl. Junior Civil Judge, Khammam.	Spl. Judl. Magistrate of I Class, Pro.& Excise cases-cum-V Addl. Junior Civil Judge, Khammam.
16	III Addl. Judl. Magistrate of I Class - cum-Junior Civil Judge, Khammam.		I Addl. Junior Civil Judge, Khammam.	Spl. Judl. Magistrate of I Class, Pro.& Excise cases-cum-V Addl. Junior Civil Judge, Khammam.
17	Judl. Magistrate of I Class, Spl. Mobile Court-cum-IV Addl. Junior Civil Judge, Khammam.	Spl. JMFC, Pro.& Excise cases, Khammam.	II Addl. Junior Civil Judge, Khammam.	
18	Spl. Judl. Magistrate of I Class, Pro.& Excise cases-cum-V Addl. Junior Civil Judge, Khammam.	JMFC, Spl. Mobile Court, Khammam.	II Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khamman

19	Prl. Junior Civil Judge- cum-Judl. Magistrate	Addl. Junior Civil Judge, Sathupally.	II Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.
	of I Class, Sathupally.	Sucreptity.	(80 kmts)	(80 kmts)
20	Addl. Junior Civil Judge-cum-Judl. Magistrate of I Class,	Prl. Junior Civil Judge, Sathupally.	II Addl. Junior Civil Judge, Khammam. (80 kmts)	III Addl Junior Civil Judge, Khammam. (80 kmts)
	Sathupally.			(======
21	Prl. Junior Civil Judge- cum-Judl. Magistrate of i Class, Madhira	Addl. Junior Civil Judge, Madhira	,	Spl. JMFC, Proh. & Excise Court, Khammam (Train 45 Kmts: Bus-60 Kmts)
22	Addl. Junior Civil Judge-cum-Judl. Magistrate of I Class, Madhira	Prl. Junior Civil Judge, Madhira		Spl. JMFC, Proh. & Excise Court, Khammam (Train 45 Kmts; Bus-60 Kmts)

Yours faithfully,

PRL. DISTRICT AND SESSIONS JUDGE, KHAMMAM.

OFFICE OF THE PRL. DISTRICT AND SESSIONS JUDGE AT BHADRADRI KOTHAGUDEM

Lr.Dis.No. 58 / 2022

Dated: **\$6**-06-2022

From

Smt M. Shyam Sree, I Addl. District and Sessions Judge, Bhadradri Kothagudem FAC Prl. District and Sessions Judge, Bhadradri Kothagudem. To

The Hon'ble Registrar (Vigilance) High Court for the State of Telangana H Y D E R A B A D.

Honoured Sir,



HIGH COURT FOR THE STATE OF TELANGANA - ALTERNATIVE INCHARGE ARRANGEMENTS - District and Sessions Judges / Senior Civil Judges / Junior Civil Judges - Submission of Alternative In-charge Arrangements during the leave period/training /transfers pertaining to the newly established Prl. District and Sessions Judge's Court, Bhadradri Kothagudem - Request - Reg.

- 1. ROC.No.2193/2022-B.SPL., Dated: 03.06.2022 for the state of Telangana at Hyderabad, dt: 09-10-2021.
- 2. ROC.No.346/E1/2021, dated 19-05-2022 Letter of the Hon'ble High Court for the state of Telangana at Hyderabad.

With reference to the subject cited, I have the Honour to submit that, I am submitting herewith the Alternative In-charge Arrangements during the leave period/training /transfers District and Sessions Judges / Senior Civil Judges / Junior Civil Judges pertaining to the newly established Prl. District and Sessions Judge's Court, Bhadradri Kothagudem as detailed below.

SI.	Designation of the court	First Nearest Court of the Court mentioned in the column No.2 with distance /place of functioning where ever necessary	Second Nearest court to the court mentioned in column No.2 with Distance /place of functioning where ever necessary	Third nearest court to the court mentioned in column No.2 with Distance/place of functioning where ever necessary
1	2	3	<u> </u>	5
1.	Prl. District and Sessions Judge, Bhadradri Kothagudem	l Addl. District and Sessions Judge, Bhadradri Kothagudem	Fast Track Sessions Judge- for expeditious disposal of cases of rape and protection of children against sexual Offences Act- (POCSO) Act, Kothagudem	VI Addl. District and Sessions Judge, Sathupally (70 Kms)
2	I Addl. District and Sessions judge, Bhadradri Kothagudem	Prl. District and Sessions Judge, Bhadradri Kothagudem	Fast Track Sessions Judge-for expeditious disposal of cases of rape and-protection of children against sexual Offences Act- (POCSO) Act, Kothagudem	VI Addi District and Sessions Judge, Sathupally (70 Kms)

3	Prl. Senior Civil Judge, Kothagudem	Addl. Senior Civil Judge, Kothagudem	Senior Civil Judge, Sathupalli (70 Kms)	Prl. Senior Civil Judge, Khammam (80 Kms)
4	Addl. Senior Civil Judge, Kothagudem	Prl. Senior Civil Judge, Kothagudem	Senior Civil Judge, Sathupalli (70 Kms)	Prl. Senior Civil Judge, Khammam (80 Kms)
5	Prl. Junior Civil Judge —cum-Prl. Judl. Magistrate of I Class, Kothagudem	I Addl. Junior Civil Judge-cum-I Addl. Judl. Magistrate of I Class, Kothagudem	II Addl. Junior Civil Judge-cum-II Addl. Judl. Magistrate of I Class, Kothagudem	III Addl. Junior Civil Judge-cum-III Addl. Judl. Magistrate of I Class, Kothagudem
6	I Addl. Junior Civil Judge-cum-I Addl. Judl. Magistrate of I Class, Kothagudem	Prl. Junior Civil Judge —cum-Prl. Judl. Magistrate of I Class, Kothagudem	II Addl. Junior Civil Judge-cum-II Addl. Judl. Magistrate of I Class, Kothagudem	III Addl. Junior Civil Judge-cum-III Addl. Judl. Magistrate of I Class, Kothagudem
7	II Addl. Junior Civil Judge-cum-II Addl. Judl. Magistrate of I Class, Kothagudem	III Addl. Junior Civil Judge-cum-III Addl. Judl. Magistrate of I Class, Kothagudem	I Addl. Junior Civil Judge-cum-I Addl. Judl. Magistrate of I Class, Kothagudem	Prl. Junior Civil Judge— cum-Prl. Judl. Magistrate of I Class, Kothagudem
8	Ill Addl. Junior Civil Judge-cum-Ill Addl. Judl. Magistrate of I Class, Kothagudem	II Addl. Junior Civil Judge-cum-II Addl. Judl. Magistrate of I Class, Kothagudem	I Addl. Junior Civil Judge-cum-I Addl. Judl. Magistrate of I Class, Kothagudem	Prl. Junior Civil Judge— cum-Prl. Judl. Magistrate of I Class, Kothagudem
9		Addl. Junior Civil Judge-cum-Addl. Judl. Magistrate of I Class, Yellandu	Prl. Junior Civil Judge- cum-Prl. Judl. Magistrate of I Class, Kothagudem (45 Kms)	II Addl. Junior Civil Judge-cum-II Addl. Judi. Magistrate of I Class, Kothagudem (45 Kms)
10	Addl. Junior Civil Judge-cum-Addl. Judl. Magistrate of I Class, Yellandu	Prl. Junior Civil Judge- cum- Prl. Judl. Magistrate of I Class, Yellandu	I Addl. Junior Civil Judge-cum-I Addl. Judl. Magistrate of I Class, Kothagudem (45 Kms)	III Addl. Junior Civil Judge-cum-III Addl. Judl. Magistrate of I Class, Kothagudem (45 Kms)
11	Junior Civil Judge - cum-Judl. Magistrate of I Class, Bhadrachalam	Junior Civil Judge- Cum-judl. Magistrate of I Class, Manuguru (40 Kms)	I Addl. Junior Civil Judge-cum-I Addl. Judl. Magistrate of I Class, Kothagudem (60 Kms)	II Addl. Junior Civil Judge-cum-II Addl. Judl. Magistrate of I Class, Kothagudem (60 Kms)
12	Junior Civil Judge- Cum-Judl. Magistrate of I Class, Manuguru	Junior Civil Judge - cum-Judl. Magistrate of I Class, Bhadrachalam (40 kMS)	III Addl. Junior Civil Judge-cum-III Addl. Judl. Magistrate of I Class, Kothagudem (60 Kms)	Prl. Junior Civil Judge— cum-Prl. Judl. Magistrate of ! Class, Kothagudem (60 Kms)

Yours faithfully,

FAC Prl. District and Sessions Judge, 8 nadradri Kothagudem. Lr.Dis. No. 1845/2022.

From

Smt.S.Premavathi,
Prl.District and Sessions Judge,
Mahabubnagar.

Prl. District and Sessions Court, Mahabubnagar, dt. → -06-2022.

The Registrar (Vigilance), High Court for the State of Telanagana, Hyderabad.

Madam,

Sub:- HIGH COURT FOR THE STATE OF TELANGANA - ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/ Senior Civil Judges/Junior Civil Judges – Making alternative in-charge arrangements during the leave period/training/transfers, information in the unit of Mahabubnagar District – Submitted – Reg.

Ref:- 1. High Court's Lr.ROC.No.346/E1/2021, Dt.19.05.2022.

2. High Court's Lr.ROC.No.2193/2022-B-SPL, Dt.03.06.2022.

Adverting to the subject, I am submitting herewith the information in respect of all Courts for making alternative in-charge arrangements during the leave period/training/transfers in the unit of Mahabubnagar District in the prescribed proforma as directed by the Hon'ble High Court.

Yours faithfully

Encl:Proforma.

Prl.District and Sessions Judge, Mahabubnagar.

INFORMATION IN RESPECT ALL COURTS FOR MAKING ALTERNATE INCHARGE ARRANGEMENTS IN THE UNIT OF MAHABUBNAGAR DISTRICT

C	INCHARGE ARRANGEMENTS IN THE UNIT OF MAHABUBNAGAR DISTRICT						
SL No.	DESIGNATION OF THE COURT	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACEOF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACEOF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACEOF FUNCTIONING WHERE EVER NECESSARY			
(1)	(2)	(3)	(4)	(5)			
1	Prl. District and Sessions Court, Mahabubnagar	I Additional District and Sessions Court, Mahabubnagar (Local)	Special Court for Trial of Cases under SCs and STs (POA) Act, 1989 –cum- II Additional District and Sessions Court, Mahabubnagar (Local)	Family Court-cum- III Additional District and Sessions Court, Mahabubnagar (Local)			
2	I Additional District and Sessions Court, Mahabubnagar	Special Court for Trial of Cases under SCs and STs (POA) Act, 1989 –cum-II Additional District and Sessions Court, Mahabubnagar (Local)	Family Court-cum- III Additional District and Sessions Court, Mahabubnagar (Local)	Prl. District and Sessions Court, Mahabubnagar (Local)			
3	Special Court for Trial of Cases under SCs and STs (POA) Act, 1989 –cum-II Additional District and Sessions Court, Mahabubnagar	Family Court-cum-III Additional District and Sessions Court, Mahabubnagar (Local)	Court of Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women- cum- IV Additional District and Sessions Court, Mahabubnagar (Local)	I Additional District and Sessions Court, Mahabubnagar (Local)			
4	Family Court-cum- III Additional District and Sessions Court, Mahabubnagar	Special Court for Trial of Cases under SCs and STs (POA) Act, 1989 –cum-II Additional District and Sessions Court, Mahabubnagar (Local)	Court of Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women- cum- IV Additional District and Sessions Court, Mahabubnagar (Local)	I Additional District and Sessions Court, Mahabubnagar (Local)			
5	Court of Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women-cum- IV Additional District and Sessions Court, Mahabubnagar (Local)	Special Court for Trial of Cases under SCs and STs (POA) Act, 1989 –cum- II Additional District and Sessions Court, Mahabubnagar (Local)	Family Court-cum- III Additional District and Sessions Court, Mahabubnagar (Local)	I Additional District and Sessions Court, Mahabubnagar (Local)			
6	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Mahabubnagar	Court of Special Sessions Court for Fast Tracking the cases relating to atrocities against Women- cum- IV Additional District and Sessions Court, Mahabubnagar (Local)	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 –cum-II Additional District and Sessions Court, Mahabubnagar (Local)	Judge, Family Court- cum-III Additional District and Sessions Court, Mahabubnagar (Local)			

	3				
7	Secretary, District Legal Services Authority, Mahabubnagar	Prl. Senior Civil Judge's Court-cum Assistant Sessions Judge's Court, Mahabubnagar (Local)	Additional Senior Civil Judge's Court-cum- Additional Assistant Sessions Judge's Court, Mahabubnagar (Local)	Senior Civil Judge's Court, Nagarkurnool (48 K.Ms	
8	Prl.Senior Civil Judge's Court-cum- Assistant Sessions Judge's Court, Mahabubnagar	Secretary, District Legal Services Authority, Mahabubnagar	Additional Senior Civil Judge's Court-cum- Additional Assistant Sessions Judge's Court, Mahabubnagar (Local)	Senior Civil Judge's Court, Nagarkurnool (48 K.Ms)	
9	Addl. Senior Civil Judge's Court-cum- Additional Assistant Sessions Judge's Court, Mahabubnagar (Local)	Prl. Senior Civil Judge's Court-cum-Assistant Sessions Judge's Court, Mahabubnagar	Secretary, District Legal Services Authority, Mahabubnagar	Senior Civil Judge's Court, Nagarkurnool (48 K.Ms)	
10	Prl.Junior Civil Judge's Court-cum- Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act- cum-I Additional Junior Civil Judge's Court, Mahabubnagar (Local)	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge's Court, Mahabubnagar (Local)	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Jadcherla (20KMs)	
11	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Additional Junior Civil Judge's Court, Mahabubnagar (Local)	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge's Court, Mahabubnagar (Local)	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Jadcherla (20KMs)	
12	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge's Court, Mahabubnagar (Local)	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act- cum-I Additional Junior Civil Judge's Court, Mahabubnagar (Local)	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar (Local)	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Jadcherla (20KMs)	
13	Prl.Junior Civil Judge's Court-cum- Judicial Magistrate of First Class, Jadcherla	Additional Junior Civil Judge's Court-cum- Additional Judicial Magistrate of First Class, Jadcherla (Local)	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act- cum-I Additional Junior Civil Judge's Court, Mahabubnagar (20KMs)	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge's Court, Mahabubnagar (20KMs)	
14	Additional Junior Civil Judge's Court- cum- Additional Judicial Magistrate of First Class, Jadcherla	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Jadcherla (Local)	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar (20KMs)	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act- cum-I Additional Junior Civil Judge's Court, Mahabubnagar (20KMs)	

Prl. District and Sessions Judge,
Mahabubnagar

Dis.No. 105

From:

Smt. M.Kanaka Durga, Prl. District and Sessions Judge, JOGULAMBA GADWAL.

Prl. District and Sessions Judge's Court, Jogulamba Gadwal, dated 22.06.2022. To:

The Hon'ble Registrar (Vigilance), High Court for the State of Telangana, Hvderabad.

Honoured Sir.

2022 Ref:-

Sub:-

High Court for the state of Telangana - Alternative in-charge rangements – District and Sessions Judges / Senior Civil Judges/ Junior Civil Judges – making alternative in-charge arrangements during the leave period/ training/ transfers information in the unit of Jogulamba Gadwal District - Submitted – Regarding.

The Hon'ble High Court for the State Of Telangana, Hyderabad, Vide ROC.No.2193/2022-B.SPL. dt.3.6.2022.

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With reference to the subject cited above, I am submitting herewith the information in respect of all courts for making alternative in-charge arrangements during the leave period/training/transfers in the unit of Jogulamba Gadwal District in the prescribed proforma as directed by the Hon'ble High Court for the State of Telangana, Hyderabad.

SI.No.	Designation of the Court	First nearest court of the court mentioned in column No.2 with distance /place of functioning where ever necessary	Second nearest court to the court mentioned in column No.2 with distance/ place of functioning where ever necessary	Third nearest court to the court mentioned in column No.2 with distance/ place of functioning where ever necessary
1	2	3	4	5
Ī	Prl. District and Sessions Judge, Jogulamba Gadwal District	I-Addl. District and Sessions Judge, Jogulamba (Local)	Fast Track special Court for Expeditious disposal of cases of Rape and Protection of Child against Sexual of Offences (POCSO) Act, Jogulamba Gadwal. (Local)	

2.	I-Addl. District and Sessions Judge, Jogulamba Gadwal District		Prl. District and Sessions Judge, Jogulamba Gadwal District (Local)	Fast Track special Court for Expeditious disposal of cases of Rape and Protection of Child against Sexual of Offences (POCSO) Act, Jogulamba Gadwal. (Local)
3	Prl. Senior Civil judge-cum- Addl. Assistant Sessions Judge, Jogulamba Gadwal	Addl. Senior Civil Judge, Jogulamba Gadwal (Local)		all -
4	Addl. Senior Civil Judge, Jogulamba Gadwal	Prl. Senior Civil judge-cum- Addl. Assistant Sessions Judge, Jogulamba Gadwal (Local)		
5	Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class, Jogulamba Gadwal	I-Adal. Junior Civil Judge- cum- I- Adal.Jual. Magistrate of First Class, Jogulamba Gadwal (Local)	I-Addl. Junior Civil Judge-cum- I- Addl.Judl. Magistrate of First Class, Alampur 65/km	
5	I-Addl. Junior Civil Judge-cum- I- Addl.Judl. Magistrate of First Class, Jogulamba Gadwal	Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class, Jogulamba Gadwal (Local)	Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class, Alampur 65/km	

Yours faithfully,

Prl. District and Sessions Judge, Jogulamba Gadwal. Dis.No. 64

Prl. District and Sessions Judge's Court, Jogulamba Gadwal, dated .06.2022.

From:

To:

Smt. M.Kanaka Durga,
Prl. District and Sessions Judge,
JOGULAMBA GADWAL.

The Hon'ble Registrar (Vigilance),
High Court for the State of Telangana,
Hyderabad.

Honoured Sir,

High Court for the state of Telangana – Alternative in-charge arrangements – District and Sessions Judges / Senior Civil Judges/ Junior Civil Judges – making alternative in-charge arrangements during the eave period/training/transfers - information - Submitted – Regarding.

Ref:- The Hon'ble High Court for the State Of Telangana, Hyderabad, vide ROC.No.2193/2022-B.SPL. dt.3.6.2022.

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With reference to the subject cited above, I am submitting herewith the information with regard to neighbouring districts of Jogulamba Gadwal District in the prescribed proforma as directed.

Second nearest Third nearest First nearest court of the court to the court court to the mentioned in court court mentioned in column No.2 with mentioned in Designation of column No.2 distance/place column No.2 SI.No. the Court with distance of functioning with distance/ /place of where ever place of functioning necessary functioning where ever where ever necessary necessary 1 2 3 5 4 Prl. District and Prl. District and Prl. District and Sessions Judge, Prl. District and Sessions Judge, Sessions Judge, Mahabubnagar Nagarkurnool Sessions Judge, Wanaparthy District Jogulamba District. District Distance 100/km 7 Gadwal Distance 48/km Distance 100/km District

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2.	I-Addl. District and Sessions Judge, Jogulamba Gadwal District		I-Addl. District and Sessions Judge, Mahabubnagar District Distance 100/km	
3	Prl. Senior Civil judge-cum- Addl. Assistant Sessions Judge, Jogulamba Gadwal	Pr!. Senior Civil Judge-cum- Addl. Assistant Sessions Judge Wanaparthy District. Distance 48/km	Prl. Senior Civil Judge-cum- Addl. Assistant Sessions Judge Mahabubnagar District Distance 100/km	Prl. Senior Civil Judge-cum- Addl. Assistant Sessions Judge Nagarkurnool District Distance 100/km
4	Addl. Senior Civil Judge, Jogulamba Gadwal		Addl. Senior Civil Judge Mahabubnagar District Distance 100/km	1
5	Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class, Jogulamba Gadwal	Prl. Junior Civil Judge-cum-Judl. Magistrate of First Class, Wanaparthy District. Distance 48/km	Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class,, Mahabubnagar District Distance 100/km	Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class, Nagarkurnool District Distance 100/km
5	I-Addl. Junior Civil Judge-cum- I- Addl.Judl. Magistrate of First Class, Jogulamba Gadwal	I-Addl. Junior Civil Judge- cum- I- Addl. Judl. Magistrate of First Class, Wanaparthy District. Distance 48/km	I-Addl. Junior Civil Judge-cum- I- Addl.Judl. Magistrate of First Class, Mahabubnagar District Distance 100/km	I-Addl. Junior Civil Judge- cum- I- Addl. Judl. Magistrate of First Class, Nagarkurnool District Distance 100/km

Yours faithfully,

Prl. District and Sessions Judge,
Jogulamba Gadwal

Dis.No. 64

Prl. District and Sessions Judge's Court, Jogulamba Gadwal, dated .06.2022.

From:

Smt. M.Kanaka Durga, Prl. District and Sessions Judge, JOGULAMBA GADWAL.

To:

The Hon'ble Registrar (Vigilance), High Court for the State of Telangana, Hyderabad.

Honoured Sir,

Sub:- High Court for the state of Telangana – Alternative in- charge arrangements - District and Sessions Judges / Senior Civil Judges/ Junior Civil Judges making alternative in-charge arrangements during the leave period/ training/transfers - information - Submitted - Regarding.

Ref:- The Hon'ble High Court for the State Of Telangana, Hyderabad, Vide ROC.No.2193/2022-B.SPL. dt.3.6.2022.

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With reference to the subject cited above, I am submitting herewith the information with regard to neighbouring districts of Jogulamba Gadwal District in the prescribed proforma as directed.

SI.No.	Designation of the Court	First nearest court of the court mentioned in column No.2 with distance /place of functioning where ever necessary	Second nearest court to the court mentioned in column No.2 with distance/ place of functioning where ever necessary	Third nearest court to the court mentioned in column No.2 with distance/ place of functioning where ever necessary
1	2	3	4	5
	Prl. District and Sessions Judge, Jogulamba Gadwal District	Prl. District and Sessions Judge, Wanaparthy District. Distance 47/km	Prl. District and Sessions Judge, Mahabubnagar District Distance 97/km	Prl. District and Sessions Judge, Nagarkurnool District Distance 100/km

Yours faithfully,

Prl. District and Sessions Judge, Jogulamba Gadwal.

Dis. No.

Principal District and Sessions Court, Wanaparthy, date.06-06-2022

From

Sri Huzaib Ahmed Khan,

Principal District and Sessions Judge, Wanaparthy.

To

The Hon'ble Registrar (Vigilance), Hon'ble High Court for the State of Telangana

First Nearest court of the Second nearest court to Third nearest court to

Hyderabad.

Honoured Madam,

Sub:-

Alternative Incharge Arrangments - District and Session Judge's/ Senior Civil

Judge's/ Junior Civil Judge's during the leave period/ Training/ Transfers -

Information submitted - Regarding.

Ref;-

High Court ROC.No.2193/2022-B Spl, dated 03.06.2022.

In pursuance of the instructions of Hon'ble High Court, issued vide above reference I have the honour to submit herewith the alternate arrangements of the Judicial Officer's of Wanaparthy Judicial District in the prescribed proforma as called for. Designation of the Court

	IN 2022	court mentioned in column No.2 with distance/place of functioning wherever necessary	column No.2 with distance/place of	the court mentioned in column No.2 with distance/place of functioning wherever necessary
1	2	3	4	5
	Principal District and Sessions Judge's Court, Wanaparthy.	Sessions Court, Nagarkurnool.	Sessions Court, Jogulamba Gadwal District	Principal District and Sessions Court, Mahabubnagar.
-		Distance: 39 Kms	Distance: 49 Kms	Distance :62 Kms
2.	Senior Civil Judge's Court, Wanaparthy.	Senior Civil Judge's Court, Nagarkurnool	Senior Civil Judge's Court, Gadwal	Senior Civil Judge's Court, Mahabubnagar
		Distance: 39 Kms	District : 49 Kms	District : 62 Kms
3.	Principal Junior Civil Judge's Court, Wanaparthy	Junior Civil Judge's Court, Atmakur (A) Distance: 32 Kms	Junior Civil Judge's Court, Nagarkurnool Distance : 39 Kms	Principal Junior Civil Judge's Court, Jogulamba Gadwal District: 49 Kms
4.	I Addl Junion Civil Judgo's			=
4.	Court, Wanaparthy	Junior Civil Judge's Court, Atmakur (A)	Nagarkurnool	Judge's Court, Jogulamba Gadwal
		Distance: 32 Kms	Distance : 39 Kms	District : 49 Kms
5.	II-Addl. Junior Civil Judge's Court, Wanaparthy	Junior Civil Judge's Court, Atmakur (A)		Principal Junior Civil Judge's Court, Jogulamba Gadwal
		Distance: 32 Kms	Distance : 39 Kms	District: 49 Kms
6.		Judge's Court, Wanaparthy	Judge's Court, Jogulamba Gadwal	Mahabubnagar
		Distance : 32 Kms	Distance : 32 Kms	Distance : 65 Kms

Yours faithfully,

Principal District and Sessions Judge Wanaparthy.

Dis.No. 21 /2022

From:

Mohammed Abdul Rafi Prl.District and Sessions Judge Narayanpet

Sir,

Prl.District and Sessions Court Narayanpet, Dt. 16 -06-2022

To:
The Hon'ble Registrar [Vigilance]
High Court for the State of Telangana
Hyderabad

Sub:- High Court for the State of Telangana - Alternative In-charge Arrangements - District and Sessions Judges/Senior Civil Judges/Junior Civil Judges - Making alternate in-charge arrangements during the leave period/ training/ transfers - Information - Submitted - Regarding.

Ref:- ROC.No.2193/2022-B.SPL., Dated: 03-06-2022 of Hon'ble High Court for the State of Telangana, Hyderabad.

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With reference to the subject cited above, I am submitting herewith the information in the prescribed proforma in respect of all the Courts of Narayanpet District Unit in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges for making in-charge arrangements in respect of leave period/trainings/transfers of any officer in our Unit, as directed under reference cited.

SI.No	Designation of the Court	First Nearest Court of the Court men- tioned in Col.No.2 with distance/place of functioning wher- ever necessary	Second nearest Court to the Court mentioned in Col.No.2 with distance/place of functioning wherever necessary	Third nearest Court to the Court men- tioned in Col.No.2 with distance/place of functioning wher- ever necessary
1	2	3	4	5
1	Prl.District and Sessions Court, Narayanpet	Spl.Sessions Judge's Court [POCSO] Narayanpet [Post kept vacant] 0 KMs.	Prl.District and Sessions Judge's Court, Mahabubnagar 65 KMs.	Prl.District and Sessions Judge's Court, Wanaparthy 91 KMs.
2	Spl.Sessions Judge's Court [POCSO] [FTC] Narayanpet [Post kept vacant]	Prl.District and Sessions Judge's Court, Narayanpet 0 KMs.	Prl.District and Sessions Judge's Court, Mahabubnagar	Prl.District and Sessions Judge's Court, Wanaparthy 91 KMs.
3	Senior Civil Judge's Court, Narayanpet	Prl.Senior Civil Judge's Court, Mahabubnagar 65 KMs.	Secretary-cum- Senior Civil Judge-DLSA, Mahabubnagar 65 KMs.	Senior Civil Judge's Court, Wanaparthy 91 K.Ms.
4	Prl.Junior Civil Judge's Court, Narayanpet	I-Addl.Junior Civil Judge's Court, Narayanpet [Post kept vacant] 0 K.Ms.	Junior Civil Judge's Court, Kosgi [On Maternity Leave] 44 K.Ms.	Prl. Junior Civil Judge's Court, Mahabubnagar 65 KMs.

5	I-Addl.Junior Civil Judge's Court, Narayanpet [Post kept vacant]	Prl.Junior Civil Judge's Court, Narayanpet 0 K.Ms.	Junior Civil Judge's Court, Kosgi [On Maternity Leave] 44 K.Ms.	Prl. Junior Civil Judge's Court, Mahabubnagar 65 K.Ms.
6	Junior Civil Judge's Court, Kosgi [On Maternity Leave]	Prl.Junior Civil Judge's Court, Narayanpet 44 K.Ms.	I-Addl.Junior Civil Judge's Court, Narayanpet [Post kept vacant] 44 K.Ms.	Prl. Junior Civil Judge's Court, Mahabubnagar 41 K.Ms.

Yours faithfully

Prl.District and Sessions Judge

Narayanpet

To:

1. The Senior Civil Judge Narayanpet for information

2. The Spl.Sessions Judge, [POCSO] Court, Narayanpet 3. The Prl.Junior Civil Judge, Narayanpet for information 4. I-Addl.Junior Civil Judge, Narayanpet for information

5. The Junior Civil Judge, Kosgi for information

Wanaparthy District.

To

Dis.No.

Principal District and Sessions Judge's court, Nagarkurnool. Dt. 20-06-2022.

From

Sri D.Rajesh Babu Prl District and Sessions Judge Nagarkumool. The Registrar Vigilance High court for the State of Telangana. Hyderabad.

monoured Sir,

JUN 2022 ef:

Sub: HIGH COURT FOR THE STATE OF TELANGANA-ALTERNATIVE IN CHARGE ARRANGEMENTS – District and Sessions Judges/Senior civil Judges/Junior Civil Judges – Making alternate in-charge arrangements during the leave period/training/transfers, information of District Unit of Nagarkurnool-Submitted- Regarding. High Court for the State of Telangana, Hyderabad ROC No. 2193/2022-B.SPL. Dated 3.6.2022

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With reference to the subject cited above, in view of establishment of 33 new judicial Districts in the State of Telangana vide High Court's reference cited, I am famishing the following information in respect of the cadre of District and Sessions ludge, Senior Civil Judge and Junior Civil Judge in the Nagarkurnool District Unit making in-charge arrangements in respect of leave period/trainings/transfers of any efficer in this unit as called for.

Si. No	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
	Prl. District and Sessions Judge, Nagarkurnool	I) Fast Track Special Court for Expeditious disposal of cases of Rape and protection of Children against sexual	Sessions Judge, Wanaparthy.	I) Prl. District and Sessions Judge, Mahabubnagar.
°.(. ≥4.0		offences (POCSO) Act, Nagarkurnool. II) Distance: -	II) Distance: 39 km III) Functioning at Wanaparthy District.	II) Distance: 48 kms. III) Functioning at Mahabubnagar District.
.: 2		III) Functioning at District Court Complex at NGKL.		
2:	Fast Track Special Court for Expeditious disposal of cases of Rape and protection of Children against sexual offences (POCSO) Act,	Judge, Nagarkurnool II) Distance: - III) Functioning at District	I) Prl. District andSessions Judge,Wanaparthy.II) Distance: 39 km	I) Prl. District and Sessions Judge,Mahabubnagar.II) Distance: 48 kms.
	Nagarkurnool.	Court Complex at Nagarkurnool.	III) Functioning at Wanaparthy District.	III) Functioning at Mahabubnagar District.
	Senior Civil Judge cum Assistant Sessions Judge, Kalwakurthy, Nagarkurnool District.	Assistant Sessions Judge, Nagarkurnool.	I) Prl. Senior Civil Judges Court cum Assistant Sessions Judge, Mahabubnagar District	I) Senior Civil Judges Court cum Assistant Sessions Judge, Wanaparthy District.
		III) Functioning at Nagarkurnool.	II) Distance: 58 Kms III) Functioning at District Court Complex, Mahabubnagar District	II) Distance: 70 Kms III) Functioning at District Court Complex,

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5	Prl. Junior Civil Judge cum Judicial Magistrate of First Class, Nagarkurnool.	I) I Addl. Junior Civil Judge cum I Addl. Judicial magistrate of First Class (Mobile Court), Nagarkurnool II) Distance: - III) Functioning at District Court Complex at	I) II Addl. Junior Civil Judge cum II Addl. Judicial magistrate of First Class (Juvinal Court), Nagarkurnool II) Distance: 250 mts. III. Functioning at Collectorate Office	I. Junior Civil Judge cum Judicial Magistrate of First Class, Achampet. II Distance: 37 Kms . III: Functioning at Achampet, Nagarkurnool District.
		Nagarkurnool.	complex at Nagarkurnool.	
6	I Addl. Junior Civil Judge cum I Addl. Judicial magistrate of First Class (Mobile Court), Nagarkurnool	II Addl. Junior Civil Judge cum II Addl. Judicial magistrate of First Class (Juvinal Court), Nagarkurnool		I) Junior Civil Judge cum Judicial Magistrate of First Class, Achampet . II) Distance: 37 Kms .
	i vagar kur noor	II. Distance: 250 mts.	II) Distance: -	
		III. Functioning at Collectorate Office complex at Nagarkurnool.	III) Functioning at District Court Complex at Nagarkurnool.	III) Functioning at Achampet, Nagarkurnool District.
7	II Addl. Junior Civil Judge cum II Addl. Judicial magistrate of First Class (Juvenal Court),	I) I Addl. Junior Civil Judge cum I Addl. Judicial magistrate of First Class (Mobile Court), Nagarkurnool	First Class,	Judicial Magistrate of First Class, Achampet.
	Nagarkurnool.	II) Distance: -	II) Distance: -	II) Distance: 37 Kms.
		III) Functioning at District Court Complex at Nagarkurnool.	III) Functioning at District Court Complex at Nagarkurnool.	III) Functioning at Achampet, Nagarkurnool District.
8	Junior Civil Judge cum Judicial Magistrate of First Class, Achampet , Nagarkurnool District.	I) Junior Civil Judge cum Judicial Magistrate of First Class, Kalwakurthy , Nagarkurnool District.		
		II) Distance: 53 Kms.		
		III) Functioning at Kalwakurthy, Nagarkurnool District.	II) Distance: 37 kms III) Functioning at District Court Complex at Nagarkurnool.	II) Distance: 37 kms III) Functioning at District Court Complex at Nagarkurnool.
9	Junior Civil Judge cum Judicial Magistrate of First Class, Kalwakurthy , Nagarkurnool District.	I) Junior Civil Judge cum Judicial Magistrate of First Class, Achampet. II) Distance: 53 kms III) Functioning at Achampet, Nagarkurnool District.	Judge cum I Addl. Judicial magistrate of First Class (Mobile Court),	II) II Additional Junior Civil Judge cum II Addl. Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.
			_	II) Distance: 37 Kms. III) Functioning at District Court Complex at Nagarkurnool.
10	Prl. Junior Civil Judge cum Judicial Magistrate of First Class, Kollapur , Nagarkurnool District.	Magistrate of First Class,	Judge cum II Additional	I) I Addl. Junior Civil Judge cum I Addl. Judicial magistrate of First Class (Mobile Court), Nagarkurnool.
			II) Distance: -	
		II) Distance: III) Functioning at Kollapur Court complex.	III) Functioning at Kollapur Court complex, Nagarkurnool District.	II) Distance: 50 kms III) Functioning at District Court Complex at Nagarkurnool.
	-			Nagarkurnool.

	I Addl. Junior Civil Judge cum I Additional Judl. Magistrate of First Class, Kollapur.	I) II Additional Junior Civil Judge cum II Addl. Judicial Magistrate of First Class Kollapur,	I) Prl. Junior Civil Judge cum Judicial Magistrate of First Class, Kollapur , Nagarkurnool District.	I) I Addl. Junior Civil Judge cum Judicial Magistrate of First Class (Mobile court), Nagarkurnool.
		II) Distance: -	II) Distance: -	II) Distance: 50 kms
		III) Functioning at Kollapur Court complex, Nagarkurnool District.	III) Functioning at Kollapur Court complex, Nagarkurnool District.	III) Functioning at District Court Complex at Nagarkurnool.
12	II Addl. Junior Civil Judge	I Addl. Junior Civil Judge		I) II Addl. Junior Civil
	cum II Additional Judl. Magistrate of First Class,	cum I Additional Judl. Magistrate of First Class,	cum II Additional Judl. Magistrate of First Class.	Judge cum I Addl. Judicial magistrate of First Class
	Kollapur.	Kollapur.	Kollapur.	(Juvenal Court),
		II) Distance:-	II) Distance: -	Nagarkurnool
		III) Functioning at Kollapur	III) Functioning at	II) Distance: 50 kms
		Court complex.	Kollapur Court complex, Nagarkurnool District.	III) Functioning at District Court Complex at Nagarkurnool.

Yours faithfully,

Principal District and Sessions Judge, Nagarkurnool.

PRINCIPAL DISTRICT AND SESSIONS COURT: SANGAREDDY

2.268 <u>Dis. No. /Admn./2022</u>

Dated:0**6**.06.2022.

From:

Sri S. Sasidhar Reddy,

Prl. District and Sessions Judge,

Sangareddy.

To,
The Registrar (Vigilance),
Hon'ble High Court for the

State of Telangana

Hyderabad.

Sir/Madam,

Sub: High Court for the State of Telangana - ALTERNATIVE IN-CHARGE ARRANGEMENTS - District and Sessions Judges/Sr. Civil Judges/Jr. Civil Judges- Making alternative in-charge arrangements during the leave period/Training/Transfers - Information - Submission -Regarding.

Ref: Hon'ble High Court ROC.No.2193/2022 B.Spl., Dt.03-06-2022.

* * * * *

Adverting to the subject and reference cited, I am furnishing herewith the information in respect of all the Courts in the cadre of District and Sessions Judges/Senior Civil Judges/Junior Civil Judges in the table given below for making in-charge arrangements in respect of Leave period/Training/Transfers of any Officer in this Unit Sangareddy:

SI.No	Designation of	First Nearest	Second Nearest	Third Nearest Court to
	the Court	Court to the	Court to the	the Court mentioned
		Court mentioned	Court mentioned	in Column No.2 with
		in Col.No.2 with	in Column No.2	Distance/place of
		Distance/place	with	functioning where
		of functioning	Distance/place	ever necessary
		where ever	of functioning	
		necessary	where ever	
			necessary	
1	2	3	4	5
1	Prl.District and	I Addl.District	III.Addl.District	IV Addl.District and
	Sessions Court,	and Sessions	and Sessions	Sessions Court,
	Sangareddy.	Court,	Court,	Sangareddy
1		Sangareddy	Sangareddy	(Hqrs. Local)
		(Hqrs. Local)	(Hqrs. Local)	

2	I Addl.District and Sessions Court, Sangareddy	Prl.District and Sessions Court, Sangareddy. (Hqrs. Local)	III.Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	IV Addl.District and Sessions Court, Sangareddy (Hqrs. Local)
3	II Addl.District and Sessions Court, Sangareddy	III.Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	IV Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	I Addl.District and Sessions Court, Sangareddy (Hqrs. Local)
4	III Addl.District and Sessions Court, Sangareddy	IV.Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	II Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	I Addl.District and Sessions Court, Sangareddy (Hqrs. Local)
5	IV Addl.District and Sessions Court, Sangareddy	III.Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	IIAddl.District and Sessions Court, Sangareddy (Hqrs. Local)	I Addl.District and Sessions Court, Sangareddy (Hqrs. Local)
6	Special Fast Track Court for trial of offence under the POCSO Act, Sangareddy	I Addl.District and Sessions Court, Sangareddy (Hgrs. Local)	IIAddl.District and Sessions Court, Sangareddy (Hgrs. Local)	III.Addl.District and Sessions Court, Sangareddy (Hqrs. Local)
7	Senior Civil Judge Court, Sangareddy	Senior Civil Judge Court, Zaheerabad (60 Kms)	Secretary, DLSA, Sangareddy (Hqrs. Local)	-
8	Senior Civil Judge Court, Zaheerabad	Senior Civil Judge Court, Sangareddy (60 Kms)	Secretary, DLSA, Sangareddy (60 Kms)	-
9	Secretary, DLSA, Sangareddy	Senior Civil Judge Court, Sangareddy (Hqrs. Local)	Senior Civil Judge Court, Zaheerabad (60 Kms)	-
10	Prl.Junior Civil Judge Court, Sangareddy	I Addl Junior Civil Judge Court, Sangareddy (Hqrs. Local)	II Addl. Junior Civil Judge Court, Sangareddy (Hqrs. Local)	III Addl. Junior Civil Judge Court, Sangareddy (Hqrs. Local)
11	I Addl Junior Civil Judge Court, Sangareddy	Prl.Junior Civil Judge Court, Sangareddy(Hqr s. Local)	II Addl. Junior Civil Judge Court, Sangareddy(Hqr s. Local)	III Addl. Junior Civil Judge Court, Sangareddy(Hqrs. Local)
12	II Addl. Junior Civil Judge Court, Sangareddy	I Addl Junior Civil Judge Court, Sangareddy (Hqrs. Local)	III Addl. Junior Civil Judge Court, Sangareddy (Hqrs. Local)	Prl.Junior Civil Judge Court, Sangareddy (Hqrs. Local)

13	III Addl. Junior Civil Judge Court, Sangareddy	II Addl. Junior Civil Judge Court, Sangareddy (Hqrs. Local)		Prl.Junior Civil Judge Court, Sangareddy (Hqrs. Local)
14	Junior Civil Judge Court, Andole at Jogipet			III Addl. Junior Civil Judge Court, Sangareddy (30 Kms)
15	Junior Civil Judge Court, Zaheerabad	Junior Civil Judge Court, Narayankhed (53 Kms)		II Addl. Junior Civil Judge Court, Sangareddy (60 Kms)
16	Junior Civil Judge Court, Narayankhed	Junior Civil Judge Court, Zaheerabad (53 Kms)	Junior Civil Judge Court, Andole at Jogipet (47 Kms)	I Addl Junior Civil Judge Court, Sangareddy (98 Kms)

This is submitted for favour of information.

Yours faithfully,

Prl. District and Sessions Judge, Sangareddy.

COURT OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE:: MEDAK

Dis. No. 39 /2022

Dated. 24-06-2022.

From Smt.P. Lakshmi Sharada Prl. District and Sessions Judge Medak To
The Registrar (Vigilance)
Hon'ble High Court for the
State of Telangana, Hyderabad

Honoured Madam,

Sub:- **ALTERNATIVE IN-CHARGE ARRANGEMENTS** – District and Sessions Judges/Sr. Civil Judges/Jr. Civil Judges – Making alternative incharge arrangements during the leave period/Training/Transfers, information called for in view of establishment of (33) new Judicial Districts in the State of Telangana – Submissions of Information - Regarding.

Hon' ole High Court's ROC No.2193/2022 B.SPL Dt.03-06-2022

In pursuance of direction of Hon'ble High Court cited under reference, I am submitting herewith the information ir respect of all Courts in the cader of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges of Medak District in respect of leave period/Training/Transfers in the prescribed proforma. The Courts of I Addl. District and Sessions Judge and Fast Track Special Court for expeditious disposal of cases of Rape and protection of Child against Sexual Offences (POSCO) Act, Medak are kept vacant.

Sl.No.	Designation of the Court	First Nearest Court of the Court mentioned in Column.No.2 with Distance/place of functioning where ever necessary	Second Nearest Court to the Court mentioned in Column.No.2 with Distance/place of functioning where ever necessary	Third Nearest Court to the Court mentioned in Column.No.2 with Distance/place of functioning where ever necessary
1	2	3	4	5
1.	Prl. District and Sessions Court, Medak.			Prl. District and Sessions Court, Siddipet.
2.				Prl. District and Sessions Court, Siddipet.
3.	Fast Track Special Court for expeditious disposal of cases of Rape and protection of Child against Sexual Offences (POSCO) Act, Medak	Sessions Court, Medak.	Prl. District and Sessions Court, Medak.	Prl. District and Sessions Court, Sangareddy.

4.	0	Prl. Senior Civil Judge – Cum - Assistant Sessions Court, Siddipet		- ***
5.	Judge-cum-Judicial Magistrate of First	I Addl Junior Civil Judge-cum-Special Judicial Magistrate of I Class (Mobile), Medak	cum-Judicial Magistrate of First	*
6.	Judicial Magistrate of	Judge-cum-Judicial	cum-Judicial Magistrate of First	E
7.	cum-Judicial	- C	L. C.	-

This is for favour or information.

Yours faithfully,

Prl. District and Sessions Judge

PRINCIPAL DISTRICT AND SESSIONS COURT :: SIDDIPET

Dis. No. 1105 /Admn./2022

Date: 10-06-2022

From

To

Dr. T. Raghuram,
Prl. District and Sessions Judge,
Siddipet.

The Registrar (VIGILANCE), Hon'ble High Court for the State of Telangana, Hyderabad – 500 066.

Sir/ Madam,

Sub: HIGH COURT FOR THE STATE OF TELANGANA – ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges – Alternate in-charge arrangements during the leave period/ training/ transfers in view of establishment of 33 New Judicial Districts in the State of Telangana – Information

Called for - Submitted - Reg.

Ref: Hon'ble High Court ROC No. 2193/2022-B.Spl.,Dt:03-06-22.

* * * * *

Adverting to the subject cited, I am submitting herewith the information with regard to alternate in-charge officers arrangements during the leave period/ training/ transfers of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges of Siddipet District from the neighboring districts, if no officers are available in Siddipet District in view of establishment of 33 New Judicial Districts in the State of Telangana, as directed in the prescribed proforma.

Yours faithfully,

Prl. District and Sessions Judge,

Encl: Proforma

SI NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO 2 WITH DISTANCE / PLACE OF FUNCTIONING WHETHER EVER NECESSARY	SECOND NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO 2 WITH DISTANCE / PLACE OF FUNCTIONING WHETHER EVER NECESSARY	THIRD NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO 2 WITH DISTANCE / PLACE OF FUNCTIONING WHETHER EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1	Prl. District and Sessions Court, Siddipet	I Addl. District and Sessions Judge, Siddipet Distance: NIL	Prl. District and Sessions Judge, Siricilla Distance: 35 KMS	Prl. District and Sessions Judge, Karimnagar Distance: 64 KMS
2	I Addl. District and Sessions Court, Siddipet	Prl. District and Sessions Judge, Siddipet Distance: NIL	I Addl. District and Sessions Judge, Siricilla Distance: 35 KMS	I Addl. District and Sessions Judge, Karimnagar Distance: 64 KMS
3	Prl. Senior Civil Judge's Court, Siddipet	Senior Civil Judge, Siricilla Distance: 35 KMS	Prl. Senior Civil Judge, Karimnagar Distance: 64 KMS	Senior Civil Judge, Medak Distance: 69 KMS
4	Prl. Junior Civil Judge's Court, Siddipet	Addl. Junior Civil Judge's Court, Siddipet Distance: NIL	Junior Civil Judge's Court, Dubbak Distance: 25 KMS	Prl. Junior Civil Judge's Court, Gajwel Distance: 45 KMS
5	Addl. Junior Civil Judge's Court, Siddipet	Prl. Junior Civil Judge's Court, Siddipet Distance: NIL	Junior Civil Judge's Court, Dubbak Distance: 25 KMS	Prl. Junior Civil Judge's Court, Gajwel Distance: 45 KMS
6	Prl. Junior Civil Judge's Court, Husnabad	Addl. Junior Civil Judge's Court, Husnabad Distance: NIL	Prl. Junior Civil Judge's Court, Huzurabad Distance: 32 KMS	Prl. Junior Civil Judge's Court, Siddipet Distance: 40 KMS
7	Addl. Junior Civil Judge's Court, Husnabad	Prl. Junior Civil Judge's Court, Husnabad Distance: NIL	Prl. Junior Civil Judge's Court, Siddipet Distance: 40 KMS	Addl. Junior Civil Judge's Court, Siddipet Distance: 40 KMS
8	Junior Civil Judge's Court, Dubbak	Prl. Junior Civil Judge's Court, Siddipet Distance: 40 KMS	Addl. Junior Civil Judge's Court, Siddipet Distance: 40 KMS	Prl. Junior Civil Judge's Court, Gajwel Distance: 45 KMS
9	Prl. Junior Civil Judgs's Court, Gajwel	Addl. Junior Civil Judge's Court, Gajwel Distance: NIL	Prl. Junior Civil Judge's Court, Siddipet Distance: 45 KMS	Addl. Junior Civil Judge's Court, Siddipet Distance: 45 KMS
10	Addl. Junior Civil Judga's Court, Gajwal	Prl. Junior Civil Judge's Court, Gajwel Distance: NIL	Prl. Junior Civil Judge's Court, Siddipet Distance: 45 KMS	Addl. Junior Civil Judge's Court, Siddipet Distance: 45 KMS

Prl. District and Sessions Judge,
Siddipet.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: NALGONDA

From
Sri A. Jaya Raju,
I Addl. District Judge, Nalgonda
I/c Principal District Judge,
Nalgonda.

To The Registrar (Vigilance), High Court for the State of Telangana, Hyderabad.

Letter Dis. No. 3261 /2022/A1, date: 6.06.2022.

Sir,

Sub: ALTERNATIVE INCHARGE ARRANGEMENTS — Making alternate in-charge arrangements during the leave period/training/transfers — Submission of information in view of establishment of 33 new Judicial Districts in the State of Telangana — Regarding

Réf: Hoy ble High Court ROC.No. 2193/2022-B.Spl., dated

With reference to the subject cited above, I am submitting herewith the following information in respect of all the Courts in the cadre of District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges in the table given below for making in-charge arrangements in respect of leave period/ trainings/transfers.

S1.N o.	Designation of the Court	First Nearest Court of the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Second Nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Court to the Court mentioned in Column No.2
1.	Prl.District and Session Judge's Court,Nalgonda	I Addl. District & Session Judge's Court, Nalgonda	Special Sessions Judge for trial of cases under SCs and STs(POA)Act-cum-II Addl. District & Sessions Judge ,Nalgonda	*Court -cum- III Addl.

Sl.N o.	Designation of the Court	First Nearest Court of the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Second Nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Third Nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary
2.	I Addl.District and Sessions Judge,Nalgonda	Special Sessions Judge for trial of cases under SCs and STs(POA)Act- cum-II Addl. District & Sessions Judge ,Nalgonda	Court –cum- III Addl. District & Sessions	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Nalgonda
2	Special Sessions Judge for trial of cases under SCs and STs(POA)Act-cum-II Addl. District & Sessions Judge ,Nalgonda	I Addl.District and Sessions Judge,Nalgonda	The Judge, Family Court –cum- III Addl. District & Sessions Judge, Nalgonda	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Nalgonda
3.	The Judge, Family Court –cum- III Addl. District & Sessions Judge, Nalgonda	Special Sessions Judge for trial of cases under SCs and STs(POA)Act- cum-II Addl. District & Sessions Judge ,Nalgonda	I Addl.District and Sessions Judge,Nalgonda	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Nalgonda
4.	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum- IV Additional District and Sessions Judge	Special Sessions Judge for trial of cases under SCs and STs(POA)Act- cum-II Addl. District & Sessions Judge ,Nalgonda	The Judge, Family Court –cum- III Addl. District & Sessions Judge, Nalgonda	I Addl.District and Sessions Judge,Nalgonda
5.	V Additional District and Sessions Judge, Miryalguda	The Judge, Family Court -cum- III Addl. District & Sessions Judge, Nalgonda	Special Sessions Judge for trial of cases under SCs and STs(POA)Act-cum-II Addl. District & Sessions Judge ,Nalgonda	Judge for fast tracking the cases relating to atrocities against
		SENIOR CIVIL	JUDGES	
1	Senior Civil Judge,Nalgonda	Senior Civil Judge,Miryalguda	Secretary, DLSA, Nalgonda	Senior Civil Judge, Suryapet (Suryapet District)
2	Senior Civil Judge,Miryalguda	Senior Civil Judge,Nalgonda	Secretary, DLSA, Nalgonda	Senior Civil Judge,Huzurnagar (Suryapet District)
3	Secretary, DLSA, Nalgonda	Senior Civil Judge,Nalgonda	Senior Civil Judge,Miryalguda	Senior Civil Judge,Suryapet (Suryapet District)

	JUNIOR CIVIL JUDGES			
1	Prl. Junior Civil Judge,Nalgonda	Spl. JMFC, Excise Court,Nalgonda	JMFC, Special Mobile Court,Nalgonda	Junior Civil Judge,Nakrekal
2	JMFC, Special Mobile Court,Nalgonda	Spl. JMFC, Excise Court,Nalgonda	Prl. Junior Civil Judge,Nalgonda	Junior Civil Judge,Nakrekal
3	Spl. JMFC, Excise Court,Nalgonda	Prl. Junior Civil Judge,Nalgonda	JMFC, Special Mobile Court,Nalgonda	Junior Civil Judge,Nakrekal
4	Junior Civil Judge,Nakrekal	JMFC, Special Mobile Court,Nalgonda	Spl. JMFC, Excise Court,Nalgonda	Prl. Junior Civil Judge,Nalgonda
5	Prl.Junior Civil Judge,Miryalguda	I Addl. Junior Civil Judge,Miryalguda	II Addl. Junior Civil Judge,Miryalguda	Junior Civil Judge, Nidamanoor
6	I Addl.Junior Civil Judge,Miryalguda	II Addl. Junior Civil Judge,Miryalguda	Prl.Junior Civil Judge,Miryalguda	Junior Civil Judge, Nidamanoor
7	II Addl.Junior Civil Judge, Miryalaguda	I Addl. Junior Civil Judge, Miryalguda	Prl. Junior Civil Judge, Miryalguda	Junior Civil Judge, Nidamanoor
8	Prl. Junior Civil Judge,Deverakonda	Addl. Junior Civil Judge, Devarakonda	JMFC, Special Mobile Court,Nalgonda	Spl. JMFC, Excise Court,Nalgonda
9	Addl. Junior Civil Judge, Devarakonda	Prl. Junior Civil Judge,Deverakonda	Spl. JMFC, Excise Court,Nalgonda	Prl. Junior Civil Judge,Nalgonda
10	Junior Civil Judge,Nidamanoor	Prl.Junior Civil Judge,Miryalguda	I Addl. Junior Civil Judge,Miryalguda	II Addl. Junior Civil Judge,Miryalguda

Yours faithfully

I/c

PRINCIPAL DISTRICT JUDGE, NALGONDA.

Office of the Prl. District & Sessions Judge, Suryapet.

Lr.Dis.No. 532+2022

From B.Gautham Prasad, Prl. District & Sessions Judge, Suryapet.

Date: 08/06/2022

To The Registrar (Vigilance), Hon'ble High Court for the State of Telangana, HYDERABAD.

Madam,

HIGH COURT FOR THE STATE OF TELANGANA- ALTERNATIVE Sub:

INCHARGE ARRANGEMENTS- District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges- Making alternate incharge arrangements during the leave period/training/transfers, information with regard to Suryapet District Unit in view of establishment of 33 New judicial Districts in the State of

Telangana-Submitted-Regarding.

ROC.No.2193/2022-B.SPL. dt.03.06.2022 of Hon'ble High Ref:~

Court of Telangana.

With reference to the subject cited above, I am furnishing the information with regard to Suryapet Judicial District Unit for making in-charge arrangements, in view of establishment of 33 New judicial Districts in the State of Telangana, as called for under reference cited, vide separate sheet enclosed herewith.

Yours faithfully,

& Sessions Judge,

Encl: Sheet containing the information called for.

!NFORMATION WITH REGARD TO ALTERNATIVE INCHARGE ARRANGEMETNS OF SURYAPET DISTRICT

UNIT				
S.NO.		FIRST NEAREST COURT OF	SECOND NEAREST	THIRD NEAREST COURT
	COURT	THE COURT MENTIONED	COURT TO THE COURT	TO THE COURT
		IN COLUMN NO.2 WITH	MENTIONED IN COLUMN	MENTIONED IN
		DISTANCE/ PLACE OF	NO.2 WITH DISTANCE/	COLUMN NO.2 WITH
		FUNCTIONING WHERE	PLACE OF FUNCTIONING	DISTANCE/ PLACE OF
				FUNCTIONING WHERE
		EVER NECESSARY	WHERE EVER NECESSARY	EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1	PRL. DISTRICT &	I ADDL. DISTRICT &	SPL. FAST TRACK COURT,	
	SESSIONS COURT	SESSIONS COURT,	POCSO COURT,	
	SURYAPET	SURYAPET	SURYAPET	
2	I ADDL. DISTRICT &	SPL. FAST TRACK COURT,	PRL. DISTRICT &	
	SESSIONS COURT,	POCSO COURT,	SESSIONS COURT	
	SURYAPET	SURYAPET	SURYAPET	
3	SPL. FAST TRACK COURT,	I ADDL. DISTRICT &	PRL. DISTRICT &	
		SESSIONS COURT,	SESSIONS COURT	
	POCSO COURT	SURYAPET	SURYAPET	
4	SENIOR CIVIL JUDGE'S	SENIOR CIVIL JUDGES		
	COURT SURYAPET	COURT HUZURNAGAR		
5	SENIOR CIVIL JUDGES	SENIOR CIVIL JUDGE'S		
	COURT HUZURNAGAR	COURT SURYAPET		
6	PRL. JUNIOR CIVIL	ADDL. JUNIOR CIVIL	JUNIOR CIVIL JUDGE'S	PRL. JUNIOR CIVIL
	JUDGE'S COURT,	JUDGE'S COURT,		JUDGE'S COURT,
	SURYAPET	SURYAPET	COURT, THUNGATHRUTY	KODAD
7	ADDL. JUNIOR CIVIL	PRL. JUNIOR CIVIL	JUNIOR CIVIL JUDGE'S	PRL. JUNIOR CIVIL
	JUDGE'S COURT,	JUDGE'S COURT,	\\	JUDGE'S COURT,
	SURYAPET	SURYAPET	COURT, THUNGATHRUTY	KODAD
8	JUNIOR CIVIL JUDGE'S	PRL. JUNIOR CIVIL	ADDL. JUNIOR CIVIL	ADDL. JUNIOR CIVIL
		JUDGE'S COURT,	JUDGE'S COURT,	JUDGE'S COURT,
	COURT, THUNGATHRUTY	SURYAPET	SURYAPET	KODAD
9	PRL. JUNIOR CIVIL	ADDL. JUNIOR CIVIL	JUNIOR CIVIL JUDGE'S	PRL. JUNIOR CIVIL
				JUDGE'S COURT,
	JUDGE'S COURT, KODAD	JUDGE'S COURT, KODAD	COURT, HUZURNAGAR	SURYAPET
10	ADDL. JUNIOR CIVIL	PRL. JUNIOR CIVIL	JUNIOR CIVIL JUDGE'S	ADDL. JUNIOR CIVIL
				JUDGE'S COURT,
	JUDGE'S COURT, KODAD	JUDGE'S COURT, KODAD	COURT, HUZURNAGAR	SURYAPET
11	JUNIOR CIVIL JUDGE'S	PRL. JUNIOR CIVIL	ADDL. JUNIOR CIVIL	PRL. JUNIOR CIVIL
				JUDGE'S COURT,
	COURT, HUZURNAGAR	JUDGE'S COURT, KODAD	JUDGE'S COURT, KODAD	SURYAPET

Pri. District and Sassians Judge

M SURYAPET.

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE: YADADRI-BHONGIR.

From:

Sri. V.Bala Bhaskar Rao, Principal District and Sessions Judge, Bhongir. To

The Registrar (Vigilance), High Court for the State of Telangana Hyderabad.

Letter Dis.No. 287 / 2022/A1, dated: .06.2022.

Sir,

17 JUN 2022

Bright & Pulling Ref:

Sub: High Court for the State of Telangana – Alternative in-charge arrangements- District and Sessions Judges/Senior Civil Judges/Junior civil Judges – Making alternate in-charge arrangements during the leave period/training/transfers, information called for in view of establishment of 33 new Judicial Districts in the State of Telangana – Submitted - Forwarded - Regarding .

- lef:- 1. Letter ROC No.346/E1/2021, dated 19.05.2022 of the Hon'ble High Court for the State of Telangana, Hyderabad.
 - 2. Letter ROC No.2193/2022-B.Spl, dated 03.06.2022 of the Hon'ble High Court for the State of Telangana, Hyderabad.

With reference to the subject cited, I am submitting herewith the information in respect of all Courts in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges, for making incharge arrangements in respect of leave period/training/transfers of any officers in this Unit in the prescribed proforma as below:

	First nearest Court of the Court	Second nearest Court to the Court	Third nearest Court to the Court
	mentioned in column No.2 with	column No.2 with	mentioned in column No.2 with
. the court			distance/place of
	functioning where	functioning where	functioning where
	ever necessary	ever necessary	ever_necessary
Prl. District & Sessions Judge,	I Addl. District & Sessions Judge, Bhongir. (same complex)	Special Fast Track Sessions Judge for expeditious Trial and disposal of Rape and POCSO Act cases at Bhongir. (same complex)	I Addl. District & Sessions Judge, Nalgonda. (70 kms)
	Prl. District & Sessions Judge,	of the Court Designation of the Court mentioned in column No.2 with distance/place of functioning where ever necessary I Addl. District & Sessions Judge, Bhongir.	Designation of the Court mentioned in column No.2 with distance/place of functioning where ever necessary Prl. District & Sessions Judge, Ses

2	I Addl. District & Sessions Judge, Bhongir	Prl. District & Sessions Judge, Bhongor (same complex)	Special Fast Track Sessions Judge for expeditious Trial and disposal of Rape and POCSO Act cases at	I Addl. District & Sessions Judge, Nalgonda. (70 kms)
		()	Bhongir. (same complex)	,,
3	Special Fast Track Sessions Judge for expeditious Trial and disposal of Rape and POCSO Act cases at Bhongir.	I Addl. District & Sessions Judge, Bhongir.	Prl. District & Sessions Judge, Bhongir.	Special Fast Track Sessions Judge for expeditious Trial and disposal of Rape and POCSO Act cases at Nalgonda. (70 kms)
4	Prl. Senior Civil Judge, Bhongir	Senior Civil Judge, Nalgonda. (70 kms)	Senior Civil Judge, Suryapet. (106 kms)	Senior Civil Judge, Miryalaguda. (111 kms)
5	Prl. Junior Civil Judge, Bhongir	Addl. Junior Civil Judge, (same complex)	Junior Civil Judge, Alair (25 kms)	Prl. Junior Civil Judge, Ramannapet. (36 kms)
6	Addl. Junior Civil Judge, Bhongir	Prl. Junior Civil Judge, Bhongir. (same complex)	Junior Civil Judge, Alair (25 kms)	Addl. Junior Civil Judge, Ramannapet. (36 kms)
7	Prl. Junior Civil Judge, Ramannapet.	Addl. Junior Civil Judge, Ramannapet. (same town)	Junior Civil Judge, Choutuppal (28 kms)	Prl. Junior Civil Judge, Bhongir. (36 kms)
8	Addl. Junior Civil Judge, Ramannapet.	Prl. Junior Civil Judge, Ramannapet. (same town)	Junior Civil Judge, Choutuppal (28 kms)	Addl. Junior Civil Judge, Bhongir. (36 kms)
9	Junior Civil Judge, Alair	Frl. Junior Civil Judge, Bhongir. (25 kms)	Addl. Junior Civil Judge, Bhongir. (25 kms)	Addl. Junior Civil Judge, Ramannapet. (60 kms)
10	Junior Civil Judge, Choutuppal	Prl. Junior Civil Judge, Ramannapet. (28 kms)	Addl. Junior Civil Judge, Ramannapet. (28 kms)	Prl. Junior Civil Judge, Bhongir. (33 kms)

Yours faithfully,

Principal District Judge, BHONGIR.

Encls: As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE::NIZAMABAD

Lr. Dis. No. 2881 /2022,

Dated: 09-06-2022.

From

B. Srinivas Rao I Additional District and Sessions Judge, Nizamabad.

FAC: Principal District & Sessions

Judge, Nizamabad.

To
The Registrar (Vigilance),
High Court for the State of Telangana,
Hyderabad.

Madam,

1 3 .1111 2022 1 B. spl. sec

HIGH COURT FOR THE STATE OF TELANGANA – ALTERNATIVE IN-CHARGE ARRANGEMENTS – District and Sessions Judges/Senior Civil Judges/Junior Civil Judges – Making alternative in-charge arrangements during the leave period/training/transfers, information called for in view of establishment of 33 New Judicial Ditricts in the State of Telangana – Submitted – Reg.

Hon'ble High Court's letter in ROC.No.2193/2022-B.Spl., dated 03.06.2022.

** ** **

Adverting to the subject and reference cited, I am to submit herewith the following information to the Hon'ble High Court for the State of Telangana in respect of all Courts in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges in the prescribed format for making in-charge arrangements in respect of leave period/trainings/transfers of any officer in the Unit of Principal District and Session Judge, Nizamabad District.

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1.	Principal District and Sessions Judge, Nizamabad	I Additional District and Sessions Judge, Nizamabad	Special Judge for trial of cases under SCs/STs (POA) Act- cum-II Additional District and Sessions Judge, Nizamabad	Judge, Family Court- cum-III Additional District and Sessions Judge, Nizamabad
		[Local]	[Local]	[Local]

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
2.	I Additional District and Sessions Judge, Nizamabad	Principal District and Sessions Judge, Nizamabad [Local]	Special Judge for trial of cases under SCs/STs (POA) Act- cum-II Additional District and Sessions Judge, Nizamabad [Local]	Judge, Family Court- cum-III Additional District and Sessions Judge, Nizamabad [Local]
3.	Special Judge for trial of cases under SCs/STs (POA) Act- cum-II Additional District and Sessions Judge, Nizamabad	I Additional District and Sessions Judge, Nizamabad	Judge, Family Court- cum-III Additional District and Sessions Judge, Nizamabad [Local]	V Additional District and Sessions Judge, Bodhan [Local]
				-
4.	Judge, Family Court- cum-III Additional District and Sessions Judge, Nizamabad	Special Judge for trial of cases under SCs/STs (POA) Act- cum-II Additional District and Sessions Judge, Nizamabad [Local]	I Additional District and Sessions Judge, Nizamabad [Local]	V Additional District and Sessions Judge, Bodhan Distance-30 KMs
5.	Special Sessions Judge for fast tracking the cases relating to Atrocities against Women-cum- IV Additional District and Sessions Judge, Nizamabad (Officer post kept vacant)	Judge, Family Court- cum-III Additional District and Sessions Judge, Nizamabad	Special Judge for trial of cases under SCs/STs (POA) Act- cum-II Additional District and Sessions Judge, Nizamabad	I Additional District and Sessions Judge, Nizamabad
		[Local]	[Local]	[Local]
6.	Special Judge, Fast Track Special Court for Expeditious Trial and Disposal of Rape and POCSO Act Cases, Nizamabad (Officer post kept vacant)	of cases under SCs/STs (POA) Act- cum-II Additional District and Sessions Judge, Nizamabad	Judge, Family Court- cum-III Additional District and Sessions Judge, Nizamabad	I Additional District and Sessions Judge, Nizamabad
	,	[Local]	[Local]	[Local]

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
7.	V Additional District and Sessions Judge, Bodhan	Special Judge for trial of cases under SCs/STs (POA) Act- cum-II Additional District and Sessions Judge, Nizamabad	Judge, Family Court- cum-III Additional District and Sessions Judge, Nizamabad	I Additional District and Sessions Judge, Nizamabad
		[Local]	[Local]	[Local]
8.	Principal Senior Civil Judge, Nizamabad (Officer post kept vacant)	Secretary-cum- Senior Civil Judge, District Legal Services Authority, Nizamabad	Senior Civil Judge- cum-Assistant Sessions Judge, Armoor	Senior Civil Judge, Bodhan
		[Local]	Distance-25 KMs	Distance-30 KMs
9.	Senior Civil Judge- cum-Assistant Sessions Judge, Armoor	Principal Senior Civil Judge, Nizamabad	Secretary-cum-Senior Civil Judge, District Legal Services Authority, Nizamabad	Senior Civil Judge, Bodhan
		Distance-25 KMs	Distance-25 KMs	Distance-55 KMs
10.	Senior Civil Judge, Bodhan	Principal Senior Civil Judge, Nizamabad Distance-30 KMs	Secretary-cum-Senior Civil Judge, District Legal Services Authority, Nizamabad Distance-30 KMs	Senior Civil Judge- cum-Assistant Sessions Judge, Armoor Distance-55 KMs
		Distance-30 KMS	Distance-30 KMS	Distance-35 KMS
11.	Principal Junior Civil Judge, Nizamabad	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Nizamabad	II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class, Nizamabad	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-III Additional Junior Civil Judge, Nizamabad
		[Local]	[Local]	[Local]
12.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Nizamabad	Principal Junior Civil Judge, Nizamabad	II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class, Nizamabad	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-III Additional Junior Civil Judge, Nizamabad
		[Local]	[Local]	[Local]

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
17.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Armoor	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Armoor	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Nizamabad Distance-25 KMs	II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class, Nizamabad Distance-25 KMs
18.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bodhan	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Bodhan [Local]	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Nizamabad Distance – 30 KMs	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-III Additional Junior Civil Judge, Nizamabad Distance – 30 KMs
19.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Bodhan	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bodhan [Local]	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-III Additional Junior Civil Judge, Nizamabad	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Nizamabad
			Distance – 30 KMs	Distance – 30 KMs

This is submitted for favour of information.

Yours faithfully,

FAC: Principal District & Sessions Judge,
Nizamabad.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE:: KAMAREDDY

Lr. Dis No. 177 /2022

Date : 04-07-2022]

From

Sri. Lalsingh Srinivas Naik I Addl District & Sessions Judge,

Kamareddy

FAC: Principal District & Sessions Judge

Kamareddy

То

The Registrar (Vigilance)
High Court for the State of Telangana

at Hyderabad

Sir,

Sub:

HIGH COUJRT FOR THE STATE OF TELANGANA — Revised ALTERNATIVE INCHARGE ARRANGMENET — District and Sessions Judge/s Senior Civil Judge/ Junior Civil Judges- Making alternative incharge arrangement during the leave period/training /transfers, information called for in view of establishment of 33 New Judicial District in the State of Telanagn —Regarding

District in the state of relanagh - Regarding

Hon; ble High Court Lr. ROCNo. 2193/2022-B Spl dated 03.06.2022

Adverting to the subject and reference, I am to submit herewith the information in respect of all courts Unit of District Judge, Kamareddy in the prescribed proforma enclosed, as required under reference cited.

Yours faithfully,

FAC: Principal District & Sessions Judge

Kamareddy (2)

Enclosures(02) Sheets

PROFORMA

SL	Designation of the	First Nearest court of	Second	Third Nearest
No.	Court	the court mentioned in	Nearest Court	court Court to
		Colmn NO. 2 with	to the court	the court
		Distance 1ith /Place of	mentioned in	mentioned in
		functioning where	column No.2	column No.2
		ever necessary	with	with
			Distance/Place	Distance/Place
			of functioning	of functioning
			where ever	where ever
1	2	3	necessary 4	necessary
1	Principal District	I Addl Dist & Sessions	I Addl Dist &	5 Principal
1	& Sessions Judge,	Judge, Kamareddy	Sessons Judge,	Principal District &
	Kamareddy	(Local)	Nizamabad	Sessions Judge
	Kamarcady	(Local)	(70 Kms)-	Medak –
			(70 14115)	(55 Kms)
2	I Addl Dist &	Principal District &	I Addl Dist &	Principal
	Sessions Judge,	Sessions Judge,	Sessons Judge,	District &
	Kamareddy	Kamareddy (Local)	Nizamabad	Sessions Judge
			(70 Kms)	Medak
				(55 Kms)
3	Special Judge	I Addl Dist & Sessions	Principal	I Addl Dist &
	Fast Track Special	Judge, Kamareddy	District &	Sessons Judge,
	Court for	(Local)	Sessions	Nizamabad
	Expeditious trial		Judge,	(70 Kms)
	and disposal		Kamareddy (Local)	
	of Rape and protection of		(LUCai)	
	children from			
	Offences			
	(POCSO) Act			
	cases at			
	Kamareddy			
4	Senior Civil Judge,	Principal Senior Civil	Principal Senior	Principal Senior
	Kamareddy	Judge, Nizamabad -	Civil Judge,	Civil Judge,
			Armoor	Medak
			(65 Kms)	(55 Kms)
5	Prl Junior Civil	Addl Junior Civil Judge	Junior Civil	Junior Civil
	Judge – cum Judl	- cum Judl Magistrate	Judge – cum	Judge – cum
	Magistrate of First	of First Class(Spl	Judl Magistrate	Judi Magistrate
	Class, Kamareddy	Mobile) Kamareddy	of First Class ,	of First Class,
		(Local)	Yellareddy	Banswada
			(42 Kms)	(72 Kms)

6	Addl Junior Civil	Prl Junior Civil Judge –	Junior Civil	Junior Civil
0		cum Judl Magistrate of	Judge – cum	Judge – cum
	Judge – cum Judl Magistrate of First	First Class, Kamareddy	Judl Magistrate	Judl Magistrate
		(Local)	of First Class ,	of First Class,
	Class(Spl Mobile)	(LOCal)	,	Banswada
	Kamareddy		Yellareddy	
7	Junion Civil Judgo	Tunion Civil Tudgo	(42 Kms)	(72 Kms)
7	Junior Civil Judge – cum Judl	Junior Civil Judge –	Addl Junior	Junior Civil
		cum Judl Magistrate of	Civil Judge –	Judge – cum
	Magistrate of First	First Class, Banswada	cum Judl	Judl Magistrate
	Class , Yellareddy	(30 Kms)	Magistrate of	of First Class,
			First Class(Spl	Bichkunda
			Mobile)	(55Kms)
			Kamareddy	
			(42 Kms)	
8	Junior Civil Judge	Junior Civil Judge –	Junior Civil	Addl Junior
0	- cum Judl	cum Judl Magistrate of	Judge – cum	Civil Judge –
	Magistrate of First	First Class, Bichkunda	Judl Magistrate	cum Judge –
	Class, Banswada	(25 Kms)	of First Class ,	
	Class, Daliswaua	(23 KIIIS)	Yellareddy	Magistrate of
			,	First Class(Spl
			(30 Kms)	Mobile)
				Kamareddy
0	Junior Civil Judge	Junior Civil Judgo	Junior Civil	(65 Kms)
9	Junior Civil Judge – cum Judl	Junior Civil Judge –	Junior Civil	Addl Junior
		cum Judl Magistrate of	Judge – cum	Civil Judge – cum Judl
	Magistrate of First	First Class, Banswada	Judl Magistrate	
	Class, Bichkunda	(25 Kms)	of First Class ,	Magistrate of
			Yellareddy	First Class(Spl
			(55 Kms)	Mobile)
				Kamareddy
				(90 Kms)

Principal District & Sessions Judge Kamareddy

PRINCIPAL DISTRICT AND SESSIONS COURT. RANGAREDDY DISTRICT AT L.B.NAGAR

/Admn/2022 Lr.Dis.No.

Dated: 0 06.2022

From:

Sri C. Hare Krishna Bhupathi Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar. To:

The Registrar (Vigilance), High Court for the state of Telangana, at Hyderabad.

Madam,

Sub:

Alternative Incharge arrangements - District and Sessions Judges / Senior Civil Judges / Junior Civil Judges - Marking of alternative Incharge arrangements during the leave period/training/transfers in view of establishment of 32 new Judicial Districts - Submission of information - Reg.

1.Hon'ble High Court Roc.No.346/E/2021, dated 19.05.2022.

2.Hon'ble High Court Roc.No.2193/2022-B.Spl, dated 03.06.2022.

In compliance to the instructions of the Hon'ble High Court vide reference 2nd cited, I am submitting herewith the alternative incharge arrangements of District and Sessions Judges / Senior Civil Judges / Junior Civil Judges of Rangareddy District, as directed.

Yours faithfully,

(16. 14. Ma Prl.District and Sessions Judge

Ranga Reddy District Judge Ranga Roddy Dest

<u>ALTERNATIVE IN CHARGE ARRANGEMENTS DURING LEAVE PERIOD / TRAINING / TRANSFERS</u> <u>ETC. RANGAREDDY DISTRICT</u>

S.No.	Name of the Court	First Nearest Court to the Court mentioned in ColumnNo.2 with distance/Place of functioning wherever necessary	Second Nearest Court to the Court mentioned in ColumnNo.2 with distance/Place of functioning wherever necessary	Third Nearest Court to the Court mentioned in ColumnNo.2 with distance/Place of functioning wherever necessary
1	2	3	4	5
7	Prl. District & Sessions Judge's Court, R.R.District.	I Addl. District & Sessions Judge's Court, R.R.District-cum- Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)	Chairman, Land Reforms Appellate Tribunal for R.R.District-cum-II Addl. District & Sessions Judge's Court, R.R.District- cum-II Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the	III Addl. District & Sessions Judge's Court, R.R.District-cum-III Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)
			Same Building/Campus)	
2	I Addl. District & Sessions Judge's Court, R.R.District-cum-Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar.	Chairman, Land Reforms Appellate Tribunal for R.R.District-cum-II Addl. District & Sessions Judge's Court, R.R.District-cum-II Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	III Addl. District & Sessions Judge's Court, R.R.District- cum-III Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	IV Addl. District & Sessions Judge's Court, R.R.District-cum-IV Addl. Metropolitan Sessions Judge's Court -cum-I Additional Family Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)
3	Chairman, Land Reforms Appellate Tribunal for R.R.District-cum-II Addl. District & Sessions Judge's Court, R.R.District- cum-II Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar.	I Addl. District & Sessions Judge's Court, R.R.District-cum- Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)	III Addl. District & Sessions Judge's Court, R.R.District-cum-III Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	IV Addl. District & Sessions Judge's Court, R.R.District-cum-IV Addl. Metropolitan Sessions Judge's Court -cum-I Additional Family Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)

a 8	E			
4	III Addl. District & Sessions Judge's Court, R.R.District- cum-III Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar.	Chairman, Land Reforms Appellate Tribunal for R.R.District-cum-II Addl. District & Sessions Judge's Court, R.R.District-cum-II Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same	IV Addl. District & Sessions Judge's Court, R.R.District- cum-IV Addl. Metropolitan Sessions Judge's Court -cum-I Additional Family Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	V Addl. District & Sessions Judge's Court, R.R.District-cum-V Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)
5	IV Addl. District & Sessions Judge's Court, R.R.District- cum-IV Addl. Metropolitan Sessions Judge's Court -cum-I Additional Family Court, R.R.District.	Building/Campus) The Judge, Family Court, R.R.District at LB. Nagar (situated in the Same Building/Campus)	The Judge, Additional Family Court, R.R.District at Hastinapuram (Situated in the Same Building/Campus)	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District (Situated in the Same Building/Campus)
6	V Addl. District & Sessions Judge's Court, R.R.District- cum-V Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar.	VIII Addl. District & Sessions Judge's Court, R.R.District-cum-VIII Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District (Situated in the Same Building/Campus)	IV Addl. District & Sessions Judge's Court, R.R.District-cum-IV Addl. Metropolitan Sessions Judge's Court -cum-I Additional Family Court, R.R.District. (Situated in the Same Building/Campus)
7	VI Addl. District & Sessions Judge's Court, R.R.District- cum-VI Addl. Metropolitan Sessions Judge- cum-Family Court, R.R.District at Kukatpally	The Judge, Additional Family Court, R.R.District at Hastinapuram (Situated at a distance of approximately 30 K.M.)	IV Addl. District & Sessions Judge's Court, R.R.District- cum-IV Addl. Metropolitan Sessions Judge's Court-cum-I Additional Family Court, R.R.District. (Situated at a distance of approximately 30 K.M.)	Judge, Family Court, R.R.District at LB. Nagar (Situated at a distance of approximately 30 K.M.)
8	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District	V Addl. District & Sessions Judge's Court, R.R.District-cum-V Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	VIII Addl. District & Sessions Judge's Court, R.R.District-cum-VIII Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	XI Addl. District & Sessions Judge's Court, R.R.District-cum-XI Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)

·	2)			
9	VIII Addl. District &	Spl. Judge for trial of	V Addl. District &	XII Addl. District &
1	Sessions Judge's	cases for SCs&STs and	Sessions Judge's	Sessions Judge's Court,
	Court, R.R.District-	(POA) Act-cum-VII	Court, R.R.District-	R.R.District-cum-XII
	cum-VIII Addl.	Addl. District &	cum-V Addl.	Addl. Metropolitan
	Metropolitan	Sessions Judge,	Metropolitan Sessions	Sessions Judge's Court,
	Sessions Judge's	R.R.District	Judge's Court,	Rangareddy District at
	Court, Rangareddy	(Situated in the	Rangareddy District	LB Nagar.
	District at LB	Same	at LB Nagar.	(Situated in the
	Nagar.	Building/Campus)	(Situated in the	Same
			Same	Building/Campus)
10	IV Add District O	Ci-1 Ci	Building/Campus)	V A I II D' 1 ' 1 O
10	IX Addl. District & Sessions Judge's	Special Sessions	XI Addl. District &	X Addl. District &
	Court, R.R.District-	Judge's Court for trial and disposal of	Sessions Judge's Court, R.R.District-	Sessions Judge's Court, R.R.District-cum-X
	cum-IX Addl.	POCSO Act Cases,	cum-XI Addl.	Addl. Metropolitan
	Metropolitan	Range Reddy District	Metropolitan Sessions	Sessions Judge's Court,
	Sessions Judge's	at L.B.Nagar	Judge's Court	Rangareddy District at
	Court, Rangareddy	(situated in the	Rangareddy District	LB Nagar.
	District at LB	Same	at LB Nagar.	(Situated in the
	Nagar.	Building/Campus)	(Situated in the	Same
		5- 1 ,	Same	Building/Campus)
			Building/Campus)	
11	X Addl. District &	VIII Addl. District &	IX Addl. District &	XI Addl. District &
	Sessions Judge's	Sessions Judge's Court,	Sessions Judge's	Sessions Judge's Court,
	Court, R.R.District-	R.R.District-cum-VIII	Court, R.R.District-	R.R.District-cum-XI
	cum-X Addl.	Addl. Metropolitan	cum-IX Addl.	Addl. Metropolitan
	Metropolitan	Sessions Judge's Court,	Metropolitan Sessions	Sessions Judge's Court,
	Sessions Judge's	Rangareddy District	Judge's Court,	Rangareddy District at
	Court, Rangareddy	at LB Nagar.	Rangareddy District at	LB Nagar.
	District at LB	(Situated in the	LB Nagar. (Situated	(Situated in the
	Nagar.	Same Building/Campus)	in the Same Building/Campus)	Same Building/Campus)
12	XI Addl. District &	Chairman, Land	XII Addl. District &	XIII Addl. District &
'-	Sessions Judge's	Reforms Appellate	Sessions Judge's	Sessions Judge's Court,
	Court-cum-XI Addl.	Tribunal for	Court, R.R.District-	R.R.District-cum-XIII
	Metropolitan	R.R.District-cum-II	cum-XII Addl.	Addl. Metropolitan
	Sessions Judge's	Addl. District &	Metropolitan Sessions	Sessions Judge's Court
	Court Rangareddy	Sessions Judge's Court,	Judge's Court,	Rangareddy District at
	District at LB	R.R.District-cum-II	Rangareddy District at	LB Nagar.
	Nagar,	Addl. Metropolitan	LB Nagar.	(Situated in the
		Sessions Judge's Court,	(Situated in the	Same
		Rangareddy District	Same	Building/Campus)
		at LB Nagar.	Building/Campus)	
		(Situated in the		
		Same		
13	XII Addl. District &	Building/Campus) III Addl. District &	IV Addl. District &	XI Addl. District &
13	Sessions Judge's	Sessions Judge's Court,	Sessions Judge's	Sessions Judge's Court-
	Court-cum-XII	R.R.District-cum-III	Court, R.R.District-	cum-XI Addl.
	Addl. Metropolitan	Addl. Metropolitan	cum-IV Addl.	Metropolitan Sessions
	Sessions Judge's	Sessions Judge's Court,	Metropolitan Sessions	Judge's Court
	Court Rangareddy	Rangareddy District	Judge's Court -cum-I	Rangareddy District at
	District at LB Nagar	at LB Nagar.	Additional Family	LB Nagar
		(Situated in the	Court, Rangareddy	(Situated in the
		Same	District at LB Nagar	Same
		Building/Campus)	(Situated in the	Building/Campus)
			Same	
			Building/Campus)	

14	Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XIII Additional District and Sessions Judge-cum-XIII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	VIII Addl. District & Sessions Judge's Court, R.R.District-cum-VIII Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District (Situated in the Same Building/Campus)	V Addl. District & Sessions Judge's Court, R.R.District-cum-V Addl. Metropolitan Sessions Judge's Court, Rangareddy District (Situated in the Same Building/Campus
15	Special Sessions Judge for trial and Disposal of Commercial Disputes, Rangareddy District at LB Nagar.	Prl. District & Sessions Judge, R.R.District. (Situated in the Same Building/Campus)	Chairman, Land Reforms Appellate Tribunal for R.R.District-cum-II Addl. District & Sessions Judge's Court, R.R.District- cum-II Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar (Situated in the Same Building/Campus)	III Addl. District & Sessions Judge's Court, R.R.District-cum-III Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar (Situated in the Same Building/Campus)
16	The Judge, Family Court, Rangareddy District at LB Nagar.	The Judge, Additional Family Court, Rangareddy Distinct at LB Nagar. (Situated in the Same Building/Campus)	IV Addl. District & Sessions Judge's Court, R.R.District-cum-IV Addl. Metropolitan Sessions Judge's Court-cum-I Additional Family Court, R.R.District. (Situated in the Same Building/Campus)	VIII Addl. District & Sessions Judge's Court, R.R.District-cum-VIII Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)
17	The Judge, Additional Family Court, Rangareddy District at LB Nagar.	The Judge, Family Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	IV Addl. District & Sessions Judge's Court, R.R.District-cum-IV Addl. Metropolitan Sessions Judge's Court-cum-I Additional Family Court, R.R.District. (Situated in the Same Building/Campus)	VIII Addl. District & Sessions Judge's Court, R.R.District-cum-VIII Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)
18	The Special Sessions Judge for trial and Disposal of POCSO Act	IX Addl. District & Sessions Judge's Court, R.R.District-cum-IX Addl. Metropolitan	Special Sessions Judge's Court for trial and disposal of POCSO Act Cases,	XI Addl. District & Sessions Judge's Court, R.R.District-cum-XI Addl. Metropolitan

- 10	cases, Rangareddy District at LB Nagar	Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	Range Reddy District at LB.Nagar (Situated in the Same Building/Campus)	Sessions Judge's Court Rangareddy District at LB Nagar (Situated in the Same Building/Campus)
19	The Court of the Fast Tract Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at LB Nagar.	IX Addl. District & Sessions Judge's Court, R.R.District-cum-IX Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	Special Sessions Judge's Court for trial and disposal of POCSO Act Cases, Range Reddy District at LB.Nagar (Situated in the Same Building/Campus)	XI Addl. District & Sessions Judge's Court, R.R.District-cum-XI Addl. Metropolitan Sessions Judge's Court Rangareddy District at LB Nagar (Situated in the Same Building/Campus)
20	The Court of the Fast Tract Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at Rajendranagar.	IX Addl. District & Sessions Judge's Court, R.R.District-cum-IX Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar (Situated at a distance of approximately 21 K.M.)	Special Sessions Judge's Court for trial and disposal of POCSO Act Cases, Range Reddy District at LB.Nagar (Situated at a distance of approximately 21 K.M.)	XI Addl. District & Sessions Judge's Court, R.R.District-cum-XI Addl. Metropolitan Sessions Judge's Court Rangareddy District at LB Nagar. (Situated at a distance of approximately 21 K.M.)
21	The Court of the Fast Tract Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at Shadnagar.	The Court of the Fast Tract Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at Rajendranagar. (Situated at a distance of approximately 45 K.M.)	IX Addl. District & Sessions Judge's Court, R.R.District-cum-IX Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated at a distance of approximately 60 K.M.)	Special Sessions Judge's Court for trial and disposal of POCSO Act Cases, Range Reddy District at LB.Nagar (Situated at a distance of approximately 60 K.M.)
22	Chairman, Permanent Lok Adalat, Ranga Reddy District at L.B.Nagar	Secretary, District Legal Services Authority, R.R.District at L.B.Nagar (situated in the Same Building/Campus)	Chairman, DLSA- cum-Prl. District Judge, Ranga Reddy District at LB.Nagar (situated in the Same Building/Campus)	I Addl. District & Sessions Judge's Court, R.R.District-cum- Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)
23	Prl. Senior Civil Judge, R.R.District LB Nagar	I Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)	II Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)	III Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)

24	I Additional Senior	II Additional Senior	III Additional Senior	IV Additional Senior
24	Civil Judge,	Civil Judge, R.R.District	Civil Judge,	Civil Judge, R.R.District
	R.R.District at	at L.B.Nagar	R.R.District at	at L.B.Nagar
	L.B.Nagar	(situated in the	L.B.Nagar	(situated in the Same
		Same	(situated in the	Building/Campus)
		Building/Campus)	Same	3, 7, 7
	2.5	3. , ,	Building/Campus)	
25	II Additional Senior	I Additional Senior	III Additional Senior	IV Additional Senior
	Civil Judge,	Civil Judge, R.R.District	Civil Judge,	Civil Judge, R.R.District
	R.R.District at	at L.B.Nagar	R.R.District at	at L.B.Nagar
	L.B.Nagar	(situated in the	L.B.Nagar	(situated in the Same
		Same	(situated in the	Building/Campus)
		Building/Campus)	Same	
			Building/Campus)	
26	III Addl. Senior Civil	IV Additional Senior	II Additional Senior	I Additional Senior
	Judge, R.R.District	Civil Judge, R.R.District	Civil Judge,	Civil Judge, R.R.District
	at LB Nagar	at L.B.Nagar	R.R.District at	at L.B.Nagar
		(situated in the	L.B.Nagar	(situated in the Same
		Same	(situated in the	Building/Campus)
		Building/Campus)	Same	
27	IV Addl. Senior Civil	II Additional Senior	Building/Campus) III Additional Senior	I Additional Senior
27	Judge's Court,	Civil Judge, R.R.District	Civil Judge,	Civil Judge, R.R.District
	R.R.District at LB	at L.B.Nagar	R.R.District at	at L.B.Nagar
	Nagar	(situated in the	L.B.Nagar	(situated in the Same
	rtagar	Same	(situated in the	Building/Campus)
		Building/Campus)	Same	
		J. 7	Building/Campus)	
28	Senior Civil Judge's	Prl. Senior Civil Judge,	I Additional Senior	II Additional Senior
	Court, Rangareddy	R.R.District LB Nagar	Civil Judge,	Civil Judge, R.R.District
	District at	(situated at a	R.R.District at	at L.B.Nagar
	Kukatpally	distance of	L.B.Nagar	(situated at a
		approximately 27	(situated at a	distance of
		k.m.)	distance of	approximately 27
			approximately 27	k.m.)
20	Duin air al Carrian	A 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	k.m.)	I Additional Senior
29	Principal Senior	Additional Senior Civil Judge's Court,	Prl. Senior Civil Judge,	Civil Judge, R.R.District
	Civil Judge's Court, Rangareddy District	Rangareddy District at	R.R.District LB Nagar (situated at a	at L.B.Nagar
	at Ibrahimpatnam	Ibrahimpatnam	distance of	(situated at a
	at ibrantinpatiiain	(situated in the	approximately 25	distance of
		Same	k.m.)	approximately 25
		Building/Campus)	,	k.m.)
30	Additional Senior	Principal Senior Civil	Prl. Senior Civil Judge,	I Additional Senior
	Civil Judge's Court,	Judge's Court,	R.R.District LB Nagar	Civil Judge, R.R.District
	Rangareddy District	Rangareddy District at	(situated at a	at L.B.Nagar
	at Ibrahimpatnam	Ibrahimpatnam	distance of	(situated at a
		(situated in the	approximately 25	distance of
		Same	k.m.)	approximately 25
		Building/Campus)	7	k.m.)
31	Senior Civil Judge's	Senior Civil Judge's	I Additional Senior	II Additional Senior
	Court, Rangareddy	Court, Rangareddy	Civil Judge,	Civil Judge, R.R.District
	District at Chevella	District at Shadnagar	R.R.District at	at L.B.Nagar
		(situated at a	L.B.Nagar	(situated at a
		distance of	(situated at a distance of	distance of approximately 55
		approximately 33	aistance of approximately 55	k.m.)
		k.m.)	k.m.)	, Killing

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ior Civil Judge's Jurt, Rangareddy District at Shadnagar cretary, District legal Services Authority, gareddy District at LB Nagar Metropolitan Magistrate, gareddy District at LB Nagar.	Senior Civil Judge's Court, Rangareddy District at Chevella (situated at a distance of approximately 33 k.m.) Chairman, Permanent Lok Adalat for PLAPUS, Rangareddy District at LB Nagar. (situated in the Same Building/Campus) I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar.	I Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated at a distance of approximately 60 k.m.) III Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus) II Addl. Junior Civil Judge-cum-II Addl. Metropolitan Magistrate,	II Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated at a distance of approximately 60 k.m.) IV Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus) III Addl. Junior Civil Judge-cum-III Addl.
District at Shadnagar cretary, District egal Services Authority, gareddy District at LB Nagar rl. Junior Civil Judge-cum- Metropolitan Magistrate, gareddy District	District at Chevella (situated at a distance of approximately 33 k.m.) Chairman, Permanent Lok Adalat for PLAPUS, Rangareddy District at LB Nagar. (situated in the Same Building/Campus) I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	R.R.District at L.B.Nagar (situated at a distance of approximately 60 k.m.) III Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus) II Addl. Junior Civil Judge-cum-II Addl. Metropolitan	at L.B.Nagar (situated at a distance of approximately 60 k.m.) IV Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)
cretary, District Legal Services Authority, Igareddy District at LB Nagar rl. Junior Civil Judge-cum- Metropolitan Magistrate, gareddy District	(situated at a distance of approximately 33 k.m.) Chairman, Permanent Lok Adalat for PLAPUS, Rangareddy District at LB Nagar. (situated in the Same Building/Campus) I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	L.B.Nagar (situated at a distance of approximately 60 k.m.) III Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus) II Addl. Junior Civil Judge-cum-II Addl. Metropolitan	(situated at a distance of approximately 60 k.m.) IV Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus) III Addl. Junior Civil
cretary, District egal Services Authority, gareddy District at LB Nagar rl. Junior Civil Judge-cum- Metropolitan Magistrate, gareddy District	distance of approximately 33 k.m.) Chairman, Permanent Lok Adalat for PLAPUS, Rangareddy District at LB Nagar. (situated in the Same Building/Campus) I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	(situated at a distance of approximately 60 k.m.) III Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus) II Addl. Junior Civil Judge-cum-II Addl. Metropolitan	distance of approximately 60 k.m.) IV Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus) III Addl. Junior Civil
egal Services Authority, gareddy District at LB Nagar rl. Junior Civil Judge-cum- Metropolitan Magistrate, gareddy District	approximately 33 k.m.) Chairman, Permanent Lok Adalat for PLAPUS, Rangareddy District at LB Nagar. (situated in the Same Building/Campus) I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	distance of approximately 60 k.m.) III Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus) II Addl. Junior Civil Judge-cum-II Addl. Metropolitan	approximately 60 k.m.) IV Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus) III Addl. Junior Civil
egal Services Authority, gareddy District at LB Nagar rl. Junior Civil Judge-cum- Metropolitan Magistrate, gareddy District	k.m.) Chairman, Permanent Lok Adalat for PLAPUS, Rangareddy District at LB Nagar. (situated in the Same Building/Campus) I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	approximately 60 k.m.) III Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus) II Addl. Junior Civil Judge-cum-II Addl. Metropolitan	k.m.) IV Additional Senior Civil Judge, R.R.Districe at L.B.Nagar (situated in the Same Building/Campus) III Addl. Junior Civil
egal Services Authority, gareddy District at LB Nagar rl. Junior Civil Judge-cum- Metropolitan Magistrate, gareddy District	Chairman, Permanent Lok Adalat for PLAPUS, Rangareddy District at LB Nagar. (situated in the Same Building/Campus) I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	k.m.) III Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus) II Addl. Junior Civil Judge-cum-II Addl. Metropolitan	IV Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus) III Addl. Junior Civil
egal Services Authority, gareddy District at LB Nagar rl. Junior Civil Judge-cum- Metropolitan Magistrate, gareddy District	Lok Adalat for PLAPUS, Rangareddy District at LB Nagar. (situated in the Same Building/Campus) I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	III Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus) II Addl. Junior Civil Judge-cum-II Addl. Metropolitan	Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)
egal Services Authority, gareddy District at LB Nagar rl. Junior Civil Judge-cum- Metropolitan Magistrate, gareddy District	Lok Adalat for PLAPUS, Rangareddy District at LB Nagar. (situated in the Same Building/Campus) I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus) II Addl. Junior Civil Judge-cum-II Addl. Metropolitan	Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)
Authority, gareddy District at LB Nagar rl. Junior Civil Judge-cum- Metropolitan Magistrate, gareddy District	PLAPUS, Rangareddy District at LB Nagar. (situated in the Same Building/Campus) I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	R.R.District at L.B.Nagar (situated in the Same Building/Campus) II Addl. Junior Civil Judge-cum-II Addl. Metropolitan	at L.B.Nagar (situated in the Same Building/Campus) III Addl. Junior Civil
gareddy District at LB Nagar rl. Junior Civil Judge-cum- Metropolitan Magistrate, gareddy District	District at LB Nagar. (situated in the Same Building/Campus) I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	L.B.Nagar (situated in the Same Building/Campus) II Addl. Junior Civil Judge-cum-II Addl. Metropolitan	(situated in the Same Building/Campus) III Addl. Junior Civil
at LB Nagar rl. Junior Civil Judge-cum- Metropolitan Magistrate, gareddy District	(situated in the Same Building/Campus) I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	(situated in the Same Building/Campus) II Addl. Junior Civil Judge-cum-II Addl. Metropolitan	Building/Campus) III Addl. Junior Civil
rl. Junior Civil Judge-cum- Metropolitan Magistrate, gareddy District	Same Building/Campus) I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	Same Building/Campus) II Addl. Junior Civil Judge-cum-II Addl. Metropolitan	III Addl. Junior Civil
Judge-cum- Metropolitan Magistrate, gareddy District	Building/Campus) I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	Building/Campus) II Addl. Junior Civil Judge-cum-II Addl. Metropolitan	
Judge-cum- Metropolitan Magistrate, gareddy District	I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	II Addl. Junior Civil Judge-cum-II Addl. Metropolitan	
Judge-cum- Metropolitan Magistrate, gareddy District	Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at	Judge-cum-II Addl. Metropolitan	
Metropolitan Magistrate, gareddy District	Metropolitan Magistrate, Rangareddy District at	Metropolitan	
Magistrate, gareddy District	Magistrate, Rangareddy District at		Metropolitan
gareddy District	Rangareddy District at		Magistrate,
•		Rangareddy District at	Rangareddy District at
3		LB Nagar.	LB Nagar.
	(situated in the	(situated in the	(situated in the Same
	Same	Same	Building/Campus)
	Building/Campus)	Building/Campus)	
ddl. Junior Civil	Prl. Junior Civil Judge-	II Addl. Junior Civil	III Addl. Junior Civil
lge-cum-I Addl.	cum-Metropolitan	Judge-cum-II Addl.	Judge-cum-III Addl.
Metropolitan	Magistrate,	Metropolitan	Metropolitan
Magistrate,	Rangareddy District at	Magistrate,	Magistrate,
gareddy District	LB Nagar.	Rangareddy District at	Rangareddy District at
at LB Nagar.	(situated in the	LB Nagar. (situated	LB Nagar.
	Same	in the Same	(situated in the Same
	Building/Campus)	Building/Campus)	Building/Campus)
ddl. Junior Civil	III Addl. Junior Civil	Col ICCM for	Spl IECM Special
		Spl. JFCM for Prohibition & Excise	Spl. JFCM Special (Mobile) PCR Act
ge-cum-II Addl.	Judge-cum-III Addl.	Court-cum-V Addl.	Rangareddy District-
Metropolitan Magistrate,	Metropolitan Magistrate,	Junior Civil Judge-	cum-IV Addl. Junior
gareddy District	Rangareddy District at	cum-V Addl.	Civil Judge-cum-IV
at LB Nagar.	LB Nagar.	Metropolitan	Addl. Metropolitan
ut LB Nugur.	(situated in the	Magistrate,	Magistrate,
	Same	Rangareddy District at	Rangareddy District at
	Building/Campus)	LB Nagar.	LB Nagar.
	Buttating/ Cumpus/	(situated in the	(situated in the Same
		Same	Building/Campus)
		Building/Campus)	Buttuting/ Cumpus/
	Spl. JFCM for	II Addl. Junior Civil	Spl. JFCM Special
Addl. Junior Civil	Prohibition & Excise	Judge-cum-II Addl.	(Mobile) PCR Act
Addl. Junior Civil ae-cum-III Addl.	Court-cum-V Addl.	Metropolitan	Rangareddy District-
ge-cum-III Addl.		Magistrate,	cum-IV Addl. Junior
ge-cum-III Addl. Metropolitan	Junior Civil Judae-	Rangareddy District at	Civil Judge-cum-IV
ge-cum-III Addl. Metropolitan Magistrate,	Junior Civil Judge- cum-I Addl.	T .	Addl. Metropolitan
ge-cum-III Addl. Metropolitan Magistrate, gareddy District	cum-I Addl.		Magistrate,
ge-cum-III Addl. Metropolitan Magistrate,	cum-I Addl. Metropolitan	in the Same	Rangareddy District a
ge-cum-III Addl. Metropolitan Magistrate, gareddy District	cum-I Addl. Metropolitan Magistrate, Cyberabad	in the Same Buildina/Campus)	LB Nagar.
ge-cum-III Addl. Metropolitan Magistrate, gareddy District	cum-I Addl. Metropolitan Magistrate, Cyberabad at LB Nagar.	in the Same Building/Campus)	LU I VUUUI.
ge-cum-III Addl. Metropolitan Magistrate, gareddy District	cum-I Addl. Metropolitan Magistrate, Cyberabad		(situated in the Same
ge M ^	-		t LB Nagar. Metropolitan Magistrate, Cyberabad at LB Nagar. Building/Campus)

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38	Spl. JFCM Special	Spl. JFCM for	III Addl. Junior Civil	II Addl. Junior Civil
100	(Mobile) PCR Act	Prohibition & Excise	Judge-cum-III Addl.	Judge-cum-II Addl.
	Rangareddy	Court-cum-V Addl.	Metropolitan	Metropolitan
	District-cum-IV	Junior Civil Judge-	Magistrate,	Magistrate,
	Addl. Junior Civil	cum-V Addl.	Rangareddy District at	Rangareddy District at
	Judge-cum-IV Addl.	Metropolitan	LB Nagar.	LB Nagar. (situated in
	Metropolitan	Magistrate,	(situated in the	the Same
	Magistrate,	Rangareddy District at	Same	Building/Campus)
	Rangareddy District	LB Nagar.	Building/Campus)	
	at LB Nagar.	(situated in the Same		
39	Col IECN for	Building/Campus)		
39	Spl. JFCM for	Spl. JFCM Special	III Addl. Junior Civil	VI Addl. Junior Civil
	Prohibition &	(Mobile) PCR Act	Judge-cum-III Addl.	Judge-cum-VI Addl.
	Excise Court-cum-V	Rangareddy District-	Metropolitan	Metropolitan
	Addl. Junior Civil	cum-IV Addl. Junior	Magistrate,	Magistrate,
	Judge-cum-V Addl.	Civil Judge-cum-IV	Rangareddy District at	Rangareddy District at
	Metropolitan	Addl. Metropolitan	LB Nagar.	LB Nagar
	Magistrate,	Magistrate,	(situated in the	(Hastinapuram)
	Rangareddy District	Rangareddy District at	Same	(situated at a
	at LB Nagar.	LB Nagar.	Building/Campus)	distance of
		(situated in the Same		approximately 3
		Building/Campus)		k.m.)
40	VI Addl. Junior Civil	VII Addl. Junior Civil	Spl. JFCM for	Spl. JFCM Special
	Judge-cum-VI Addl.	Judge-cum-VII Addl.	Prohibition & Excise	(Mobile) PCR Act
	Metropolitan	Metropolitan	Court-cum-V Addl.	Rangareddy District-
	Magistrate,	Magistrate,	Junior Civil Judge-	cum-IV Addl. Junior
	Rangareddy District	Rangareddy District at	cum-V Addl.	Civil Judge-cum-IV
	at LB Nagar	LB Nagar	Metropolitan	Addl. Metropolitan
	(Hastinapuram)	(Hastinapuram)	Magistrate,	Magistrate,
		(situated in the	Rangareddy District at	Rangareddy District at
		Same	LB Nagar.	LB Nagar.
		Building/Campus)	(situated at a	(situated at a
			distance of	distance of
			approximately 3	approximately 3
	<u> </u>		k.m.)	k.m.)
41	VII Addl. Junior	Junior Civil Judge's	Spl. JFCM Special	Spl. JFCM for
	Civil Judge-cum-VII	Court-cum-XIV	(Mobile) PCR Act	Prohibition & Excise
	Addl. Metropolitan	Additional	Rangareddy District-	Court-cum-V Addl.
	Magistrate,	Metropolitan	cum-IV Addl. Junior	Junior Civil Judge-
	Rangareddy District	Magistrate,	Civil Judge-cum-IV	cum-V Addl.
	at LB Nagar	Rangareddy District at	Addl. Metropolitan	Metropolitan
	(Hastinapuram)	Hayathnagar	Magistrate,	Magistrate,
		(situated at a distance	Rangareddy District at	Rangareddy District at
		of approximately 6	LB Nagar.	LB Nagar.
		k.m)	(situated at a distance	(situated at a distance
			of approximately 3	of approximately 3
12	Drl Ismian Civil	I Add Innian Civil	k.m.) II Addl. Junior Civil	R.m.)
42	Prl. Junior Civil	I Addl. Junior Civil		Prl. Junior Civil Judge's
	Judge's Court-cum-	Judge's Court-cum-IX	Judge's Court-cum-X	Court-cum-XI
	VIII Additional	Additional	Additional	Additional
	Metropolitan	Metropolitan	Metropolitan	Metropolitan
	Magistrate,	Magistrate,	Magistrate,	Magistrate,
	Rangareddy District	Rangareddy District at	Rangareddy District at	Rangareddy District at
	at Kukatpally.	Kukatpally	Kukatpally	Rajendranagar
		(situated in the	(situated in the	(situated at a
		Same	Same	distance of
	,	Building/Campus)	Building/Campus)	approximately 18
				k.m.)

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Additional Metropolitan Magistrate, Rangaredy District at at Kukatpally Judge's Court-cum-VIII Additional Metropolitan Magistrate, Rangaredy District at at Kukatpally Same Building/Campus I Addl. Junior Civil Judge's Court-cum-XI Additional Metropolitan Magistrate, Rangaredy District at at Kukatpally (situated in the Same Building/Campus) I Addl. Junior Civil Judge's Court-cum-XI Additional Metropolitan Magistrate, Rangareddy District at Kukatpally (situated in the Same Building/Campus) I Addl. Junior Civil Judge's Court-cum-XI Additional Metropolitan Magistrate, Rangareddy District at Kukatpally (situated in the Same Building/Campus) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated in the Same Building/Campus) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated in the Same Building/Campus) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated in the Same Building/Campus) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated in the Same Building/Campus) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated in the Same Building/Campus) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated in the Same Building/Campus) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated in the Same Building/Campus) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated in the Same Building/Campus) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Metropolitan Metropolitan Metropolitan Metropolitan Metropolitan M
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48 Junior Civil Judge's VII Addl. Junior Civil Spl. JFCM Special Spl. JFCM for Court-cum-XIV Judge-cum-VII Addl. (Mobile) PCR Act Prohibition & Excis
48 Junior Civil Judge's VII Addl. Junior Civil Spl. JFCM Special Spl. JFCM for Court-cum-XIV Judge-cum-VII Addl. (Mobile) PCR Act Prohibition & Excis Additional Metropolitan Rangareddy District- Court-cum-V Addle
48 Junior Civil Judge's VII Addl. Junior Civil Spl. JFCM Special Spl. JFCM for Court-cum-XIV Judge-cum-VII Addl. (Mobile) PCR Act Prohibition & Excis

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	Panagraddy District	I.P. Niggar	Add Matropolitan	Maturalitan
	Rangareddy District at Hayathnagar	LB Nagar	Addl. Metropolitan	Metropolitan
-	at Hayatrinagai	(Hastinapuram)	Magistrate,	Magistrate,
		(situated at a	Rangareddy District at	Rangareddy District at
		distance of	LB Nagar.	LB Nagar.
		approximately 6	(situated at a	(situated at a
		k.m.)	distance of	distance of
			approximately 6	approximately 6
10	2.4.4.1.2.2.14		k.m.)	k.m.)
49	Prl. Junior Civil	Addl. Junior Civil	III Addl. Junior Civil	Spl. JFCM Special
	Judge's Court-cum-	Judge-cum-XVI Addl.	Judge-cum-III Addl.	(Mobile) PCR Act
	XV Additional	Metropolitan	Metropolitan	Rangareddy District-
	Metropolitan	Magistrate,	Magistrate,	cum-IV Addl. Junior
	Magistrate,	Rangareddy District at	Rangareddy District at	Civil Judge-cum-IV
	Rangareddy District	Ibrahimpatnam.	LB Nagar.	Addl. Metropolitan
	at Ibrahimpatnam	(situated in the	(situated at a	Magistrate,
		Same	distance of	Rangareddy District at
		Building/Campus)	approximately 25	LB Nagar.
			k.m.)	(situated at a
				distance of
				approximately
				25 k.m.)
50	Addl. Junior Civil	Prl. Junior Civil Judge's	Spl. JFCM Special	III Addl. Junior Civil
	Judge-cum-XVI	Court-cum-XV	(Mobile) PCR Act	Judge-cum-III Addl.
	Addl. Metropolitan	Additional	Rangareddy District-	Metropolitan
	Magistrate,	Metropolitan	cum-IV Addl. Junior	Magistrate,
	Rangareddy District	Magistrate,	Civil Judge-cum-IV	Rangareddy District at
	at Ibrahimpatnam.	Rangareddy District at	Addl. Metropolitan	LB Nagar.
		Ibrahimpatnam	Magistrate,	(situated at a
		(situated in the	Rangareddy District at	distance of
		Same	LB Nagar.	approximately 25
		Building/Campus)	(situated at a	k.m.)
			distance of	
			approximately 25	
			k.m.)	
51	Junior Civil Judge's	Prl. Junior Civil Judge's	Addl. Junior Civil	Junior Civil Judge-
	Court-cum-XVII	Court-cum-XV	Judge-cum-XVI Addl.	cum-Judicial
	Additional	Additional	Metropolitan	Magistrate of First
	A.4			
	Metropolitan	Metropolitan	Magistrate,	Class, Rangareddy
	Magistrate,	Magistrate,	Rangareddy District at	District at Amangal.
	Magistrate, Rangareddy District	Magistrate, Rangareddy District at	Rangareddy District at Ibrahimpatnam.	District at Amangal. (situated at a
	Magistrate,	Magistrate, Rangareddy District at Ibrahimpatnam	Rangareddy District at Ibrahimpatnam. (situated at a	District at Amangal. (situated at a distance of
	Magistrate, Rangareddy District	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a	Rangareddy District at Ibrahimpatnam. (situated at a distance of	District at Amangal. (situated at a distance of approximately 38
	Magistrate, Rangareddy District	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of	Rangareddy District at Ibrahimpatnam. (situated at a distance of approximately 30	District at Amangal. (situated at a distance of
	Magistrate, Rangareddy District	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of approximately 30	Rangareddy District at Ibrahimpatnam. (situated at a distance of	District at Amangal. (situated at a distance of approximately 38
	Magistrate, Rangareddy District	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of	Rangareddy District at Ibrahimpatnam. (situated at a distance of approximately 30	District at Amangal. (situated at a distance of approximately 38
	Magistrate, Rangareddy District at Maheshwaram	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of approximately 30 k.m.)	Rangareddy District at Ibrahimpatnam. (situated at a distance of approximately 30 k.m.)	District at Amangal. (situated at a distance of approximately 38 k.m.)
52	Magistrate, Rangareddy District at Maheshwaram Junior Civil Judge's	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of approximately 30 k.m.) Principal Junior Civil	Rangareddy District at Ibrahimpatnam. (situated at a distance of approximately 30 k.m.) I Additional Junior	District at Amangal. (situated at a distance of approximately 38 k.m.) I Addl. Junior Civil
52	Magistrate, Rangareddy District at Maheshwaram Junior Civil Judge's Court-cum-Judicial	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of approximately 30 k.m.) Principal Junior Civil Judge's Court-cum-	Rangareddy District at Ibrahimpatnam. (situated at a distance of approximately 30 k.m.) I Additional Junior Civil Judge's Court-	District at Amangal. (situated at a distance of approximately 38 k.m.) I Addl. Junior Civil Judge's Court-cum-XII
52	Magistrate, Rangareddy District at Maheshwaram Junior Civil Judge's Court-cum-Judicial Magistrate of First	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of approximately 30 k.m.) Principal Junior Civil Judge's Court-cum- Judicial Magistrate of	Rangareddy District at Ibrahimpatnam. (situated at a distance of approximately 30 k.m.) I Additional Junior Civil Judge's Court- cum-I Addl. Judicial	District at Amangal. (situated at a distance of approximately 38 k.m.) I Addl. Junior Civil Judge's Court-cum-XII Additional
52	Magistrate, Rangareddy District at Maheshwaram Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Rangareddy	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of approximately 30 k.m.) Principal Junior Civil Judge's Court-cum- Judicial Magistrate of First Class,	Rangareddy District at Ibrahimpatnam. (situated at a distance of approximately 30 k.m.) I Additional Junior Civil Judge's Court- cum-I Addl. Judicial Magistrate of First	District at Amangal. (situated at a distance of approximately 38 k.m.) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan
52	Magistrate, Rangareddy District at Maheshwaram Junior Civil Judge's Court-cum-Judicial Magistrate of First	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of approximately 30 k.m.) Principal Junior Civil Judge's Court-cum- Judicial Magistrate of First Class, Rangareddy District at	Rangareddy District at Ibrahimpatnam. (situated at a distance of approximately 30 k.m.) I Additional Junior Civil Judge's Court- cum-I Addl. Judicial Magistrate of First Class, Rangareddy	District at Amangal. (situated at a distance of approximately 38 k.m.) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate,
52	Magistrate, Rangareddy District at Maheshwaram Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Rangareddy	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of approximately 30 k.m.) Principal Junior Civil Judge's Court-cum- Judicial Magistrate of First Class, Rangareddy District at Shadnagar	Rangareddy District at Ibrahimpatnam. (situated at a distance of approximately 30 k.m.) I Additional Junior Civil Judge's Court- cum-I Addl. Judicial Magistrate of First Class, Rangareddy District at Shadnagar	District at Amangal. (situated at a distance of approximately 38 k.m.) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at
52	Magistrate, Rangareddy District at Maheshwaram Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Rangareddy	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of approximately 30 k.m.) Principal Junior Civil Judge's Court-cum- Judicial Magistrate of First Class, Rangareddy District at	Rangareddy District at Ibrahimpatnam. (situated at a distance of approximately 30 k.m.) I Additional Junior Civil Judge's Court- cum-I Addl. Judicial Magistrate of First Class, Rangareddy District at Shadnagar (situated at a	District at Amangal. (situated at a distance of approximately 38 k.m.) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar
52	Magistrate, Rangareddy District at Maheshwaram Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Rangareddy	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of approximately 30 k.m.) Principal Junior Civil Judge's Court-cum- Judicial Magistrate of First Class, Rangareddy District at Shadnagar	Rangareddy District at Ibrahimpatnam. (situated at a distance of approximately 30 k.m.) I Additional Junior Civil Judge's Court- cum-I Addl. Judicial Magistrate of First Class, Rangareddy District at Shadnagar (situated at a distance of	District at Amangal. (situated at a distance of approximately 38 k.m.) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated at a
52	Magistrate, Rangareddy District at Maheshwaram Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Rangareddy	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of approximately 30 k.m.) Principal Junior Civil Judge's Court-cum- Judicial Magistrate of First Class, Rangareddy District at Shadnagar (situated at a	Rangareddy District at Ibrahimpatnam. (situated at a distance of approximately 30 k.m.) I Additional Junior Civil Judge's Court- cum-I Addl. Judicial Magistrate of First Class, Rangareddy District at Shadnagar (situated at a	District at Amangal. (situated at a distance of approximately 38 k.m.) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated at a distance of
52	Magistrate, Rangareddy District at Maheshwaram Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Rangareddy	Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of approximately 30 k.m.) Principal Junior Civil Judge's Court-cum- Judicial Magistrate of First Class, Rangareddy District at Shadnagar (situated at a distance of	Rangareddy District at Ibrahimpatnam. (situated at a distance of approximately 30 k.m.) I Additional Junior Civil Judge's Court- cum-I Addl. Judicial Magistrate of First Class, Rangareddy District at Shadnagar (situated at a distance of	District at Amangal. (situated at a distance of approximately 38 k.m.) I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated at a

53	Principal Junior	I Additional Junior	Junior Civil Judge's	I Addl. Junior Civil
	Civil Judge's Court-	Civil Judge's Court-	Court-cum-Judicial	Judge's Court-cum-XII
	cum-Judicial	cum-I Addl. Judicial	Magistrate of First	Additional
	Magistrate of First	Magistrate of First	Class, Rangareddy	Metropolitan
	Class, Rangareddy	Class, Rangareddy	District at Chevella	Magistrate,
	District at	District at Shadnagar	(situated at a	Rangareddy District at
	Shadnagar	(situated in the	distance of	Rajendranagar
		Same	approximately 33	(situated at a
		Building/Campus)	k.m.)	distance of
			,	approximately 41
				k.m.)
54	I Additional Junior	Principal Junior Civil	Junior Civil Judge's	I Addl. Junior Civil
	Civil Judge's Court-	Judge's Court-cum-	Court-cum-Judicial	Judge's Court-cum-XII
	cum-I Addl. Judicial	Judicial Magistrate of	Magistrate of First	Additional
	Magistrate of First	First Class,	Class, Rangareddy	Metropolitan
	Class, Rangareddy	Rangareddy District at	District at Chevella	Magistrate,
	District at	Shadnagar	(situated at a	Rangareddy District at
	Shadnagar	(situated in the	distance of	Rajendranagar
		Same	approximately 33	(situated at a
		Building/Campus)	k.m.)	distance of
				approximately 41
				k.m.)
55	Junior Civil Judge's	Junior Civil Judge's	Principal Junior Civil	I Additional Junior
	Court-cum-Judicial	Court-cum-XVII	Judge's Court-cum-	Civil Judge's Court-
	Magistrate of First	Additional	Judicial Magistrate of	cum-I Addl. Judicial
	Class, Rangareddy	Metropolitan	First Class,	Magistrate of First
	District at Amangal	Magistrate,	Rangareddy District at	Class, Rangareddy
		Rangareddy District at	Shadnagar	District at Shadnagar
		Maheshwaram	(situated at a	(situated at a
		(situated at a	distance of	distance of
		distance of	approximately 54	approximately 54
		approximately 38	k.m.)	k.m.)
		k.m.)		

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE MEDCHAL MALKAJGIRI DISTRICT AT MALKAJGIRI.

Lr.Dis.No. 7/7 /ADMN/2022

Dt: 15/06/2022.

Sri B.Suresh
Prl. District and Sessions Judge,
Medchal Malkajgiri District,
at Malkajgiri.

To
The Registrar (Vigilance)
Hon'ble High Court for the State Telangana
at Hyderabad.

Madam.

Sub:-ALTERNATIVE INCHARGE ARRANGEMENT - District and Sessions Judges/Senior Civil Judges/Junior Civil Judges – Making alternate in- charge arrangements during the leave period/ training/transfers, – Information – Submitted – Reg.

1 / JUN 2022

- 1. Hon'ble High Court's Letter Roc.No.346/E1/2021, dt 19-05-2022.
- 2. Hon'ble High Court's Letter Roc.No.2193/2022/B.Spl. Dt 03.06.2022.

* * * * *

With reference to the subject cited, I am submitting herewith the Alternative Incharge Arrangement of District and Sessions Judges/Senior Civil Judges/Junior Civil Judges for making alternate incharge arrangements during the leave period/training/transfers, in the prescribed proforma is enclosed herewith.

Yours faithfully

Prl. District and Sessions Judge,
MedchaltMalkajajri Districtscuat-Malkajäjrimiy Court
Medchal Malkajajri District.

Encl:-Statement

MEDCHAL-MALKAJGIRI DISTRICT

S.N o.	Name of the Court	First Nearest Court to the Court mentioned in ColumnNo.2 with distance/Place of functioning wherever necessary	Second Nearest Court to the Court mentioned in ColumnNo.2 with distance/Place of functioning wherever necessary	Third Nearest Court to the Court mentioned in ColumnNo.2 with distance/Place of functioning wherever necessary
1	2	3	4	5
1	Principal District and Sessions Judge's Court- cum Family Court, Medchal- Malkajgiri District at Malkajgiri	I Addl. District & Sessions Judge's Court -cum-Metropolitan Sessions Judge's Court -cum-Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Medchal Malkajgiri District at Malkajgiri (Situated in the Same Building)	III Addl. District & Sessions Judge's Court –cum- II Addl. Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Kukatpally. (situated at a distance of approximately 19 K.M.)	II Addl. District & Sessions Judge's Court -cum- I Addl. Metropolitan Sessions Judge's Court -cum- II Additional Family Court, Medchal Malkajgiri District at Medchal. (situated at a distance of approximately 25 K.M.)
2	I Addl. District & Sessions Judge's Courtcum-Metropolitan Sessions Judge's Court -cum-Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Medchal Malkajgiri District at Malkajgiri	Principal District and Sessions Judge's Courtcum Family Court, MedchalMalkajgiri District at Malkajgiri (Situated in the Same Building)	III Addl. District & Sessions Judge's Court -cum- II Addl. Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Kukatpally. (situated at a distance of approximately 19 K.M.)	II Addl. District & Sessions Judge's Court -cum- I Addl. Metropolitan Sessions Judge's Court -cum- II Additional Family Court, Medchal Malkajgiri District at Medchal. (situated ut a distance of approximately 25 K.M.)

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3	II Addl. District & Sessions Judge's Court –cum- I Addl. Metropolitan Sessions Judge's Court -cum- II Additional Family Court, Medchal Malkajgiri District at Medchal.	III Addl. District & Sessions Judge's Court -cum- II Addl. Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Kukatpally. (situated at a distance of approximately 22 K.M.)	I Addl. District & Sessions Judge's Court -cum-Metropolitan Sessions Judge's Court -cum-Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Medchal Malkajgiri District at Malkajgiri (situated at a distance of approximately 26 K.M.)	Principal District and Sessions Judge's Court- cum Family Court, Medchal-Malkajgiri District at Malkajgiri (situated at a distance of approximately 26 K.M.)
4	III Addl. District & Sessions Judge's Court – cum- II Addl. Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Kukatpally.	Additional Family Court, Medchal Malkajgiri at Kukatpally (Situated in the Same Building)	II Addl. District & Sessions Judge's Court –cum- I Addl. Metropolitan Sessions Judge's Court -cum- II Additional Family Court, Medchal Malkajgiri District at Medchal. (situated at a distance of approximately 22 K.M.)	I Addl. District & Sessions Judge's Courtcum-Metropolitan Sessions Judge's Court -cum-Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Medchal Malkajgiri District at Malkajgiri (situated at a distance of approximately 20 K.M.)
5	Judge, Family Court, Medchal Malkajgiri at Kukatpally	III Addl. District & Sessions Judge's Court –cum- II Addl. Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Kukatpally. (Situated in the	II Addl. District & Sessions Judge's Court –cum- I Addl. Metropolitan Sessions Judge's Court -cum- II Additional Family Court, Medchal Malkajgiri District at Medchal. (situated at a distance of	I Addl. District & Sessions Judge's Court -cum- Metropolitan Sessions Judge's Court -cum- Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against

e e

		Same Building)	approximately 22 K.M.)	women, Medchal Malkajgiri District at Malkajgiri (situated at a distance of approximately 20 K.M.)
6	Fast Track Special Judge's Court for trial and disposal of RAPE and POCSO Act Cases, Medchal- Malkajgiri District at Malkajgiri	I Addl. District & Sessions Judge's Court –cum-Metropolitan Sessions Judge's Court -cum-Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Medchal Malkajgiri District at Malkajgiri (Situated in the Same Building/Campu s)	Principal District and Sessions Judge's Court- cum Family Court, Medchal-Malkajgiri District at Malkajgiri (Situated in the Same Building/Campus)	III Addl. District & Sessions Judge's Court –cum- II Addl. Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Kukatpally. (situated at a distance of approximately 20 K.M.)
7	Fast Track Special Judge's Court for trial and disposal of RAPE and POCSO Act Cases, Medchal- Malkajgiri District at Medchal	II Addl. District & Sessions Judge's Court –cum- I Addl. Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Medchal. (Situated in the Same Building)	III Addl. District & Sessions Judge's Courtcum- II Addl. Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Kukatpally. (situated at a distance of approximately 22 K.M.)	I Addl. District & Sessions Judge's Courtcum-Metropolitan Sessions Judge's Court -cum-Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Medchal Malkajgiri District at Malkajgiri (situated at a distance of approximately 25 K.M.)
8	Fast Track Special Judge's Court for trial and disposal of	III Addl. District & Sessions Judge's Court –cum- II Addl.	I Addl. District & Sessions Judge's Court –cum- Metropolitan	II Addl. District & Sessions Judge's Court –cum- I Addl. Metropolitan

	p	<u>ui-</u>		· · · · · · · · · · · · · · · · · · ·
	RAPE and	Metropolitan	Sessions Judge's	Sessions Judge's
	POCSO Act	Sessions Judge's	Court -cum-	Court -cum- II
	Cases, Medchal-	Court -cum-Prl.	Additional Family	Additional Family
	Malkajgiri District	Family Court,	Court-cum-Special	Court, Medchal
	at Kukatpally	Medchal	Sessions Judge for	Malkajgiri District
		Malkajgiri District	fast tracking the	at Medchal.
		at Kukatpally.	cases relating to	(situated at a
		(Situated in the	atrocities against	distance of
		Same Building)	women, Medchal	approximately 22
			Malkajgiri District	K.M.)
			at Malkajgiri	
			(situated at a	
			distance of	
			approximately 20	
		_	K.M.)	
9	Principal Senior	I Addl. Senior	II Addl. Senior Civil	Senior Civil Judge's
	Civil Judge's	Civil Judge's	Judge's Court-cum-	Court-cum-
	Court-cum-	Court-cum-I Addl.	II Addl. Assistant	Assistant Sessions
	Assistant	Assistant	Sessions Judge,	Judge, Medchal-
	Sessions Judge,	Sessions Judge,	Medchal-Malkajgiri	Malkajgiri District
	Medchal-	Medchal-	District at	at Kukatpally
	Malkajgiri District	Malkajgiri District	Malkajgiri	(situated at a
	at Malkajgiri	at Malkajgiri	(Situated in the	distance of
		(Situated in the	Same Building)	approximately 20
		Same Building)		K.M.)
10	I Addl. Senior	Principal Senior	II Addl. Senior Civil	Senior Civil Judge's
	Civil Judge's	Civil Judge's	Judge's Court-cum-	Court-cum-
	Court-cum-I Addl.	Court-cum-	II Addl. Assistant	Assistant Sessions
	Assistant	Assistant	Sessions Judge,	Judge, Medchal-
	Sessions Judge,	Sessions Judge,	Medchal-Malkajgiri	Malkajgiri District
	Medchal-	Medchal-	District at	at Kukatpally
	Malkajgiri District	Malkajgiri District	Malkajgiri	(situated at a
	at Malkajgiri	at Malkajgiri	(Situated in the	distance of
		(Situated in the	Same Building)	approximately 20
11	II Addl. Senior	Same Building)	Dwinging Conjou	K.M.)
11		I Addl. Senior Civil Judge's	Principal Senior	Senior Civil Judge's Court-cum-
	Civil Judge's Court-cum-II	Court-cum-I Addl.	Civil Judge's Court- cum-Assistant	Assistant Sessions
	Addl. Assistant	Assistant	Sessions Judge,	Judge, Medchal-
	Sessions Judge,	Sessions Judge,	Medchal-Malkajgiri	Malkajgiri District
	Medchal-	Medchal-	District at	at Kukatpally
	Malkajgiri District	Malkajgiri District	Malkajgiri	(situated at a
	at Malkajgiri	at Malkajgiri	(Situated in the	distance of
	at Maikaggirt	(Situated in the	Same Building)	approximately 20
		Same Building)	Sume Dunaing)	K.M.)
10	Dwin ain al Canie		Comion Civil Ivil	
12	Principal Senior	Addl. Senior Civil	Senior Civil Judge-	I Addl. Senior Civil
	Civil Judge's	Judge's Court-	cum-Assistant	Judge's Court-cum-I
	Court-cum-	cum- Addl.	Sessions Judge,	Addl. Assistant
	Assistant	Assistant	Medchal-Malkajgiri	Sessions Judge,
	Sessions Judge,	Sessions Judge,	District at	Medchal-Malkajgiri
	Medchal-	Medchal-	Kukatpally	District at
	Malkajgiri District	Malkajgiri District	(situated at a	Malkajgiri

and the Hilliam

	at Medchal	at Medchal	distance of	(situated at
		(Situated in the Same Building)	approximately 22 K.M.)	distance of approximately K.M.)
13	Addl. Senior Civil	Principal Senior	Senior Civil Judge-	I Addl. Senior C
	Judge's Court-	Civil Judge's	cum-Assistant	Judge's Court-cı
	cum- Addl.	Court-cum-	Sessions Judge,	Addl. Assistar
	Assistant	Assistant	Medchal-Malkajgiri	Sessions Judg
	Sessions Judge,	Sessions Judge,	District at	Medchal-Malkaj
	Medchal-	Medchal-	Kukatpally	District at
	Malkajgiri District	Malkajgiri District	(situated at a	Malkajgiri
	at Medchal	at Medchal	distance of	(situated at
		(Situated in the	approximately 22	distance of
		Same Building)	K.M.)	approximately K.M.)
14	Senior Civil	Addl. Senior Civil	Principal Senior	II Addl. Senior C
	Judge's Court-	Judge's Court-	Civil Judge's Court-	Judge's Court-cı
	cum-Assistant	cum- Addl.	cum-Assistant	II Addl. Assista
	Sessions Judge.	Assistant	Sessions Judge,	Sessions Judg
	Medchal-	Sessions Judge,	Medchal-Malkajgiri	Medchal-Malkajo
	Malkajgiri District	Medchal-	District at Medchal	District at
	at Kukatpally	Malkajgiri District	(situated at a	Malkajgiri
		at Medchal	distance of	(situated at a
		(situated at a	approximately 22	distance of
		distance of	K.M.)	approximately
		approximately 22 K.M.)		K.M.)
15	Principal Junior	I Addl. Junior	II Addl. Junior Civil	III Addl. Junior C
	Civil Judge's	Civil Judge's	Judge's Court-cum-	Judge's Court-cu
	Court-cum-	Court-cum-I Addl.	II Addl.	III Addl.
	Metropolitan	Metropolitan	Metropolitan	Metropolitan
	Magistrate,	Magistrate,	Magistrate.	Magistrate,
	Medchal-	Medchal-	Medchal-Malkajgiri	Medchal-Malkajo
	Malkajgiri District	Malkajgiri District	District at	District at
	at Malkajgiri	at Malkajgiri	Malkajgiri	Malkajgiri
		(situated in the	(situated in the	(situated in th
10	I Addl Lunion	Same Building)	Same Building)	Same Building III Addl. Junior C
16	I Addl. Junior	Principal Junior	II Addl. Junior Civil	
	Civil Judge's Court-cum-I Addl.	Civil Judge's	Judge's Court-cum-	Judge's Court-cu III Addl.
	Metropolitan	Court-cum- Metropolitan	II Addl. Metropolitan	Metropolitan
		-	Magistrate,	Magistrate,
		Magistrata	WIGHTSTILLE	magistrate,
	Magistrate,	Magistrate,	Č .	•
	Magistrate, Medchal-	Medchal-	Medchal-Malkajgiri	Medchal-Malkajo
	Magistrate, Medchal- Malkajgiri District	Medchal- Malkajgiri District	Medchal-Malkajgiri District at	Medchal-Malkajo District at
	Magistrate, Medchal-	Medchal- Malkajgiri District at Malkajgiri	Medchal-Malkajgiri District at Malkajgiri	Medchal-Malkajo District at Malkajgiri
	Magistrate, Medchal- Malkajgiri District	Medchal- Malkajgiri District at Malkajgiri (situated in the	Medchal-Malkajgiri District at Malkajgiri (situated in the	Medchal-Malkajg District at Malkajgiri (situated in th
17	Magistrate, Medchal- Malkajgiri District at Malkajgiri	Medchal- Malkajgiri District at Malkajgiri (situated in the Same Building)	Medchal-Malkajgiri District at Malkajgiri (situated in the Same Building)	Medchal-Malkajg District at Malkajgiri (situated in th Same Building
17	Magistrate, Medchal- Malkajgiri District at Malkajgiri II Addl. Junior	Medchal- Malkajgiri District at Malkajgiri (situated in the Same Building) I Addl. Junior	Medchal-Malkajgiri District at Malkajgiri (situated in the Same Building) III Addl. Junior	Medchal-Malkajg District at Malkajgiri (situated in th Same Building Principal Junio
17	Magistrate, Medchal- Malkajgiri District at Malkajgiri II Addl. Junior Civil Judge's	Medchal- Malkajgiri District at Malkajgiri (situated in the Same Building) I Addl. Junior Civil Judge's	Medchal-Malkajgiri District at Malkajgiri (situated in the Same Building) III Addl. Junior Civil Judge's Court-	Medchal-Malkajg District at Malkajgiri (situated in th Same Building Principal Junio Civil Judge's Cou
17	Magistrate, Medchal- Malkajgiri District at Malkajgiri II Addl. Junior	Medchal- Malkajgiri District at Malkajgiri (situated in the Same Building) I Addl. Junior	Medchal-Malkajgiri District at Malkajgiri (situated in the Same Building) III Addl. Junior	Medchal-Malkajg District at

				7
	Magistrate,	Medchal-	Medchal-Malkajgiri	District at
	Medchal-	Malkajgiri District	District at	Malkajgiri
	Malkajgiri District	at Malkajgiri	Malkajgiri	(situated in the
	at Malkajgiri	(situated in the	(situated in the	Same Building)
al Di		Same Building)	Same Building)	
18	III Addl. Junior	II Addl. Junior	I Addl. Junior Civil	Principal Junior
	Civil Judge's	Civil Judge's	Judge's Court-cum-	Civil Judge's Court-
	Court-cum-III	Court-cum-II	I Addl. Metropolitan	cum-Metropolitan
	Addl.	Addl.	Magistrate,	Magistrate,
	Metropolitan	Metropolitan	Medchal-Malkajgiri	Medchal-Malkajgiri
	Magistrate,	Magistrate,	District at	District at
	Medchal-	Medchal-	Malkajgiri	Malkajgiri
	Malkajgiri District	Malkajgiri District	(situated in the	(situated in the
	at Malkajgiri	at Malkajgiri	Same Building)	Same Building)
		(situated in the		
		Same Building)		
19	Principal Junior	I Addl. Junior	II Addl. Junior Civil	I Addl. Junior Civil
	Civil Judge's	Civil Judge's	Judge's Court-cum-	Judge's Court-cum-I
	Court-cum-IV	Court-cum-V	VI Addl.	Addl. Metropolitan
	Addl.	Addl.	Metropolitan	Magistrate,
	Metropolitan	Metropolitan	Magistrate,	Medchal-Malkajgiri
	Magistrate,	Magistrate,	Medchal-Malkajgiri	District at
	Medchal-	Medchal-	District, Uppal at	Malkajgiri
	Malkajgiri	Malkajgiri	LB Nagar	(situated at a
	District, Uppal at	District, Uppal at	(situated in the	distance of
	LB Nagar	LB Nagar	Same Building)	approximately 18
		(situated in the	3	K.M.)
		Same Building)		
20	I Addl. Junior	Principal Junior	II Addl. Junior Civil	I Addl. Junior Civil
	Civil Judge's	Civil Judge's	Judge's Court-cum-	Judge's Court-cum-I
	Court-cum-V	Court-cum-IV	VI Addl.	Addl. Metropolitan
	Addl.	Addl.	Metropolitan	Magistrate,
	Metropolitan	Metropolitan	Magistrate,	Medchal-Malkajgiri
	Magistrate,	Magistrate,	Medchal-Malkajgiri	District at
	Medchal-	Medchal-	District, Uppal at	Malkajgiri
	Malkajgiri	Malkajgiri	LB Nagar	(situated at a
	District, Uppal at	District, Uppal at	(situated in the	distance of
	LB Nagar	LB Nagar	Same Building)	approximately 18
		(situated in the	0,	K.M.)
		Same Building)		
21	II Addl. Junior	I Addl. Junior	Principal Junior	II Addl. Junior Civil
	Civil Judge's	Civil Judge's	Civil Judge's Court-	Judge's Court-cum-
	Court-cum-VI	Court-cum-V	cum-IV Addl.	II Addl.
	Addl.	Addl.	Metropolitan	Metropolitan
	Metropolitan	Metropolitan	Magistrate,	Magistrate,
	Magistrate,	Magistrate,	Medchal-Malkajgiri	Medchal-Malkajgiri
	Medchal-	Medchal-	District, Uppal at	District at
	Malkajgiri	Malkajgiri	LB Nagar	Malkajgiri
	District, Uppal at	District, Uppal at	(situated in the	(situated at a
	LB Nagar	LB Nagar	Same Building)	distance of
		(situated in the		approximately 18
		Same Building)		K.M.)
	1	_ 55555559)		,

22	Principal Junior	II Addl. Junior	I Addl. Junior Civil	III Addl. Junior (
22	Civil Judge's	Civil Judge's	Judge's Court-cum-	Judge's Court-ci
	Court-cum-VII	Court-cum-IX	VIII Addl.	X Addl.
	Addl.	Addl.	Metropolitan	Metropolitan
	Metropolitan	Metropolitan	Magistrate,	Magistrate,
	Magistrate,	Magistrate,	Medchal-Malkajgiri	Medchal-Malkajo
	Medchal-	Medchal-	District at Medchal	District at Medel
	Malkajgiri District	Malkajgiri District	(situated at a	(situated at o
	at Medchal	at Medchal	distance of	distance of
		(situated in the	approximately 3	approximately
		Same Buildiny)	k.m.)	k.m.)
23	I Addl. Junior	Principal Junior	II Addl. Junior Civil	III Addl. Junior C
	Civil Judge's	Civil Judge's	Judge's Court-cum-	Judge's Court-cı
	Court-cum-VIII	Court-cum-VII	IX Addl.	X Addl.
	Addl.	Addl.	Metropolitan	Metropolitan
	Metropolitan	Metropolitan	Magistrate,	Magistrate,
	Magistrate,	Magistrate,	Medchal-Malkajgiri	Medchal-Malkaj
	Medchal-	Medchal-	District at Medchal	District at Medcl
	Malkajgiri District	Malkajgiri District	(situated in the	(situated at a
	at Medchal	at Medchal	Same Building)	distance of
		(situated at a		approximately k.m.)
		distance of		K.III.J
		approximately 3 k.m.)		
24	II Addl. Junior	Principal Junior	I Addl. Junior Civil	III Addl. Junior C
	Civil Judge's	Civil Judge's	Judge's Court-cum-	Judge's Court-cu
	Court-cum-IX	Court-cum-VII	VIII Addl.	X Addl.
	Addl.	Addl.	Metropolitan	Metropolitan
	Metropolitan	Metropolitan	Magistrate,	Magistrate,
	Magistrate,	Magistrate,	Medchal-Malkajgiri	Medchal-Malkajo
	Medchal-	Medchal-	District at Medchal	District at Medcl
	Malkajgiri District	Malkajgiri District	(situated at a	(situated at o
	at Medchal	at Medchal	distance of	distance of
		(situated in the	approximately 3	approximately
		Same Building)	k.m.)	k.m.)
25	III Addl. Junior	I Addl. Junior	Principal Junior	I Addl. Junior Ci
	Civil Judge's	Civil Judge's	Civil Judge's Court-	Judge's Court-cu
	Court-cum-X	Court-cum-VIII	cum-VII Addl.	VIII Addl.
	Addl.	Addl.	Metropolitan	Metropolitan Magistrata
	Metropolitan	Metropolitan	Magistrate,	Magistrate, Medchal-Malkaja
	Magistrate,	Magistrate, Medchal-	Medchal-Malkajgiri District at Medchal	District at Medch
	Medchal-		(situated at a	(situated at a
	Malkajgiri District at Medchal	Malkajgiri District at Medchal	distance of	distance of
*	at Meachai	(situated in the	approximately 3	approximately
		Same Building)	k.m.)	k.m.)
26	Principal Junior	I Addl. Junior	II Addl. Junior Civil	III Addl. Junior C
20	Civil Judge's	Civil Judge's	Judge's Court-cum-	Judge's Court-cu
	Court-cum-XI	Court-cum-XII	XIII Addl.	XIV Addl.
	Addl.	Addl.	Metropolitan	Metropolitan
		A01011.	MEHODOMAN	MICHODOLLIAI

_	1			1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1
	Magistrate,	Magistrate,	Medchal-Malkajgiri	Medchal-Malkajgiri
	Medchal-	Medchal-	District at	District at
	Malkajgiri District	Malkajgiri District	Kukatpally	Kukatpally
	at Kukatpally	at Kukatpally	(situated in the	(situated in the
		(situated in the Same Building)	Same Building)	Same Building)
27	I Addl. Junior	Principal Junior	II Addl. Junior Civil	III Addl. Junior Civil
	Civil Judge's	Civil Judge's	Judge's Court-cum-	Judge's Court-cum-
	Court-cum-XII	Court-cum-XI	XIII Addl.	XIV Addl.
	Addl.	Addl.	Metropolitan	Metropolitan
	Metropolitan	Metropolitan	Magistrate,	Magistrate,
	Magistrate,	Magistrate,	Medchal-Malkajgiri	Medchal-Malkajgiri
	Medchal-	Medchal-	District at	District at
	Malkajgiri District	Malkajgiri District	Kukatpally	Kukatpally
	at Kukatpally	at Kukatpally	(situated in the	(situated in the
		(situated in the	Same Building)	Same Building)
LI E		Same Building)		0
28	II Addl. Junior	I Addl. Junior	III Addl. Junior	IV Addl. Junior Civil
	Civil Judge's	Civil Judge's	Civil Judge's Court-	Judge's Court-cum-
	Court-cum-XIII	Court-cum-XII	cum-XIV Addl.	XV Addl.
	Addl.	Addl.	Metropolitan	Metropolitan
	Metropolitan	Metropolitan	Magistrate,	Magistrate,
	Magistrate,	Magistrate,	Medchal-Malkajgiri	Medchal-Malkajgiri
	Medchal-	Medchal-	District at	District at
	Malkajgiri District	Malkajgiri District	Kukatpally	Kukatpally
	at Kukatpally	at Kukatpally	(situated in the	(situated in the
			Same Building)	Same Building)
29	III Addl. Junior	II Addl. Junior	I Addl. Junior Civil	IV Addl. Junior Civil
	Civil Judge's	Civil Judge's	Judge's Court-cum-	Judge's Court-cum-
	Court-cum-XIV	Court-cum-XIII	XII Addl.	XV Addl.
	Addl.	Addl.	Metropolitan	Metropolitan
	Metropolitan	Metropolitan	Magistrate,	Magistrate,
	Magistrate,	Magistrate,	Medchal-Malkajgiri	Medchal-Malkajgiri
	Medchal-	Medchal-	District at	District at
	Malkajgiri District	Malkajgiri District	Kukatpally	Kukatpally
	at Kukatpally	at Kukatpally	(situated in the	(situated in the
		(situated in the	Same Building)	Same Building)
		Same Building)		
30	IV Addl. Junior	III Addl. Junior	II Addl. Junior Civil	I Addl. Junior Civil
	Civil Judge's	Civil Judge's	Judge's Court-cum-	Judge's Court-cum-
	Court-cum-XV	Court-cum-XIV	XIII Addl.	XII Addl.
	Addl.	Addl.	Metropolitan	Metropolitan
	Metropolitan	Metropolitan	Magistrate,	Magistrate,
	Magistrate,	Magistrate,	Medchal-Malkajgiri	Medchal-Malkajgiri
	Medchal-	Medchal-	District at	District at
	Malkajgiri District	Malkajgiri District	Kukatpally	Kukatpally
	at Kukatpally	at Kukatpally	(situated in the	(situated in the
		(situated in the	Same Building)	Same Building)
		Same Building)		

IN THE COURT OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE L7. Dis. No 58/2022 VIKARABAD DISTRICT.

Dated: 20/6/22

From:

K.Sudarshan, Prl. District and Sessions Judge, Vikarabad District.

To:

The Hon'ble Registrar (Vigilance) Hob'ble High Court for the State of Telangana at Hyderabad.

Honoured Sir,

JUN 2022

Submission – Submission of Alternative in – charge Arrangements of Prl.district and Sessions Court , Vikarabad District during the leave period /training/transfers of Judicial Officers - Regarding.

ROC No.2193/22 the special Hon'ble High court for the State of Telangana.

With reference to the subject cited above, I am submitting herewith the information of alternative incharge arrangements of Prl. District and Sessions Court, Vikarabad District in respect of leave period /training /transfers of Judicial Officers as follows.

S.NO.	Name of the Court	First nearest Court to the court mentioned in column No.2 with distance/place of functioning wherever necessary	Second Nearest court to the Court mentioned in column No.2 with distance/place of functioning wherever necessary	Third Nearest court to the court mentioned in column No.2 with distance /place of functioning wherever necessary
1	2	3	4	5
1	Prl.District & Sessions Judge's court. Vikarabad, Vikarabad district	I Addl.District & session Judge's Court, cum-special session Judge for fast tracking the cases relating to atrocities against women, Vikarabad, Vikarabad district (Situated in the same Building/Campus)	Prl.District and Sessions Judge , Ranga Reddy.	I Addl . District and Sessions Judge- cum – Metropolitan Sessions Judge at L.B. Nagar.
2	I Addl. District & session Judge's Court, - Cum – Spectial Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad, Vikarabad district	Prl. District & Sessions Judge's Court, Vikarabad, Vikarabad District (Situated in the same Building /campus)	I Addl . District and Sessions Judgen cum — Metropolitan Sessions Judge at L.B. Nagar.	II Addl . District and Sessions Judgen cum – Metropolitan Sessions Judge L.B. Nagar.

		I		
3	Senior civil Judge's Court – Cum-	Prl. Senior civil	I Addl. Senior Civil	II Addl. Senior Civil
	Assistant Sessions	Judge at L.B. Nagar	Judge at L.B.	Judge at L.B. Nagar.
	Judge, Vikarabad		Nagar.	
	district			
4	Principal Junior civil	I Addl. Junior civil	Junior civil Judge's	Junior Civil Judge's
	Judge's court- cum-	Judge's court-cum-l	copurt-cum-	Court-cum-Judicial
	Judicial Magistrate of	Addl. Judicial	Judicial Magistrate	Magistrate of first
	first class, Vikarabad,	magistrate of first	of first class, pargi,	Class, Tandur,
	Vikarabad District.	class, Vikarabad,	Vikarabad District.	Vikarabd district .
		Vikarabad District.	(situate at a	(Situated at a
		(Situated in the	distance of	distance of
		same	approximately 20	approximately 40
		Building/Campur)	K.m.)	k.m)
5	I Addl. Junior Civil	Principal Junior	Junior Civil Judge's	Junior Civil Judge's
	Judge's court – cum-l	Civil Judge's Court-	court-cum-Judicial	Court-cum-Judicial
	Addl.Judicial	cum-Judicial	magistyrate of	magistrate of First
	Magistrate of First	Magistrate of First	first Class, Pargi,	Class, Tandur,
	Class , Vikarabad,	Class , Vikarabad,	Vikarabad district	Vikarabad District.
	Vikarabad district.	Vikarabad District.	. (Situated at a	(Situated at a
		(situated in the	distance of	distance of
		same	approximately 20	approximately 40
		Building/campus)	k.m.)	k.m.)
6	Prl. Junior Civil	Principal Junior	I Addl. Junior Civil	Junior civil Judge's
	Judge's court-cum-	Civil Judge's Court-	Judge's court –	Court –cum-Judicial
	Judicial magistrate of	cum-Judicial	cum-I Addl.Judicial	Magistrate of First
	first Class, Pargi,	Magistrate of First	Magistrate of First	Class, Kodangal,
	Vikarabad district	Class , Vikarabad,	Class , Vikarabad,	Vikarabad District
		Vikarabad District.	Vikarabad district. (Situated at a	(situated at a distance of
		(Situated at a distance of	distance of	approximately 30
		approximately 20	approximately 20	k.m)
		k.m.)	k.m.)	Killij
7	Junior Civil Judge's	Junior civil judge's	Prl. Junior Civil	I Addl. Junior Civil
	court-cum-Judicial	court-cum-Judicial	Judge's court-	Judge's Court-cum-I
	Magistrate of first	Magistrate of first	cum-I Addl.	Addl. Judicial
	Class. Tandur,	Class, Kodangal,	Judicial Magistrate	Magistrate of First
	Vikarabad District.	Vikarabad District .	of first Class,	class, Vikarabad,
		(situated at a	Vikarabad,	Vikarabad District.
		distance of	Vikarabad District.	(situated at a
		approximately 18	(Situated at a	distance of
		k.m.)	distance of	approximately 40
			approximately 40	k.m)
0	Limina di il li de de	lunion duit lustests	k.m.)	
8	Junior civil Judge's	Junior civil Judge's court-cum-Judicial	Junior civil Judge's court-cum-Judicial	Principal Junior civil
	Court-cum-judicial	Magistrate of First	Magistrate of First	Judge's court-cum-
	magistrate of First Class, Kodangal,	class, Tandur,	class, Pargi,	Judicial Magistrate of
	Vikarabad District .	Vikarabad District .	Vikarabad district,	first class, Vikarabad,
	vikarabau District .	(Situasted at a	(situated at a	Vikarabad district.
		distance of	distance of	(situated at a
		Approximately 18	approximately 30	distance of
		k.m.)	k.m.)	approximately 50
	The state of the s			

Yours faithfully,

Prl. District and Sessions Judge, Vikarabad Districtudge

Copy to:

The Principal District and Sessions Judge, Ranga Reddy District.

IN THE COURT OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE VIKARABAD DISTRICT.

LT. DIS. NOSS /2022

Dard: 20/6/22

From:

To:

K.Sudarshan,
Prl. District and Sessions Judge,
Vikarabad District.

The Hon'ble Registrar (Vigilance) Hob'ble High Court for the State of Telangana at Hyderabad.

Honoured Sir,

Sub: Submission – Submission of Alternative in – charge Arrangements of Prl.district and Sessions Court, Vikarabad District during the leave period /training/transfers of Judicial Officers - Regarding.

Ref: ROC No.2193/22 the special Hon'ble High court for the State of Telangana.

With reference to the subject cited above, I am submitting herewith the information of alternative incharge arrangements of Prl. District and Sessions Court, Vikarabad District in respect of leave period /training /transfers of Judicial Officers as follows.

S.NO.	Name of the Court	First nearest Court to the court mentioned in column No.2 with distance/place of functioning wherever necessary	Second Nearest court to the Court mentioned in column No.2 with distance/place of functioning wherever necessary	Third Nearest court to the court mentioned in column No.2 with distance /place of functioning wherever necessary
1	2	3	4	5
1	Prl.District & Sessions Judge's court. Vikarabad, Vikarabad district	I Addl.District & session Judge's Court, cum-special session Judge for fast tracking the cases relating to atrocities against women, Vikarabad, Vikarabad district (Situated in the same Building/Campus)	Prl.District and Sessions Judge , Ranga Reddy.	I Addl . District and Sessions Judge- cum – Metropolitan Sessions Judge at L.B. Nagar.
2	I Addl. District & session Judge's Court, - Cum – Special Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad, Vikarabad district	Prl. District & Sessions Judge's Court, Vikarabad, Vikarabad District (Situated in the same Building /campus)	I Addl . District and Sessions Judge- cum – Metropolitan Sessions Judge at L.B. Nagar.	If Addl. District and Sessions Judge- cum – Metropolitan Sessions Judge L.B. Nagar.

3	Senior civil Judge's Court – Cum- Assistant Sessions Judge, Vikarabad district	Prl. Senior civil Judge at L.B. Nagar	I Addl. Senior Civil Judge at L.B. Nagar.	II Addl. Senior Civil Judge at L.B. Nagar.
4	Principal Junior civil Judge's court- cum- Judicial Magistrate of first class, Vikarabad, Vikarabad District.	I Addl. Junior civil Judge's court-cum-l Addl. Judicial magistrate of first class, Vikarabad, Vikarabad District. (Situated in the same Building/Campur)	Junior civil Judge's copurt-cum- Judicial Magistrate of first class, pargi, Vikarabad District. (Situate at a distance of approximately 20 K.m.)	Junior Civil Judge's Court-cum-Judicial Magistrate of first Class, Tandur, Vikarabd district . (Situated at a distance of approximately 40 k.m)
5	I Addl. Junior Civil Judge's court – cum-I Addl.Judicial Magistrate of First Class, Vikarabad district.	Principal Junior Civil Judge's Court- cum-Judicial Magistrate of First Class , Vikarabad, Vikarabad District. (situated in the same Building/campus)	Junior Civil Judge's court-cum-Judicial Magistrate of first Class, Pargi, Vikarabad district. (Situated at a distance of approximately 20 k.m.)	Junior Civil Judge's Court-cum-Judicial magistrate of First Class, Tandur, Vikarabad District. (Situated at a distance of approximately 40 k.m.)
6	Prl. Junior Civil Judge's court-cum- Judicial Magistrate of first Class, Pargi, Vikarabad district	Principal Junior Civil Judge's Court- cum-Judicial Magistrate of First Class , Vikarabad, Vikarabad District. (Situated at a distance of approximately 20 k.m.)	I Addi. Junior Civil Judge's court – cum-I Addl.Judicial Magistrate of First Class, Vikarabad, Vikarabad district. (Situated at a distance of approximately 20 k.m.)	Junior civil Judge's Court –cum-Judicial Magistrate of First Class, Kodangal, Vikarabad District (situated at a distance of approximately 30 k.m)
7	Junior Civil Judge's court-cum-Judicial Magistrate of first Class. Tandur, Vikarabad District.	Junior civil judge's court-cum-Judicial Magistrate of first Class, Kodangal, Vikarabad District . (situated at a distance of approximately 18 k.m.)	Prl. Junior Civil Judge's court- cum-I Addl. Judicial Magistrate of first Class, Vikarabad, Vikarabad District. (Situated at a distance of approximately 40 k.m.)	I Addl. Junior Civil Judge's Court-cum-l Addl. Judicial Magistrate of First class, Vikarabad, Vikarabad District. (situated at a distance of approximately 40 k.m)
8	Junior civil Judge's Court-cum-judicial magistrate of First Class, Kodangal, Vlkarabad District .	Junior civil Judge's court-cum-Judicial Magistrate of First class, Tandur, Vikarabad District . (Situasted at a distance of Approximately 18 k.m.)	Junior civil Judge's court-cum-Judicial Magistrate of First class, Pargi, Vikarabad district, (situated at a distance of approximately 30 k.m.)	Principal Junior civil Judge's court-cum- Judicial Magistrate of first class, Vikarabad, Vikarabad district. (situated at a distance of approximately 50 k.m.

Yours faithfully,

(A)

Prl. District and Sessions Judge,
Prl. Mikarabad District.
Viscophysions Judge
Viscophysions Judge

Copy to:

The Principal District and Sessions Judge, Ranga Reddy District.

-M. Krishna Murthy, Principal District Judge



Hanumakonda

(Off) 0870-2544392 e-mail: dcwarangal@gmail.com

Dis. No. 3099
Dated: \(\square\) \(\square

Τo

The Registrar (Vigilance), Hon'ble High Court for the State of Telangana, HYDERABAD.

Respected Madam,

1 3 JUN 2022
B spl- sec

Sub: Alternative In-charge Arrangements for District and Sessions Judges/ Senior Civil Judges/Junior Civil Judges of Hanumakonda District, during the leave period/training/transfer in view of establishment of 33 New Judicial Districts in the State of Telangana - Submission of Information – Reg.

Ref: Letter R.O.C. No. 2193/2022-B.Spl., dt.03/06/2022, of Hon'ble High Court for the State of Telangana.

Adverting to the subject cited, I am submitting herewith the information in respect of alternative in-charge arrangements of all the courts in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges of Hanumakonda District in the prescribed proforma as desired.

		First Nearest	Second Nearest	Third Nearest
		Court of the	Court of the Court	Court of the Court
		Court Mentioned	Mentioned in	Mentioned in
Sl.No		in column No.2	column No.2 with	column No.2 with
	Designation of the Court	with	Distance/Place of	Distance/Place of
		Distance/Place	functioning where	functioning where
		of functioning	ever necessary	ever necessary
		where ever		
		necessary		
1.	Principal District and Sessions	Chairman, Land	Judge, Family Court	Industrial Tribunal –
	Judge, Hanumakonda	Reforms Appellate	– Cum- II Additional	cum-Labour Court,
		Tribunal – Cum – I	District and Sessions	Hanumakonda
		Additional District	Judge,	
		and Sessions	Hanumakonda	
		Judge,		
		Hanumakonda		
2.	Chairman, Land Reforms	Principal District	Judge, Family Court	Industrial Tribunal –
	Appellate Tribunal – Cum – I	and Sessions	– Cum- II Additional	cum-Labour Court,
	Additional District and Sessions	Judge,	District and Sessions	Hanumakonda
	Judge, Hanumakonda	Hanumakonda	Judge,	
2	1.1.5.7.6.1.6.11	Chairman	Hanumakonda	Principal District
3.	Judge, Family Court – Cum- II Additional District and Sessions	Chairman, Land Reforms Appellate	Industrial Tribunal – cum-Labour Court,	Principal District and Sessions Judge,
		Tribunal – Cum – I	Hanumakonda	Hanumakonda
	Judge, Hanumakonda	Additional District	Hunumakonda	Hanamakonda
		and Sessions		
		Judge,		
		Hanumakonda		
4.	Industrial Tribunal –cum-Labour	Judge, Family	Chairman, Land	Principal District
	Court, Hanumakonda	Court – Cum- II	Reforms Appellate	and Sessions Judge,
		Additional District	Tribunal – Cum – I	Hanumakonda
		and Sessions	Additional District	
		Judge,	and Sessions Judge,	
		Hanumakonda	Hanumakonda	

5.	Principal Senior Civil Judge – Cum- Assistant Sessions Judge,	Secretary, District Legal services	Additional Senior Civil Judge –Cum-	Principal Senior C
	Hanumakonda	Authority, Warangal	Additional Assistant Sessions Judge, Hanumakonda	Assistant Sessions Judge, Warangal
6.	Additional Senior Civil Judge – Cum-Additional Assistant Sessions Judge, Hanumakonda	Principal Senior Civil Judge – Cum- Assistant Sessions Judge, Hanumakonda	Secretary, District Legal services Authority, Warangal	Principal Senior Civil Judge – Cum- Assistant Sessions Judge, Warangal
7.	Principal Junior Civil Judge – Cum- Judicial Magistrate of First Class, Hanumakonda	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Hanumakonda	Special Judicial Magistrate of First Class (Mobile) under PCR Act –Cum- II Additional Junior Civil Judge, Hanumakonda	III Additional Junior Civil Judge – Cum- III Additional Judicial Magistrate of First Class, Hanumakonda
8.	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Hanumakonda	Principal Junior Civil Judge – Cum- Judicial Magistrate of First Class, Hanumakonda	IV Additional Junior Civil Judge –Cum- IV Additional Judicial Magistrate of First Class (Juvenile Court) , Hanumakonda	III Additional Junior Civil Judge – Cum- III Additional Judicial Magistrate of First Class, Hanumakonda
9.	Special Judicial Magistrate of First Class (Mobile) under PCR Act –Cum- II Additional Junior Civil Judge, Hanumakonda	III Additional Junior Civil Judge – Cum- III Additional Judicial Magistrate of First Class, Hanumakonda	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Hanumakonda	IV Additional Junior Civil Judge –Cum- IV Additional Judicial Magistrate of First Class (Juvenile Court) , Hanumakonda
10.	III Additional Junior Civil Judge Cum- III Additional Judicial Magistrate of First Class, Hanumakonda	IV Additional Junior Civil Judge –Cum- IV Additional Judicial Magistrate of First Class (Juvenile Court), Hanumakonda	Special Judicial Magistrate of First Class (Mobile) under PCR ActCum- II Additional Junior Civil Judge, Hanumakonda	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Hanumakonda
11.	IV Additional Junior Civil Judge – Cum- IV Additional Judicial Magistrate of First Class (Juvenile Court) , Hanumakonda	Special Judicial Magistrate of First Class (Mobile) under PCR Act – Cum- II Additional Junior Civil Judge, Hanumakonda	III Additional Junior Civil Judge – Cum- III Additional Judicial Magistrate of First Class, Hanumakonda	Principal Junior Civil Judge – Cum- Judicial Magistrate of First Class, Hanumakonda
12.	Judicial Magistrate of First Class for Railways, Kazipet	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Hanumakonda	III Additional Junior Civil Judge – Cum- III Additional Judicial Magistrate of First Class, Hanumakonda	Special Judicial Magistrate of First Class (Mobile) under PCR Act –Cum- II Additional Junior Civil Judge, Hanumakonda
13.	Principal Junior Civil Judge – Cum- Judicial Magistrate of First Class, Parkal	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Parkal	Special Judicial Magistrate of First Class (Mobile) under PCR Act –Cum- II Additional Junior Civil Judge, Hanumakonda	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Hanumakonda
14.	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Parkal	Principal Junior Civil Judge –Cum- Judicial Magistrate of First Class, Parkal	IV Additional Junior Civil Judge –Cum- IV Additional Judicial Magistrate of First Class (Juvenile Court) , Hanumakonda	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Hanumakonda

Yours faithfully

Rrincipal District Judge,
Hanumakonda.

Smt.Koka Radha Devi, Principal District Judge. Warangal (Off) 0870-2544392 e-mail: e-mail: <u>war.pdj-ts@indian</u> courts.nic.incom

Dis. No.57 Dated:08 /06/2022.

To The Registrar (Vigilance), Hon'ble High Court for the State of Telangana, HYDERABAD.

Respected Madam,

Sub: Alternative In-charge Arrangements for District and Sessions Judges/ Senior Civil Judges/Junior Civil Judges of Warangal District, during the leave period/training/transfer in view of establishment of 33 New Judicial Districts in the State of Telangana - Submission of Information - Reg.

Ref: Letter R.O.C. No. 2193/2022-B.Spl., dt.03/06/2022, of Hon'ble High Court for the State of Telangana.

Adverting to the subject cited, I am submitting herewith the information in respect of alternative in-charge arrangements of all the courts in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges of Warangal District in the prescribed proforma as desired.

SI. No	Designation of the Court	First Nearest Court of the Court Mentioned in column No.2 with Distance/Plac e of functioning where ever necessary	Second Nearest Court of the Court Mentioned in column No.2 with Distance/Plac e of functioning where ever necessary	Third Nearest Court of the Court Mentioned in column No.2 with Distance/Place of functioning where ever necessary
1.	Principal District and Sessions Judge, Warangal.	Special Judge For Trial of Cases under SCs and STs (POA) Act, 1989-cum- II Additional District and Sessions Judge, Warangal.	I Additional District and Sessions Judge, Warangal at Hanumakonda (Post kept vacant)	Co-Operative Tribunal, Warangal.
	I Additional District and Sessions Judge, Warangal. (Post Kept Vacant)	Principal District and Sessions Judge, Warangal	Special Judge For Trial of Cases under SCs and STs (POA) Act, 1989-cum- II Additional District and Sessions Judge, Warangal	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Warangal (Post kept vacant)

	Special Judge For	I Additional	Co Operation	
3.	Trial of Cases	District and	Co-Operative	Fast Track Special
	under SCs and		Tribunal,	Court for expeditious
		Sessions Judge,	Warangal.	disposal of cases of
	STs (POA) Act,	Warangal.		Rape and Protection
	1989-cum- II	(Post kept	1	
	Additional District	vacant)		of Child against
	and Sessions	vacane,		Sexual Offences
				(POCSO) Act,
	Judge, Warangal.			Warangal
4.	5 T			(Post kept vacant)
4.	Fast Track Special	Principal District	Special Judge	I Additional District
	Court for	and Sessions	For Trial of	
	expeditious	Judge, Warangal		and Sessions Judge,
	disposal of cases	Judge, Warangar	Cases under	Warangal
	·	1	SCs and STs	
	of Rape and	1	(POA) Act,	1
	Protection of		1989-cum- II	Ti-
	Child against		Additional	T.
	Sexual Offences			Y
	(POCSO) Act,		District and	k
			Sessions Judge,	,
7	Warangal		Warangal	
	(Post kept vacant)			
5.	Co-Operative	Special Judge	Principal District	Fast Track Special
	Tribunal,	For Trial of	and Sessions	
	Warangal.	Cases under		Court for expeditious
	Warangan.		Judge, Warangal	disposal of cases of
- 1		SCs and STs	1	Rape and Protection
- 1		(POA) Act,		of Child against
		1989-cum- II		Sexual Offences
		Additional	1	(POCSO) Act,
		District and		
- 1			1	Warangal (Post kept
- 1		Sessions Judge,		vacant)
_		Warangal		
5.	Secretary, District	Senior Civil	Principal Senior	I Additional Senior
	Legal Services	Judge-cum-	Civil Judge-cum-	Civil Judge -Cum-
- 1	Authority,	Assistant	Assistant	Additional Assistant
- 1	Warangal	Sessions Judge,	Sessions Judge,	
- 1	Warangar			
- 1		Warangal	Hanumakonda	Hanumakonda
		(Post kept		(Post kept vacant)
		vacant)		
	Senior Civil Judge-	Principal Senior	Secretary,	Senior Civil Judge
	cum- Assistant	Civil Judge-cum-	District Legal	cum- Assistant
	Sessions Judge,	Assistant	Services	Sessions Judge,
			Authority,	Narsampet
- 1	Warangal.	Sessions Judge,		
-	(Post kept vacnt)	Hanumakonda	Warangal.	(Post kept vacant)
	Senior Civil Judge	Senior Civil	Secretary,	Principal Senior Civil
	-cum- Assistant	Judge-cum-	District Legal	Judge-cum- Assistant
	Sessions Judge,	Assistant	Services	Sessions Judge,
	Narsampet	Sessions Judge,	Authority,	Hanumakonda
	(post kept	Warangal. (Post	Warangal	
			Varangar	
1	vacant)	kept vacant)	11 Andalbi1	III Additional lucies
	Principal Junior	I Additional	II Additional	III Additional Junior
	Civil Judge -cum-	Junior Civil	Junior Civil	Civil Judge – cum- III
	Judicial	Judge -cum- I	Judge – Cum- II	Additional Judicial
	Magistrate of First	Additional	Additional	Magistrate of First
	Class, Warangal.	Judicial	Judicial	Class, Warangal.
	Ciass, vialangai.	,	Magistrate of	,
		First Class	First Class,	
		(Juvenile Court),	Warangal.	
		Warangal		
1	I Additional	Principal Junior	III Additional	Special Judicial
	Junior Civil Judge	Civil Judge -	Junior Civil	Magistrate of First
		cum- Judicial	Judge - cum- III	Class for Trial of
	-Cum- I Additional			
	Judicial	Magistrate of	Additional	cases under
1		. 5: 1	Judicial	Telanagana
1	Magistrate of First	First Class,	-	
	Magistrate of First Class (Juvenile	Warangal	Magistrate of	Prohibition & Excise

			Warangal	Additional Junior Civil
11.	Il Additional Junior Civil Judge - Cum- Il Additional Judicial Magistrate of First Class, Warangal	Special Judicial Magistrate of First Class for Trial of cases under Telanagana Prohibition & Excise Act - cum- IV Additional Junior Civil Judge, Warangal	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal	Judge, Warangal III Additional Junior Civil Judge - cum- III Additional Judicial Magistrate of First Class, Warangal
12.	III Additional Junior Civil Judge - cum- III Additional Judicial Magistrate of First Class, Warangal	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Warangal	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal	Special Judicial Magistrate of First Class for Trial of cases under Telanagana Prohibition & Excise Act -cum- IV Additional Junior Civil Judge, Warangal
13.	Special Judicial Magistrate of First Class for Trial of cases under Telanagana Prohibition & Excise Act -cum- IV Additional Junior Civil Judge, Warangal	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Warangal	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Warangal	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal
14.		Special Judicial Magistrate of First Class for Trail of cases under Telangana prohibition & Excise Act - cum- IV Additional Junior Civil Judge, Warangal	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Warangal	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Warangal

Yours faithfully,

Principal District Judge, 8 6 22 Warangal.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS COURT JANGAON.

To

DIS.NO.34

DATED: 10-06-2022.

From Smt. K. Sailaja,

Prl. Dist. & Sessions Judge, JANGAON. The Hon'ble Registrar Vigilence High Court for the State of Telangana, Hyderabad.

Honoured Madam,

Sub:

ALTERNATIVE INCHARGE ARRANGEMENTS – Forwarding of alternate in-charge arrangements of Smt. K. Sailaja, Prl. District & Sessions Judge, Jangaon during the leave period/training/transfers in view of the establishment of 33 New Judicial Districts in the State of Telangana – Regarding.

1. Hon'ble High Court's letter vide ROC.No. 2193/2022-B.SPL.

Dt: **Q**3-06-2022.

2. Hon'ble High Court's Letter vide ROC.No. 346/E1/2021,

Dt: 19-05-2022.

* * * *

With references to the subject cited above, I am herewith forwarding the alternate in-charge officers from the neighboring districts of Jangaon who will be placed incharge during my leave period/training/transfers in view of establishment of 33 New Judicial Districts in the State of Telangana in the following prescribed proforma.

Sl.No.	Designation of the Court	First Nearest Court with Distance	Second Nearest Court with Distance	Third Nearest Court with Distance
1.	Prl. District and Sessions Court, Jangaon.	Prl. Distance & Sessions Court, Yadadri Bhuvanagiri with a distance of 42.8 KM.	at Warangal	

This is for favour of honour's kind consideration.

Yours faithfully,

Prl. District and Sessions Judge, Jangaon.

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE AT JANGAON

Dis.No. 64

Dated: 21-06-22

From

Smt. K. Sailaja, Prl. District & Sessions Judge,

JANGAON.

To

The Hon'ble Registrar (Vigilance), High Court for the State of Telangana, Hyderabad.

Honoured Madam,

ALTERNATIVE INCHARGE ARRANGEMENTS - Jangaon District -Forwarding of alternate in-charge arrangements of Smt. A. Kanchana Reddy, Senior Civil Judge, Jangaon, Sri. Prithvi Raj D T, Prl. Junior Civil Judge, Jnagaon and Smt. CH. Narmada, Addl. Junior Civil Judge, Jangaon during the leave period/training/transfers in view of the establishment of 33 New Judicial Districts in the State of Telangana - Regarding.

Ref:

1. Hon'ble High Court's letter vide ROC.No. 2193/2022-B.SPL. Dt: 03-06-2022.

2. Hon'ble High Court's Letter vide ROC.No. 346/E1/2021, Dt: 19-05-2022.

-000-

With references to the subject cited above, I am herewith forwarding the alternate in-charge arrangements for Smt. A. Kanchana Reddy, Senior Civil Judge, Jangaon, Sri. Prithvi Raj D T, Prl. Junior Civil Judge, Jnagaon and Smt. CH. Narmada, Addl. Junior Civil Judge, Jangaon from the neighboring districts of Jangaon who will be placed incharge during of leave period/training/transfers in view of establishment of 33 New Judicial Districts in the State of Telangana in the following prescribed proforma.

This is for favour of honour's kind consideration.

Yours Faithfully,

VC. Saily-

Principal District & Sessions Judge, Jangaon.

OFFICE OF THE PRINCIPAL JUNIOR CIVIL JUDGE - CUM- JUDICIAL MAGISTRATE OF FIRST CLASS, JANGAON.

DIS.No. 483

DATED: 20-06-2022

From:

To

Prithvi Raj D T, Prl.Junior Civil Judge-Cum-Judicial Magistrate of First Class, J A N G A O N. The Hon'ble Prl. Dist. & Sessions Judge, JANGAON.

Honoured Madam.

Sub: HIGH COURT FOR THE STATE OF TELANGANA - Alternative incharge arrangements-District and Sessions Judges/Senior civil Judges/Junior Civil Judges-Making alternate incharge arrangements during the leave period/training/transfers, information called for in view of establishment of 33 New Judicial Districts in the state of Telangana- Submitting-Reg.

Ref:- Dis.No. 56, Dt: 20.06.2022 of the Hon'ble Prl. District and Sessions Judge, Jangaon.

-000-

With reference to the subject cited, I am herewith submitting the information regarding the Alternative incharge arrangements-District and Sessions Judges/Senior civil Judges/Junior Civil Judges-Making alternate incharge arrangements during the leave period/training/transfers, information called for in view of establishment of 33 New Judicial Districts in the state of Telangana, in prescribed proforma.

SI. DESIGNATION OF THE COULD BE SESSIONS JUDGE TO SESSIONS JUDGE T	MENTIONED IN COLUMN	NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER	COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLAC E OF
CIVIL JUDGE C	IOR ADDL. JUNIOR CIVIL JUDGE IUM CUM JUDICIAL MAGISTRATE OF FIRST CLASS AT OF JANGAON AT	CLASS MAGISTRATE FOR RAILWAY,	MAGISTRATE (MOBILE) FOR

Yours faithfully.

Principal Junio Civil Judge - Cum-Judicial Magistrate of First Class, Jangaon.

OFFICE OF THE SENIOR CIVIL JUDGE, JANGAON

DIS.No. 268

Date: 20-06-2022

From

To

Smt A. Kanchana Reddy, Senior Civil Judge, Jangaon. The Hon'ble Prl. District Judge, Jangaon.

Honoured Madam,

Sub:- HIGH COURT FOR THE STATE OF TELANGANA - ALTERNATIVE INCHARGE ARRANGEMENTS - Submission of information of District and Sessions Judges/Senior Civil Judges/Junior Civil Judges - Making alternate in-charge arrangements during the year period/training/transfers in view of 33 New Judicial Districts in the state of Telangana - Regarding.

- Ref:- 1). Hon'ble Registrar (Vigilance) vide ROC. No. 2193/2022-B.SPL, Dt:03-06-2022.
 - 2). Letter issued by the Hon'ble High Court's vide ROC. No. 346/E1/2021, Dt: 19.05.2022.
 - 3). Communicated by the Hon'ble Prl. District Judge, Jangaon vide Dis.No. 56, Dt:20-06-2022.

-000-

With reference to the subject cited above, I have the honour I am submit herewith the Information of District and Sessions Judges/Senior Civil Judges/Junior Civil Judges - Making alternate in-charge arrangements during the year period/training/transfers in view of 33 New Judicial Districts in the state of Telangana as prescribed proforma.

Yours faithfully.

Senior Civil Judge,

Jangaon

Encl: Proforma

SI.No	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLA CE OF FUNCTION WHERE EVER NECESSARY	SECOND NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLA CE OF FUNCTION WHERE EVER NECESSARY	THIRD NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLA CE OF FUNCTION WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1	Smt A. Kanchana Reddy, Senior Civil Judge, Jangaon	Senior Civil Judge, Bhongir	Senior Civil Judge, Hanamkonda	Senior Civil Judge, Warangal

Sessions Judge

QZ

21-06-22

Senior Civil Judge, Jangaon

OFFICE OF THE ADDL. JUNIOR CIVIL JUDGE CUM JUDICIAL MAGISTRATE OF FIRST CLASS AT JANGAON, JANGAON.

DIS.No. 407

DATED: 20 -06-2022

From:

То

CH. Narmada, Addl. Junior Civil Judge-Cum-Judicial Magistrate of First Class, I A N G A O N.

The Hon'ble Prl. Dist. & Sessions Judge, IANGAON.

Honoured Madam,

Sub: HIGH COURT FOR THE STATE OF TELANGANA - Alternative incharge arrangements-District and Sessions Judges/Senior civil Judges/Junior Civil Judges-Making alternate incharge arrangements during the leave period/training/transfers, information called for in view of establishment of 33 New Judicial Districts in the state of Telangana- Submitting-Reg.

Ref:- Dis.No. 56, Dt: 20.06.2022 of the Hon'ble Prl. District and Sessions Judge, Jangaon.

-000-

With reference to the subject cited, I am herewith submitting the information regarding the Alternative incharge arrangements-District and Sessions Judges/Senior civil Judges/Junior Civil Judges-Making alternate incharge arrangements during the leave period/training/transfers, information called for in view of establishment of 33 New Judicial Districts in the state of Telangana, in prescribed proforma.

	DESIGNATION OF THE COURT	OF THE COURT MENTIONED IN COLUMN	NEAREST COURT TO THE COURT MENTIONED IN	COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLAC E OF FUNCTIONING
1 essions Ju	JUDICIAL MAGISTRATE OF	PRINCIPAL JUNIOR CIVIL JUDGE CUM JUDICIAL MAGISTRATE OF FIRST	FOR RAILWAY,	FIRST CLASS MAGISTRATE (MOBILE) FOR

Yours faithfully

Addl. Junior Civil Judge - Cum-Judicial Magistrate of First Class, Jangaon. OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE AT MAHABUBABAD

Dis.No. 297

Dated: 22/6/2022

From:

P.Vasanth

Principal District and Sessions Judge

MAHABUBABAD.

TO

The Hon'ble Registrar (Vigilance) High Court for the State of Telangana,

HYDERABAD.

Madam.

HIGH COURT FOR THE STATE OF TELANGANA – ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/Senior Civil Judges/Junior Civil Judges – Making alternate in-charge arrangements during the leave period/training/transfers- Submission of information – Regarding.

7 JUN 2822ROC.Np.2193/2022-B.SPL of the Hon'ble Registrar (Vigilance) High the state of Telangana, Hyderabad.

Court for

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With reference to the above subject cited, I am Submitting here with the information with regard to the alternate in-charge arrangements during the leave period/training/transfers in respect of all Courts pertaining to the Mahabubabad District in

the table given below.

SI.N o.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO 2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY
01.	Prl.District and Sessions Court,	POCSO Court,	Prl.Dist Court,	Prl.District Court,
	Mahabubabad	Mahabubabad	Warangal.	Hanamkonda.
2.	Senior Civil Judge's Court,	Senior Civil Judge's	Senior Civil Judge's	Senior Civil Judge's
	Mahabubabad	Court, Narsampet	Court, Warangal	Court, Hanamkonda.
3.	Prl.Jr.Civil Judge's Court,	I-Addl.JFCM,	Jr.Civil Judge's Court,	Jr.Civil Judge's Court,
	Mahabubabad	Mahabubabad	Thorrur	Narsampet.
4.	I-Addl.JFCM, Mahabubabad.	Prl.Jr.Civil Judge's Court, Mahabubabad	Jr.Civil Judge's Court, Thorrur	Jr.Civil Judge's Court, Narsampet.

Yours faithfully,

Principal District Judge,
Mahabubabad.

2648

OFFICE OF THE PRINCIPAL DISTRICT JUDGE :: AT MULUG

Dis.No. 60

Dated: 20.06.2022

From:

Smt. PVP Lalitha Siva Jyothi Principal District Judge,

Mulugu

To

The Registrar (Vigilance), High Court for the State of Telangana, HYDERABAD.

Sir,

ALTERNATIVE IN CHARGE ARRANGEMENTS - Submission of certain information with regard to alternate in-charge arrangements during the leave period/training/transfers in the cadre of District and Sessions Judges, Senior wil Judges and Junior Civil Judges in the unit of Principal District and Sessions Court, Mulugu – Regarding.

letter in ROC. No. 2193/2022-B.Spl, dated 03.06.2022 of Hon'ble High Court for the state of Telangana.

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nent to the subject cited above, I am submitting herewith certain information for the alternate in-charge arrangements of District and Sessions Judges/ Senior Civil Judges / Junior Civil Judges during the leave period/training/transfers, in the prescribed proforma.

4	SL. NO.	DESIGNATION OF THE COURT	MENTIONED IN COLUMN NO.2 WITH DISTANCE /	SECOND NEAREST COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER NECESSARY	COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE /
	(1)	(2)	(3)	(4)	(5)
	1.	Principal District and Sessions Judge, Mulugu	Principal District and Sessions Judge, Hanamkonda (51 Kms)	Principal District and Sessions Judge, Warangal at Hanamkonda (51 Kms)	Principal District and Sessions Judge, Jayashankar Bhupalpally (65 Kms)
	2.	Senior Civil Judge- cum-Assistant Sessions Judge, Mulugu	Principal Senior Civil Judge- cum-Assistant Sessions Judge, Hanamkonda (51 Kms)	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Warangal at Hanamkonda (51 Kms)	Senior Civil Judge- cum-Assistant Sessions Judge, Jayashankar Bhupalpally (65 Kms)
	3.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class , Mulugu	Addl. Junior Civil Judge-cum- Addl.Judicial Magistrate of First Class Judge, Mulugu	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class Court, Hanamkonda (51 Kms)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class Judge, Jayashankar Bhupalpally (65 Kms)
	4.	Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class, Mulugu	Principal Junior Civil Judge- cum-Judicial Magistrate of First Class, Mulugu	I-Additional Junior Civil Judge-cum-IAdditional Judicial Magistrate of First Class, Hanamkonda (51 Kms)	I-Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Jayashankar Bhupalpally (65 Kms)

Yours faithfully,

rincipal District Judge,

Mulug

OFFICE OF THE PRINCIPAL DISTIRCT AND SESSIONS JUDGE AT BHUPALPALLY

DIS.NO.

DATED: 7.6.22.

From:

M.Srinivasa Chary, Prl.District and Sessions Judge, Jayashankar-Bhupalpally.

To

The Hon'ble Registrar(Vigilance) High Court for the State of Telangana,

Hyderabad.

Honoured Sir,

Sub:- ALTERNATIVE INCHARGE ARRANGEMENTS – Submission of certain information alternate incharge arrangements during the leave period/ training/ transfers is shown in the prescribed proforma – Submitted – Reg. Roc.No.2193/2022-B.Spl. Dt.3.6.2022. Of Hon'ble High Court for the State of Telangana.

Anent to the subject cited above, I am submitting herewith the certain information for the alternate incharge arrangements of Distirct and Sessions Judges/Senior Civil Judges/Junior Civil Judges during the leave period/ training/ transfers is shown in the prescribed proforma hereunder.

Sl.No.	Designaton of the Court	First Nearest Court of the Court mentioned in column no.2 with Distance/Place of functioning where ever necessary	Second Nearest Court of the Court mentioned in column no.2 with Distance/Place of functioning where ever necessary	Third Nearest Court of the Court mentioned in column no.2 with Distance/Place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
1	Principal District and Sessions Judge, Jayashankar Bhupalpally	Prl.District and Sessions Judge, Mulugu 44km	Prl.District and Sessions Judge, Hanamkonda 72km	Prl.District and Sessions Judge,Warangal 72km 🗸 Hananikonda
2	Senior Civil Judge, Jayashankar Bhupalpally	Prl.Senior Civil Judge,Mulugu 44km	Prl.Senior Civil Judge, Hanamkonda 72km	Prl.Senior Civil Judge,Warangal 72km at Hanamkonda
3	Prl.Junior Civil Judge, Jayashankar Bhupalpally	Prl.Junior Civil Judge, Mulugu 44km	Prl.Junior Civil Judge, Hanamkonda 72km	Prl.Junior Civil Judge, Warangal 72km Hanamkonda
4	I-Addl.Junior Civil Judge, Jayashankar Bhupalpally	I-Addl.Junior Civil Judge, 44km Mulugu	I-Addl.Junior Civil Judge, Hanamkonda 72km	I-Addl.Junior Civil Judge, Warangal 72km Hanamkonda

This is submitted for favour of information, as directed.

Yours faithfully

Prl.District and Sessions Judge, Jayashankar-Bhupalpally.

OFFICE OF THE CHIEF JUDGE: CITY CIVIL COURT: HYDERABAD

No.CCC-HYD/AW/E2/2S39 /2022

Dated: 08-06-2022

From:

Smt. Renuka Yara, Chief Judge, City Civil Court, HYDERABAD.

To:

The Registrar (Vigilance), Hon'ble High Court for the State of Telangana, HYDERABAD.

Madam,

Sub.:-

ALTERNATIVE INCHARGE ARRANGEMENTS - District and Sessions Judges / Senior Civil Judges / Junior Civil Judges -Making alternative in-charge arrangements during the leave period/ training/ transfers, information submitted in view of establishment of 33 New Judicial Districts in the State of

Telangana State – Regarding.

Read:-

Hon'ble High Court's ROC NO.2193/2022-B.SPL., Dated

03.06.2022.

Adverting to the above subject, I am furnishing the information in respect of all courts in cadre of District Judges, Senior Civil Judges and Junior Civil Judges in the prescribed table, for making in-charge arrangements in respect of leave period / training / transfer of any officer of this unit, vide separate sheet enclosed.

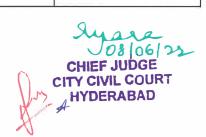
Yours faithfully,

CITY CIVIL COURT **HYDERABAD**

LIST OF ALL COURTS IN THE CADRE OF OF DISTRICT JUDGES, SENIOR CIVIL JUDGES AND JUNIOR CIVIL JUDGES IN THE UNIT OF CHIEF JUDGE, CITY CIVIL COURT, HYDERABAD FOR MAKING INCHARGE ARRANGEMENTS IN RESPECT OF LEAVE / TRAINING / TRANSFERS OF ANY OFFICER OF THE UNIT OF CHIEF JUDGE, CITY CIVIL COURT, HYDERABAD

	OF THE UNIT OF CHIEF JUDGE, CITY CIVIL COURT, HTDERABAD				
SL. No	DESIGNATION OF THE COURT	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER NECESSARY	COURT TO THE COURT MENTIONED IN COLUMN NO.2	MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF	
(1)	(2)	(3)	(4)	(5)	
1	Chief Judge, CCC, Hyd.	II Addl. Chief Judge, CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.	
2	I Addl. Chief Judge, CCC, Sec'bad.	XII Addl. Chief Judge, CCC, Sec'bad.	XXVII Addl. Chief Judge, CCC, Sec'bad.	Judge, Prl.Family Court, Sec'bad.	
3	II Addl. Chief Judge, CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.	CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.	
4	III Addl, Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.	XI Addl. Chief Judge, CCC, Hyd.	
5	IX Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.	XI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge, CCC, Hyd.	
6	X Addl. Chief Judge, CCC, Hyd.	XI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge, CCC, Hyd.	XXIV Addl. Chief Judge, CCC, Hyd.	
7	XI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge, CCC, Hyd.	XXIV Addl. Chief Judge, CCC, Hyd.	XXV Addl. Chief Judge, CCC, Hyd.	
8	XII Addl. Chief Judge, CCC, Sec'bad.	XXVII Addl. Chief Judge, CCC, Sec'bad.	I Addl. Chief Judge, CCC, Sec'bad.	Judge, Pri. Family Court, Sec'bad.	
9	XIV Addl. Chief Judge, CCC, Hyd.	XXIV Addl. Chief Judge, CCC, Hyd.	XXV Addl. Chief Judge, CCC, Hyd.	CCC, Hyd.	
10	XXIV Addl. Chief Judge, CCC, Hyd.	XXV Addl. Chief Judge, CCC, Hyd.	XXVI Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.	
11	XXV Addl. Chief Judge, CCC, Hyd.	XXVI Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.	
12	XXVI Addl. Chief Judge, CCC, Hyd.	XXV Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.	XI Addl. Chief Judge, CCC, Hyd.	
13	XXVII Addl. Chief Judge, CCC, Sec'bad.	XII Addl. Chief .Judge, CCC, Sec'bad.	I Addl. Chief Judge, CCC, Sec'bad.	Judge, Prl. Family Court, Sec'bad.	
14	Judge, Prl. Spl. Court in the cadre of District Judge for Trial and Disposal of Commercial Disputes, Hyd.	Addl. Spl. Court in the cadre of District Judge for Trial and Disposal of Commercial Disputes, Hyd.	II Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge, CCC, Hyd.	
15	Judge, Addl. Spl. Court in the cadre of District Judge for Trial and Disposal of Commercial Disputes, Hyd.	Prl. Spl. Court in the cadre of District Judge for Trial and Disposal of Commercial Disputes, Hyd.	II Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge, CCC, Hyd.	
16	Judge, Prl. Family Court, CCC, Hyd.	Judge, I Addl. Family Court, Hyd.	Judge, II Addl. Family Judge, CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.	
17	Judge, I Addl. Family Court, CCC, Hyd.	Judge, II Addl. Family Judge, CCC, Hyd.	Judge, Prl. Family Court, Sec'bad.	III Addl. Chief Judge, CCC, Hyd.	
18	Judge, II Addl. Family Court, CCC, Hyd.	Judge, I Addl. Family Court, Hyd.	Judge, Prl. Family Court, Sec'bad.	III Addl. Chief Judge, CCC, Hyd.	
19	Judge, Prl. Family Court, CCC, Sec'bad.	Judge, I Addl. Family Court, Sec'bad.	I Addl. Chief Judge, CCC, Sec'bad.	XII Addl. Chief Judge, CCC, Sec'bad.	
20	Judge, I Addl. Family Court, CCC, Sec'bad.	Judge, Prl. Family Court, Sec'bad.	I Addl. Chief Judge, CCC, Sec'bad.	XII Addl. Chief Judge, CCC, Sec'bad.	

		2		
(1)	(2)	(3)	(4)	(5)
21	I Senior Civil Judge, CCC, Hyd.	II Senior Civil Judge, CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.
22	II Senior Civil Judge, CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.	VII Senior Civil Judge, CCC, Hyd.
23	III Senior Civil Judge, CCC, Sec'bad	XIX Addl.Senior Civil Judge, CCC, Sec'bad.	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	XV AJ-cum-XIX ACMM, CCC, Sec'bad.
24	IV Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.	VII Senior Civil Judge, CCC, Hyd.	XVII Addl.Senior Civil Judge, CCC, Hyd.
25	V Senior Civil Judge, CCC, Hyd.	VII Senior Civil Judge, CCC, Hyd.	XVII Addl.Senior Civil Judge, CCC, Hyd.	XVIII Addl.Senior Civil Judge, CCC, Hyd.
26	VII Senior Civil Judge, CCC, Hyd.	XVII Addl.Senior Civil Judge, CCC, Hyd.	XVIII Addl.Senior Civil Judge, CCC, Hyd.	II Senior Civil Judge, CCC, Hyd.
27	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	XV AJ-cum-XIX ACMM, CCC, Sec'bad.	XVI AJ-cum-XX ACMM, CCC, Sec'bad	XIX Addl. Senior Civil Judge, CCC, Sec'bad
28	XV AJ-cum-XIX ACMM, CCC, Sec'bad.	XVI AJ-cum-XX ACMM, CCC, Sec'bad	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	XIX Addl. Senior Civil Judge, CCC, Sec'bad
29	XVI AJ-cum-XX ACMM, CCC, Sec'bad	XIV AJ-cum-XX ACMM, CCC, Sec'bad	XV AJ-cum-XIX ACMM, CCC, Sec'bad.	XIX Addl. Senior Civil Judge, CCC, Sec'bad
30	XVII Addl.Senior Civil Judge, CCC, Hyd.	XVIII Addl.Senior Civil Judge, CCC, Hyd.	II Senior Civil Judge, CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.
31	XVIII Addl.Senior Civil Judge, CCC, Hyd.	XVII Addl.Senior Civil Judge, CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.
32	XIX Addl.Senior Civil Judge, CCC, Sec'bad.	III Senior Civil Judge, CCC, Sec'bad	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	XV AJ-cum-XIX ACMM, CCC, Sec'bad.
33	Secretary, DLSA, CCC, Hyd.	I Senior Civil Judge, CCC, Hyd.	II Senior Civil Judge, CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.
34	l Junior Civil Judge, CCC, Sec'bad.	XI Junior Civil Judge, CCC, Sec'bad.	III Junior Civil Judge, CCC, Hyd.	IV Junior Civil Judge, CCC, Hyd.
35	II Junior Civil Judge, CCC, Hyd.	III Junior Civil Judge, CCC, Hyd.	IV Junior Civil Judge, CCC, Hyd.	V Junior Civil Judge, CCC, Hyd.
36	III Junior Civil Judge, CCC, Hyd.	IV Junior Civil Judge, CCC, Hyd.	V Junior Civil Judge, CCC, Hyd.	VI Junior Civil Judge, CCC, Hyd.
37	IV Junior Civil Judge, CCC, Hyd.	V Junior Civil Judge, CCC, Hyd.	VI Junior Civil Judge, CCC, Hyd.	VII Junior Civil Judge, CCC, Hyd.
38	V Junior Civil Judge, CCC, Hyd.	VI Junior Civil Judge, CCC, Hyd.	VII Junior Civil Judge, CCC, Hyd.	VIII Junior Civil Judge, CCC, Hyd.
39	VI Junior Civil Judge, CCC, Hyd.	VII Junior Civil Judge, CCC, Hyd.	VIII Junior Civil Judge, CCC, Hyd.	IX Junior Civil Judge, CCC, Hyd.
40	VII Junior Civil Judge, CCC, Hyd.	VIII Junior Civil Judge, CCC, Hyd.	IX Junior Civil Judge, CCC, Hyd.	X Junior Civil Judge, CCC, Hyd.
41	VIII Junior Civil Judge, CCC, Hyd.	IX Junior Civil Judge, CCC, Hyd.	X Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.
42	IX Junior Civil Judge, CCC, Hyd.	X Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.
43	X Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.
44	XI Junior Civil Judge, CCC, Sec'bad.	I Junior Civil Judge, CCC, Sec'bad.	III Junior Civil Judge, CCC, Hyd.	IV Junior Civil Judge, CCC, Hyd.
45	XIX Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.	XXII Junior Civil Judge, CCC, Hyd.
46	XX Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.	XXII Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.
47	XXI Junior Civil Judge, CCC, Hyd.	XXII Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.
48	XXII Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.



OFFICE OF THE METROPOLITAN SESSIONS JUDGE:: HYDERABAD

DIS.NO **2**64] /MSJ/Adm/HYD/2022 Dt:**2**

Dt:21-06-2022.

From:

Sri B. Papi Reddy, Metropolitan Sessions Judge, Hyderabad.

To

The Registrar(Vigilance), High Court for the State of Telangana Hyderabad

Madam,

Sub:- High court for the State of Telangana- Alternative incharge arrangements- District and Sessions Judges/Senior Civil Judges/Junior civil Judges- Making alternate in-charge arrangements during the leave period

/training/transfers/information called for in view of establishment of 33 New Judicial Districts in the State of Telangana- Information

Submitted – Regarding.

Ref:- Hon'ble High Court's ROC. No. 2193/2022-B.Spl dt 03-06-2022

Adverting to the subject and reference cited, I am submitting herewith the in respect of all courts in the Cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges in the prescribed table, for making alternative in-charge arrangements in respect of leave period/training/transfers of any officer in this unit .

S.NO	Designation of the Court	First Nearest court to the	Second Nearest court	Third Nearest court to
		court mentioned in Column	to the court mentioned	the court mentioned in
		No2 with distance /place of	in Column No2 with	Column No2 with
		functioning wherever	distance /place of	distance /place of
		necessary	functioning wherever	functioning wherever
			necessary	necessary
1	MSJ	I Addl MSJ	II Addl MSJ	IV Addl MSJ
		(within same complex)	(within same complex)	(within same complex)
2	I Addl MSJ	II Addl MSJ	IV Addl MSJ	V Addl MSJ
		(within same complex)	(within same complex)	(within same complex)
3	II Addl MSJ	IV Addl MSJ	I Addl MSJ	V Addl MSJ
		(within same complex)	(within same complex)	(within same complex)
4	IV Addl MSJ	V Addl MSJ	VII Addl MSJ	IX Addl MSJ
		(within same complex)	(within same complex)	(within same complex)
5	V Addl MSJ	IV Addl MSJ	VII Addl MSJ	IX Addl MSJ
		(within same complex)	(within same complex)	(within same complex)
6	VI Addl MSJ	VII Addl MSJ	IX Addl MSJ	V Addl MSJ
		(within 9 kms distance)	(within 9 kms distance)	(within 9 kms distance)
7	VII Addl MSJ	I XAddl MSJ	V Addl MSJ	IV Addl MSJ
	×	(within same complex)	(within same complex)	(within same complex)
8	IX Addl MSJ	VII Addl MSJ	V Addl MSJ	IV Addl MSJ
		(within same complex)	(within same complex)	(within same complex)
9	X Addl MSJ	I Addl MSJ	IV Addl MSJ	VII Addl MSJ
		(within same complex)	(within same complex)	(within same complex)
10	XI Addl MSJ	I Addl MSJ	VII Addl MSJ	IV Addl MSJ
		(within same complex)	(within same complex)	(within same complex)
11	XII Addl MSJ	X Addl MSJ	IX Addl MSJ	VII Addl MSJ
		(within same complex)	(within same complex)	(within same complex)
12	Special Sessions Judge for trial	II Addl MSJ	IV Addl MSJ	I Addl MSJ
	of Cases relating to MP's and	(within same complex)	(within same complex)	(within same complex)
	MLA's			
13	Additional District and Sessions	I Addl MSJ	II Addl MSJ	IV Addl MSJ
	Judge of Fast Track Special	(within 1.5 kms distance)	(within 1.5 kms	(within 1.5 Kms
	Court for trial of POCSO Act		distance)	distance)
	Cases in Hyderabad			
14	CMM	I ACMM	II ACMM	III ACMM
		(within same complex)	(within same complex)	(within same complex)



15	IACMM	CMM (within same complex)	III ACMM (within same complex)	II ACMM (within same comple.)
16	II ACMM	III ACMM	CMM	IACMM
17	III ACMM	(within same complex) II ACMM	(within same complex) I ACMM	(within same complex) CMM
18	IV ACMM	(within same complex) VI ACMM	(within same complex) VIII ACMM	(within same complex) VII ACMM
19	V ACMM	(within same complex) VIII ACMM	(within same complex) VII ACMM	(within same complex) VIACMM
		(within 0.5 kms distance)	(within 0.5 kms distance)	(within 0.5 kms distance)
21	VI ACMM	VII ACMM (within same complex)	VIII ACMM (within same complex)	IX ACMM (within same complex)
22	VII ACMM	VI ACMM	XIV ACMM	VIII ACMM
23	VIII ACMM	(within same complex) IX ACMM (within same complex)	(within same complex) IV ACMM (within same complex)	(within same complex) VII ACMM (within same complex)
0.1	W. COO.			
24	IX ACMM	XII ACMM (within same complex)	IV ACMM (within same complex)	VIII ACMM (within same complex)
25	X ACMM	XI ACMM (within same complex)	XXII ACMM (within same complex)	IX ACMM (within 9.1 Kms distance)
26	XI ACMM	X ACMM (within same complex)	XXII ACMM (within same complex)	IX ACMM (within 9.1 Kms distance)
27	XII ACMM	VII ACMM (within same complex)	XVII ACMM (within same complex)	XIV ACMM (within same complex)
28	XIII ACMM	XV ACMM (within same complex)	XIV ACMM (with in 1 kms	XXI ACMM (within 1 Kms distance)
29	XIV ACMM	XII ACMM	distance) XVI ACMM	XVII ACMM
30	XV ACMM	(within same complex) XIII ACMM	(within same complex) XIV ACMM	(within same complex) XXI ACMM
		(within same complex)	(within 1 Kms distance)	(within 1 Kms distance)
31	XVI ACMM	XVII ACMM (within same complex)	XIV ACMM ((within same complex)	XII ACMM (within same complex)
32	XVII ACMM	XVI ACMM (within same complex)	XII ACMM (within same complex)	XIV ACMM (within same complex)
33	XXI ACMM	IX ACMM (within same complex)	XVII ACMM (within same complex)	XVI ACMM (within same complex)
34	XXII ACMM	X ACMM (within same complex)	XI ACMM (within same complex)	XXI ACMM (with in 9 Kms distance)
35	I MM	III MM	IV MM	V MM
36	IIMM (Rly)	(within same complex) IMM	(within same complex)	(within same complex) IV MM
		(within 8Kms distance)	(Within 8 Kms distance)	(within 8 Kms distance)
37	III MM	IV MM (within same complex)	VMM (within same complex)	Spl JFCM for Excise Cases
38	IV MM	IIIMM (within same complex)	I MM (within same complex)	(within same complex) Spl JFCM for Excise Cases (within same complex)
39	V MM	VI MM (within Same complex)	VII MM (within same complex)	VIII MM (within same complex)
40	VI MM	V MM (within same complex)	VIIMM (within same complex)	VIIIMM (within same complex)
41	VII MM	VIII MM (within same complex)	VIMM (within same complex)	V MM (within same complex)
42	VIII MM	IX MM (within same complex)	XMM (within same complex)	XIMM (within same complex)
43	IX MM	VIII MM (within same complex)	IX MM (within same complex)	XMM (within same complex)
44	X MM	XIMM (within same complex)	XIIMM (within same complex)	IXMM (within same complex)
45	XI MM	XIIMM (within same complex)	XMM (within same complex)	VII MM (within same complex)
46	XII MM	XI MM (within same complex)	XMM (within same complex)	IXMM (within same complex)
47	Spl JFCM for Excise Cases	IMM (within same complex)	IIIMM (within same complex)	IVMM (within same complex)
	Metropolitan Legal Services	II ACMM	III ACMM	IV ACMM

Yours faithfully,

Metropolitan Sessions Judge,
MET Offyderabad

OFFICE OF THE CHIEF JUDGE: CITY SMALL CAUSES COURT: HYDERABAD

Lr. Dis. No. 706 /CSCC/2022

Dt.20-06-2022

From:

Smt. V.B.Nirmala Geethamba,

Chief Judge,

City Small Causes Court,

Hyderabad.

To:

The Registrar (Vigilance),

Hon'ble High Court for the State of

Telangana,

Hyderabad.

Sir,

ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/Senior Civil Judges/Junior Civil Judges – Information with regard to making alternate in-charge arrangements for the Court in the Unit of City Small Causes Court, Hyderabad during the Leave period/Training/Transfers of the Judicial Officers and in view of establishment of 33 New Judicial Districts in the State of Telangana – Information Submitted - Regarding.

Ref:-

- 1. Hon'ble High Court's ROC. No. 1203/2009-B. SPL., dt. 06-11-2019.
- 2. This Office Lr. Dis. No. 1308/CSCC/2019, dt. 07-11-2019.
- 3. Hon'ble High Courts ROC. No. 2193/2022-B. Spl., dt. 03-06-2022.

Adverting to the subject and reference 3rd cited above, I am submitting herewith the information with regard to making of alternate in-charge arrangements during the Leave period/Training/Transfers of Judicial Officers in the Unit of City Small Causes Court, Hyderabad as per proforma hereunder:-

SI. No.	DESIGNATION OF THE COURT (in the unit of City Small Causes Court, Hyderabad)	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN No.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN No.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN No.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1.	Chief Judge	Chief Judge, City Civil Court, Hyderabad	II Additional Chief Judge, City Civil Court, Hyderabad	III Additional Chief Judge, City Civil Court, Hyderabad
2.	Additional Chief Judge (No Officer Posted till date)	Chief Judge, City Small Causes Court, Hyderabad		
3.	Additional Judge -cum- VI Senior Civil Judge (No Officer Posted till date)	V Senior Civil Judge, City Civil Court, Hyderabad	II Senior Civil Judge, City Civil Court, Hyderabad	I Senior Civil Judge, City Civil Court, Hyderabad
4.	Principal Rent Controller -cum- XII Junior Civil Judge, Hyderabad.	I,II,III,IV Additional Rent Controllers -cum- XIII,XIV, XV, XVI Junior Civil Judges, Hyderabad respectively (No Officers posted till date)	Principal Rent Controller-cum-XXVII Junior Civil Judge, Secunderabad	III Junior Civil Judge, City Civil Court, Hyderabad

Contd., 2.,

I Additional Rent Controller -cum- XIII Junior Civil Judge, Hyderabad. (No Officer Posted till date)	Principal Rent Controller, Hyderabad - cum- XII Junior Civil Judges, Hyderabad respectively	Principal Rent Controller-cum-XXVII Junior Civil Judge, Secunderabad	III Junior Civil Judge, City Civil Court, Hyderabad
II Additional Rent Controller -cum- XIV Junior Civil Judge, Hyderabad (No Officer Posted till date)	Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively	Principal Rent Controller-cum-XXVII Junior Civil Judge, Secunderabad	III Junior Civil Judge, City Civil Court, Hyderabad
III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad (No Officer Posted till date)	Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively	Principal Rent Controller-cum-XXVII Junior Civil Judge, Secunderabad	III Junior Civil Judge, City Civil Court, Hyderabad
IV Additional Rent Controller -cum- XVI Junior Civil Judge, Hyderabad (No Officer Posted till date)	Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively	Principal Rent Controller-cum-XXVII Junior Civil Judge, Secunderabad	III Junior Civil Judge, City Civil Court, Hyderabad
Principal Rent Controller -cum- XVII Junior Civil Judge, Secunderabad.	Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively	XI Assistant Judge, City Civil Court, Secunderabad	V II
Additional Rent Controller -cum- XVIII Junior Civil Judge, Secunderabad. (No Officer Posted till date)	Principal Rent Controller -cum- XVII Junior Civil Judge, Secunderabad.	Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively	XI Assistant Judge, City Civil Court, Secunderabad
	Controller -cum- XIII Junior Civil Judge, Hyderabad. (No Officer Posted till date) II Additional Rent Controller -cum- XIV Junior Civil Judge, Hyderabad (No Officer Posted till date) III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad (No Officer Posted till date) IV Additional Rent Controller -cum- XVI Junior Civil Judge, Hyderabad (No Officer Posted till date) IV Additional Rent Controller -cum- XVI Junior Civil Judge, Hyderabad (No Officer Posted till date) Principal Rent Controller -cum- XVII Junior Civil Judge, Secunderabad. Additional Rent Controller -cum- XVIII Junior Civil Judge, Secunderabad. (No Officer Posted till	Controller -cum- XIII Junior Civil Judge, Hyderabad. (No Officer Posted till date) II Additional Rent Controller -cum- XIV Junior Civil Judge, Hyderabad (No Officer Posted till date) III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad (No Officer Posted till date) III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad (No Officer Posted till date) IV Additional Rent Controller -cum- XVI Junior Civil Judge, Hyderabad (No Officer Posted till date) IV Additional Rent Controller -cum- XVI Junior Civil Judge, Hyderabad (No Officer Posted till date) Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad -cum- XII Junior Civil	Controller -cum- XIII Junior Civil Judge, Hyderabad. (No Officer Posted till date) II Additional Rent Controller -cum- XIV Junior Civil Judge, Hyderabad (No Officer Posted till date) III Additional Rent Controller -cum- XIV Junior Civil Judge, Hyderabad (No Officer Posted till date) III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad (No Officer Posted till date) III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad (No Officer Posted till date) IV Additional Rent Controller -cum- XVI Junior Civil Judge, Hyderabad (No Officer Posted till date) Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively Additional Rent Controller -cum- XVII Junior Civil Judges, Hyderabad respectively Additional Rent Controller -cum- XVII Junior Civil Judges, Hyderabad respectively Additional Rent Controller -cum- XVII Junior Civil Judges, Hyderabad respectively Additional Rent Controller -cum- XVIII Junior Civil Judges, Hyderabad respectively Additional Rent Controller -cum- XVIII Junior Civil Judges, Hyderabad respectively Additional Rent Controller -cum- XVIII Junior Civil Judges, Hyderabad respectively Additional Rent Controller -cum- XVIII Junior Civil Judges, Hyderabad respectively Additional Rent Controller -cum- XVIII Junior Civil Judges, Hyderabad -cum- XII Junior Civil Judges, Hyderabad -cum- XII Junior Civil Judges, Hyderabad -cum- XII Junior Civil Junior Civil Judge, Secunderabad Principal Rent Controller-cum-XVVII Secunderabad -cum- XII Junior Civil Judges, Hyderabad -cum- XII Junior Civil Judges, Hyderabad -cum- XII Junior Civil Junior Civil Judge, Secunderabad -cum- XII Junior Civil Junior Civil Judge, Secunderabad -cum- XII Junior Civil Junior Civil Judge, Secunder

This is for favour of information.

CHIEF JUDGE City Small Causes Court, Hyderabad-T.6.

OFFICE OF THE PRINCIPAL SPECIAL JUDGE FOR CBI CASES 4th FLOOR, CBI UNIT BUILDING, RED HILLS, NAMPALLY, HYDERABAD 500 004.

Dis. No. 1 56/Admn./PSJ-CBI/HYD/PR.14/2022,

DT: 13-06-2022

From: Ch.Ramesh Babu, Principal Special Judge for CBI Cases, Hyderabad

To The Registrar (Vigilance), High Court for the State of Telangana, **HYDERABAD**

Madam,

SUB : CBI UNIT - ALTERNATIVE INCHARGE ARRANGMENTS - District and Sessions Judges - Making altenative in-charge arrangments during the leave period/training/transfers, in view of establishments of 33 New Judicial Distrits in The State of Telangana - Information - Submitted -Regarding.

Ref : High Court's letter ROC No2193/2022-B.Spl., dt:03-06-2022

With reference to the subject cited above, I submit that the information as called for under reference cited as under:

Sl. No	Name of the Court	First neartest Court of the Court mentioned in Col. No.2 with Distric/Place of functioning where ever necessary	Second nearest Court of the Court mentioned in Col. No.2 with Distric/Place of functioning where ever necessary	Third nearest Court of the Court mentioned in Col. No.2 with Distric/Place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
1.	The Prl.Spl Judge for CBI Cases, Hyderabad	I Addl. Spl Judge for CBI Cases, Hyderabad		Prl Spl Judge for SPE & ACB Cases, Hyd'bad
2.	I Addl. Spl Judge for	Prl.Spl Judge for CBI	III Addl. Spl Judge for	Prl. Spl Judge for SPE
	CBI Cases, Hyderabad	Cases, Hyderabad	CBI Cases, Hyderabad	& ACB Cases, Hyd'bad
	II Addl. Spl Judge for	III Addl. Spl Judge for	I Addl. Spl Judge for	Prl. Spl. Judge for CBI
	CBI Cases, Hyderabad	CBI Cases, Hyderabad	CBI Cases, Hyderabad	Cases, Hyderabad
	III Addl. Spl Judge for	I Addl. Spl Judge for	Prl. Spl Judge for CBI	Prl. Spl Judge for SPE
	CBI Cases, Hyderabad	CBI Cases, Hyderabad	Cases, Hyderabad	& ACB Cases, Hyd'bad

(1)	(2)	(3)	(4)	(5)
5.	Prl Special Judge for SPE & ACB Cases, Hyderabad	I Addl. Special Judge for SPE & ACB Cases, Hyderabad	Prl.Spl Judge for CBI Cases, Hyderabad	I Addl. Spl Judge for CBI Cases, Hyderabad
6.	I Addl. Special Judge for SPE & ACB Cases, Hyderabad	Prl Special Judge for SPE & ACB Cases, Hyderabad	III Addl. Spl Judge for CBI Cases, Hyderabad	I Addl. Spl Judge for CBI Cases, Hyderabad
7.	Special Judge for trial of Economic Offences Cases, Hyderabad	Special Judge for trial of Cases under Essential Commodities Act Hyderabad		Prl Special Judge for SPE & ACB Cases, Hyderabad
8.	Special Judge for trial of Cases under Essential Commoditeis Act, Hyderabad	Special Judge for trial of Economic Offences Cases, Hyderabad		I Addl. Special Judge for SPE & ACB Cases, Hyderabad
		Prl Special Judge for SPE & ACB Cases, Hyderabad	I Addl. Special Judge for SPE & ACB Cases, Hyderabad	III Addl. Spl Judge for CBI Cases, Hyderabad

Yours faithful

Principal Special Judge for CBI Cases, Hyderabad

Pri. Special Judge for CBI Cases

Hyderabad.



TELANGANA STATE JUDICIAL ACADEMY

S.P.ROAD, SECUNDERABAD - 500 003

Ph. Nos. (O)- 23446192, 23446366; (Director)- 23446193 Fax: 040 - 23446368; e-mail: <u>tsja.secbad@gmail.com</u>

SMT.E.TIRUMALA DEVI DISTRICT JUDGE DIRECTOR

Roc.No. 454 / 2022/TSJA-Sec'bad

Dt: 08.07.2022

To The Registrar (Vigilance), High Court for the State of Telangana, Hyderabad.

Madam,

Sub:

TSJA, Sec'bad - In-charge arrangements of the officers of the

Academy- Reg.

I am herewith forwarding the in-charge arrangements of the officers of Telangana State Judicial Academy, Secunderabad.

Sl. No.	Designation of the Officer	Cadre of the Officer	In-charge of the officer
1.	Director	District Judge Grade-I cadre	Additional Director
2.	Additional Director	District Judge	Director
3.	Senior Faculty Member-I	District Judge	Senior Faculty Member-II
4.	Senior Faculty Member -II	District Judge	Senior Faculty Member-I
5.	Deputy Director	Senior Civil Judge	Senior Faculty Member –II
6.	Assistant Director	Junior Civil Judge	Administrative Officer
7.	Administrative Officer	Junior Civil Judge	Assistant Director

I am to further submit that at present the post of Additional Director, Senior Faculty Member-I and Senior Faculty Member-II are vacant and hence the Deputy Director would be the In-charge for the Director and vice-versa.

Yours faithfully,

DIRECTOR